

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
Principal Bench, New Delhi  
Execution Application No. 42/2019  
In  
Original Application No. 124/2015

In the Matter of: -

Sumitra Devi

Applicant

CPCB

Vs.

Respondent(s)

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(S. K. Gupta)

Scientist 'E'

Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi-110032

Place: Delhi

Date: 03.11.2020

**Joint Inspection Report of the Committee**

**Submitted in Reference to**

**Hon`ble National Green Tribunal (NGT) Central Bench  
order dated 28.01.2020**

**In the Matter of**

**Original Application No.124of 2015 (Execution application  
No. 42/2019)**

**“in the matter of “ Sumitra devi Vs. Central Pollution  
Control Board & Ors”**

**Members of the Committee**

**Sh. Vivek Goyal, Regional Officer, RSPCB, Bhiwadi  
Dr. Mrs. Satya, MoEF & CC, Scientist 'D' RO , Lucknow  
Sh. Milind Kumar Nimje, Scientist 'C', RD-CPCB, Bhopal**

## Joint Inspection Report of the Committee

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**Compliance verification Report of Joint committee in  
O.A. No. 124 of 2015(Execution Application No. 42/2019)  
in the matter of "Sumitra Devi Vs CPCB &Ors"**

Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi vide its order dated 28.01.2020 in O.A. No. 124 of 2015(Execution Application No. 42/2019) in the matter of "Sumitra Devi Vs CPCB &Ors" directed as:

*"Let a further report of monitoring as on 31.03.2020 be filed before the next date i.e. 21.04.2020 by e-mail at judicial-ngt@gov.in by the Committee already constituted"*

In compliance to the above, a joint inspection was carried out during 5<sup>th</sup> - 6<sup>th</sup> October, 2020 by the following officials from Central Pollution Control Board (CPCB), Regional Directorate, Bhopal, Rajasthan State Pollution Control Board(RSPCB) and Ministry of Environment, Forest & Climate Change (MoEF&CC) :-

1. Sh. Vivek Goel, Regional Officer, RSPCB,RO, Bhiwadi
2. Dr. Satya, Scientist – "D" MoEF&CC, RO, Lucknow
3. Sh. Milind Kumar Nimje, Scientist – "C" CPCB,RD, Bhopal

During the visit the team has jointly inspected, verified the works and collected the wastewater samples from CETP, STPs, drains and accumulated wastewater at Khushikeda(Rajasthan) and Dharuheda ( Haryana). The compliance status of directions as on 05-06/10/2020 submitted by RSPCB, RIICO, PHED, CETP and Nagar Parishad, Bhiwadi and the observations of the joint inspection team is as tabulated below:

**Compliance Status of Hon'ble NGT order dated 28.01.2020, in O.A. No. 124 of 2015 in the matter of**  
**"Sumitra Devi Vs CPCB &Ors" before P.B., New Delhi**

S. No.	Directions	work progress in the field as on 05 & 06.10.2020 as per the joint inspection team (RSPCB, CPCB and MoEF&CC)	Remarks																																				
1.	It shall be ensured by the RIICO as well as the CETP operating Society that the CETP operates as its optimum capacity and its effluents from the discharge point should also be within the prescribed limits.	<p>The joint inspection team collected a sample of CETP final Outlet and analyzed at CPCB, Regional Directorate, Lab Bhopal. Results tabulated below are:</p> <table border="1" data-bbox="936 632 1541 1273"> <thead> <tr> <th>Parameters</th> <th>Analysis Results</th> <th>Prescribe Standards</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.98</td> <td>5.5-9.0</td> </tr> <tr> <td>TSS</td> <td>24</td> <td>100</td> </tr> <tr> <td>COD</td> <td>86</td> <td>250</td> </tr> <tr> <td>BOD</td> <td>18</td> <td>30</td> </tr> <tr> <td>Oil &amp; Grease</td> <td>2.2</td> <td>10</td> </tr> <tr> <td>Chloride</td> <td>784</td> <td>1000</td> </tr> <tr> <td>Sulphate</td> <td>514</td> <td>1000</td> </tr> <tr> <td>Phosphate</td> <td>0.05</td> <td>--</td> </tr> <tr> <td>Fluoride</td> <td>2.2</td> <td>2.0</td> </tr> <tr> <td>Total Coliform MPN 100/ml</td> <td>540</td> <td>--</td> </tr> <tr> <td>Faecal Coliform MPN 100/ml</td> <td>84</td> <td>--</td> </tr> </tbody> </table> <p>Note: All Value are mg/l &amp; except pH</p>	Parameters	Analysis Results	Prescribe Standards	pH	6.98	5.5-9.0	TSS	24	100	COD	86	250	BOD	18	30	Oil & Grease	2.2	10	Chloride	784	1000	Sulphate	514	1000	Phosphate	0.05	--	Fluoride	2.2	2.0	Total Coliform MPN 100/ml	540	--	Faecal Coliform MPN 100/ml	84	--	Complied
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		<p>The treated effluent was meeting the inland surface water discharge standards prescribed under MoEF&amp;CC notification S.O. 4(E) dated 01.01.2016 for general &amp; heavy metal parameters. The copy of detailed analysis report is enclosed at <b>Annexure-I</b>.</p> <p>The inlet quality standards for CETP has been prescribed by RSPCB vide office order dated 11.03.2019 in compliance with MoEF&amp; CC notification S.O. 4(E) dated 01.01.2016. Copy of the notification is enclosed at <b>Annexure-II</b>.</p> <p>The Bhiwadi Jal Pradushan Niwaran Association is calibrating the online continuous effluent monitoring system (OCEMS) on regular basis and last calibration done on 05/08/2020. Copy of analyser calibration report is enclosed at <b>Annexure-III</b>.</p> <p>On the day of the inspection i.e. 05/10/2020, the OCEMS installed at CETP outlet was showing readings of pH-7.66, TSS-6.79 mg/l, BOD- 11.68 mg/l and COD-54.46 mg/l. Copy of the day average enclosed at <b>Annexure-IV</b>.</p> <p>On the day of inspection the CETP was in operation with inlet flow of 362m<sup>3</sup>/hour and the outlet flow was 353.1m<sup>3</sup>/ hour. As per the record provided by CETP representative that the average flows of CETP in July, August and September2020 is as given below in table against the CETP capacity of 9 MLD. During visit no overflow and bypass observed from the CETP.</p>	
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Month	Monthly Average flow in MLD	
	Inlet	Outlet
July-2020	9.01	8.04
August-2020	8.9	8.4
September-2020	8.6	8.3

**Note:** last three months daily flow details submitted by the CETP are enclosed at **Annexure-V**.

As CETP receiving industrial as well as domestic wastewater through conduit pipe of 2.5KMs length from a common sump of 2 drains coming adjacent to the shyam vatika (Rajasthan housing board) & Parshvanath mall. The open drain near shyam vatika carries effluent of Phase-- 1 RIICO industrial -cum-domestic area whereas the Parshvanath mall open drain carries effluent of Phase 2, 3, 4& Rampur Mundana RIICO industrial -cum-domestic area. Presently the treated effluent of CETP is being discharged at Khushkhera industrial area, which is 14 km away from the CETP through conduit pipe system (4KM HDPE and rest is RCC HUME pipe). During the visit it was observed that the treated effluent accumulated on the open plot near M/s Kundan edible oil from the final outlet of CETP (being pumped to Khushkhera).

During the visit the final discharge point samples accumulated on the open plot at Khuskhera has been collected and the analysis values found to be pH:6.99, TSS:54 mg/l, TDS:1968 mg/l, COD:-293 mg/l, BOD-65 mg/l, Cl - 627 mg/l, Sulphate:-302 mg/l, Phosphate:-0.2158 mg/l, Fluoride:- 1.1mg/l The copy of detailed analysis report is enclosed at **Annexure-VI**.

2.	The CETP control the discharges at the outlet point	<p>Treated effluent from CETP is pumped up to Matila village after which effluent flow under gravity up to RIICO Industrial Area, Khushkhera in closed conduit pipeline (4KM HDPE and rest is RCC HUME pipe) laid down by RIICO for disposal of effluent up to Sabi River.</p> <p>M/s Honda Two vehicler Limited is taking approx. 01 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt in Honda Campus. M/s G-Tekt India Pvt. Ltd Tapukara is taking approx 1.5 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt/irrigation in their premises.</p> <p>CETP treated water (approx. 0.5 MLD) is being utilized for sprinkling on roads in Bhiwadi industrial area to control the dust emissions &amp; for watering in the parks/lawns maintained by Bhiwadi Manufacturers Association (BMA).</p> <p>As informed by SRM, RIICO Bhiwadi to utilize 100% of the CETP treated effluent, a preliminary project report of amount Rs. <u>146 Crores</u> for up-gradation of existing CETP to 6 MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP &amp; <u>reverse pipeline</u> for supplying treated effluent back to industries <u>has been prepared by BJPNA Bhiwadi.</u> On request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction <u>of 146 Crores</u> vide sanction order No. F.No.44(1) PF. S/2018-19/1377 dated</p>	<b>Not complied</b>
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		<p>11/12/2018. RIICO has invited bids for appointment of Project Management Consultant for this work as on 23.10.2019 but could not be succeeded due to exorbitantly higher rates and also a single bidder. Accordingly bid was rejected by RIICO on 13.11.2019. After re-tender, M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed as Project management Consultant on 10.01.2020. PMC has submitted DPR to RIICO in September 2020 for approval of report. After approval from RIICO Head Office and after vetting from the experts of MNIT Tender for said work will be invited.</p> <p>RIICO Ltd. Bhiwadi informed that CETP for industrial area Chopanki &amp; Kehrani will be constructed at industrial area Kehrani. Land measuring 17.05 Hectors has been acquired by RIICO.</p> <p><b>No progress on the ground was observed.</b></p>	
3.	The CETP should ensure that all the parameters including that Fecal Coliform or the Total Coliform are maintained within the prescribed limits.	Disinfection of the CETP treated effluent using Chlorine gas was put in place on 08.02.2018 and operational since then. During visit it was observed that chlorine dosing was being done and records of chlorine gas dose are maintained.	<b>Complied</b>
4.	It will be the duty of Rajasthan Pollution Control Board, CPCB,	Compliance of these directions were submitted jointly by RIICO and RSPCB on 27/08/2018. A joint inspection by CPCB and	<b>Complied</b>

	<p>Department of Environment and the State of Rajasthan to conduct a joint inspection and ensure the compliance of these directions in future. In the event of default not only the RIICO and Society would be liable to pay environmental compensation @ Rs. 50,000/- per default, but the concerned officer(s) of the Pollution Control Board and the designated officer(s) from Department of Environment of the State would also be liable for disciplinary action.</p>	<p>RSPCB was conducted on 28/09/2018 to ensure the compliance of these directions.</p> <p>Joint inspection on 4.12.2019 by CPCB, RSPCB and MoEF&amp;CC official Copy of joint inspection report enclosed at <b>Annexure VII.</b></p>	
5.	<p>Out of the 346 industrial units which have consented to operate shall be subjected to an inspection by the joint</p>	<p>In compliance with the RSPCB, Head Office, Jaipur office order dated 27.12.2017, teams of officials from RIICO Bhiwadi Unit-1, Department of Industries (DIC Bhiwadi) &amp; Regional office, RSPCB, Bhiwadi were constituted by office order dated 29.12.2017 &amp; inspection of 346 nos. of industries which were</p>	<b>Complied</b>

<p>inspecting team consisting of Pollution Control Board, RIICO and the representative of the State Government. These would be subjected to Comprehensive inspection for which a report will be prepared particularly in relation to the source of water and utilization thereof. The effluent standards, the functioning of the Primary Treatment Plant and whether they are adhering to terms and conditions of the consent granted by the Board. If any of these industries are found to be defaulting they shall be shut down forth with without any further Notice.</p>	<p>running with valid consent of Board (as on 12.12.2017) completed by the joint inspection team. 5 industries were found permanently closed/dismantled/ shifted. Out of 341 operating industries, no major deficiency/non-compliance with regard to water pollution control arrangements was observed except one (M/s Singh Plasticizers, Bhiwadi) against which closure direction has been issued. However, for other non-compliances of conditions of CTO regarding air pollution control measure/ equipment, CGWA permission, record keeping etc. show-cause notice was issued to such industries. The report is prepared and submitted to RSPCB, Head Office for uploading on the website of the RSPCB and the same has been uploaded on the website.</p>	
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6.	<p>The 137 industrial units whose applications are pending with the Board, they shall also be subjected to the inspection by the joint inspecting team and their application for renewal shall be dealt with and disposed of in accordance with law as expeditiously as possible in any case not later than four weeks from today.</p>	<p>Inspection of all 137 industries whose consent applications were pending as on 12.12.2017 has been completed by the joint inspection team. The all completed applications had been disposed by Board.</p>	<p><b>Complied</b></p>
7.	<p>The 652 industrial units the details of which have not been furnished. Out of them all the industrial units which are operating without obtaining the consent of the Board and are discharging effluents shall be shut down, within one week from today.</p>	<p>Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category).          Remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. Or laying vacant or with closed/dismantled industrial units.          The remaining 120 industrial units have either obtained Consent (as per category) or do not require to obtain consent from the</p>	<p><b>Complied</b></p>

		board (being a White category) During a joint survey of 652 nos. of industrial units, none of the industry was found discharging trade effluent, thus immediate closure of industries was not required. The report has been uploaded on the website of the RSPCB.	
8.	The joint inspection team shall conduct a survey to find out as to how many out of 652 are industrial units and how many are using the space provided to them for go-down/offices etc.	Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category). Out of 652 plots remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. or lying vacant or with closed/dismantled industrial units.	<b>Complied</b>
9.	For up gradation of the CETP as well as for setting up of the STP, all the industries shall be liable to pay a sum of Rs. 50,000/- as environmental compensation on Polluters Pays" principle. These industries have been polluting for years, in fact, we should have imposed	Out of 943 nos. of industries (Red, Orange, Green & White) in RIICO industrial area, Bhiwadi, 840 nos. of industries have paid Environmental Compensation amounting to Rs. 2.412 Cores. Remaining industries are either lying closed/dismantled are covered under White Category" RSPCB & RIICO are pursuing with industries lying closed/dismantled & White category industries to deposit the environmental compensation amount.	<b>Complied</b>

<p>much more environmental compensation upon them, but since the State Pollution Control Board is taking of the matter with earnest and assure the Tribunal for providing due funds for improvement of the conveyer belt/drain or setting up of STP and up gradation of the CETP, as it is stated that 92 industrial units which are in Red category so would pay environmental compensation of Rs. 50,000/-, those who are in Orange Category would pay environmental compensation of Rs.30,000/- while the industries in Green/White Category shall pay Rs. 10,000/-.</p>		
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10.	<p>If the amount if not paid within two weeks from today by the industries to the State Government Department of Environment, in that event that industry shall be liable to be shut down without any further Notice. The amount so deposited shall be utilized for the compliance of the directions contained in this order.</p>	<p>Show cause notice intending directions for closure under section 33(A) of the Water Act 1974 and under Section 31(A) of the Air Act 1981 has been issued during April 2018 to individual industry for paying/depositing environmental compensation.</p> <p>Notices have been issued to industries lying closed/dismantled &amp; White category industries to deposit the environmental compensation RSPCB &amp; RIICO are pursuing with industries lying closed/dismantled &amp; White category industries to deposit the environmental compensation amount</p>	Complied
11.	<p>We direct the RIICO to clear all the drains and dredge them within four weeks from today. No drain of Bhiwadi industrial cluster should be Chocked/blocked, it will be the duty of RIICO to ensure regular maintenance thereof.</p>	<p>As informed by Senior Regional Manager RIICO Bhiwadi-1, RIICO is taking up the work of cleaning of drains regularly of industrial areas. After December the total quantity 5264.87 cum has been cleaned from industrial area Kehrani and total quantity 42838.13 cum has been cleaned from all phases Bhiwadi industrial area. For annual cleaning of drains in industrial area Bhiwadi phase 1,2,3 and 4, the RIICO has invited tender on dated 29.09.2020.</p> <p>The drain repairing work has been executed in length 750mtr by brick masonry. The maintenance of drain by replacing old drain to RCC drain has been executed 935 m. drain in length.</p>	Complied

12.	The potable water shall be provided to all villagers is the prime responsibility of the State through tankers or by fixation of RO systems.	As informed by Ex.En PHED Bhiwadi water is being supplied through tankers in 14 villages i.e. Nagaliya, Alampur, Ghatal and Harchandpur, Bilahery, Mundana Mew, Ghatal, Amlaki, Khijarpur, Gudhan, Rampura, Shahdod, Kehrani, Milakpur-Gurjar, Bhiwadi Village as per the demand. RO plants are installed in 7 villages (Rampura, MundanaMev, Milakpur-Gurjar, Sahadod, Harchandpur, Nagaliya and Kharani) but non-of them were functional. In khijuribas village RO plant is yet to install.	<b>Partially Complied</b>																																				
13.	The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex, to maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall.	<p>Out of 8 proposed villages, RO plants are installed in 7 villages. In khijuribas village RO plant is not installed so far. The details including operational status of RO plants is as given below:</p> <table border="1" data-bbox="918 726 1713 1157"> <thead> <tr> <th>S. No</th> <th>Name of the villages</th> <th>RO plant Capacity</th> <th>Installation</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Rampura</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>2.</td> <td>MundanaMev</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>3.</td> <td>MilakpurGujjar</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>4.</td> <td>Shadod</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>5.</td> <td>Harchandpur</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>6.</td> <td>Nagaliya</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>7.</td> <td>Kehrani</td> <td>500 Lit/Hr</td> <td>Completed</td> </tr> <tr> <td>8.</td> <td>Khijuribas</td> <td colspan="2">Work not started by contractor</td> </tr> </tbody> </table> <p>During the visit RO plants found not commissioned. Although RO plants in 7 villages have been installed but none of them made operational. As per the Executive Engineer, PHED-Bhiwadi, the firm M/s. Fontus Water Pvt. Ltd. Delhi had not started work for O &amp; M period, therefore contact has been</p>	S. No	Name of the villages	RO plant Capacity	Installation	1.	Rampura	500 Lit/Hr	Completed	2.	MundanaMev	500 Lit/Hr	Completed	3.	MilakpurGujjar	500 Lit/Hr	Completed	4.	Shadod	500 Lit/Hr	Completed	5.	Harchandpur	500 Lit/Hr	Completed	6.	Nagaliya	500 Lit/Hr	Completed	7.	Kehrani	500 Lit/Hr	Completed	8.	Khijuribas	Work not started by contractor		<b>Not Complied</b>
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		<p>rescind by Add. Chief Engineer, NCR Alwar vide letter dated 7.8.2019. After re-tendering the work order of installation and commissioning of all 8 RO plants has been issued by PHED wide letter dated 27.08.2020 to M/s. Amera Agency , Tamil Naidu. Executive Engineer PHED intimated that entire work related to all 8 RO's shall be completed upto 15.11.2020 and till the time they are supplying potable water in the villages through tankers. The status report as on 05.10.2020 collected from PHED is enclosed at <b>Annexure-VIII.</b></p>	
14.	<p>Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.</p>	<p>As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMRUT Yojana of 11.5MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5MLD), MundanaMev (2MLD), Khanpur (2MLD), Santhalka (3MLD) &amp; near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is enclosed at <b>Annexure-IX.</b></p> <p><b>1.5 MLD STP at RHB:</b> -The SBR technology based STP was non Operational due to silt deposition in main inlet line as informed by the operator. As there was no outlet flow, sample could not be collected.</p> <p><b>2.0 MLD STP at MundanaMeo:</b>-The 2 MLD capacity SBR technology based STP was in operation with inlet flow of 0.7 MLD against the 2 MLD designed capacity, It is because of out of 5 villages (MundanaMeo,Bilaheri, Rampura, Nayagoam, and</p>	<p><b>Partially complied</b></p>

Kairani) only MundanaMeo village domestic wastewater is coming to STP and in other 4 villages, sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is discharged on open plot just in front of STP, however Nagar Parishad has constructed a storage tank for reuse of this treated water. At the time of visit STP outlet samples collected and analysed for pH-7.28, TSS-18 mg/l, COD-61 mg/l, BOD-14 mg/l and O&G: 1.8 mg/l. The detailed analysis report is enclosed at **Annexure-X**.

**2MLD STP at Khanpur:-**47% construction work has been completed and further no progress done by the construction agency i.e. M/s L&T due to stay order from *Rajasthan High Court, Jaipur from May 2018*. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.

**3 MLD STP at Housing Board Colony:-**The STP is located near existing old 4.0MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction

work completed and commissioned on 28/09/2020. During visit, STP was operational with inlet flow of 0.4 MLD against the 3 MLD designed capacity but was found under stabilization stage so sample was not collected. Presently only about 20 % sewer connection is done by the Nagar parisad. Due to significant non connection of sewer line, some part of untreated sewage is going towards Dharuheda along with the untreated domestic wastewater of Maheshwari (village situated in Haryana) and Dharuhera and flowing towards Bestech shopping Centre at Dharuhera. During visit, team collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of Maheshwari village(Haryana) and Flowing waste water near Bestech and accumulated waste at Dharukhera industrial area being generated from Waste Water for analysis of general parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. However it was observed by the team that quantity of waste water flowing toward Bestech (Dharuhera) was very less compared to previous visit in the month of December . 2019.

**3.0 MLD STP at Santhalka:-**

It is a SBR technology based STP and 100% construction work completed and commissioned on 17/09/2020. During visit, STP was non operational due to silt deposition in main inlet line. As

there was no outlet flow, sample could not be collected.

In addition to above 5 STP's and one 4 MLD existing STP, Nagar Parishad Bhiwadi is also constructing 3 septage systems with 1.2 MLD sewage treatment capacity.

**The combined effluent** (domestic and industrial) generated from Bhiwadi Industrial Area is being treated in a 9 MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot. The details of drain samples collected is as given below:

Drain Sampling locations	pH	TSS mg/l	COD mg/l	BOD mg/l	Chloride mg/l	Sulphate mg/l	Fluoride mg/l
Nagina marriage Garden	7.3	29	143	21	385	56	0.42
Modern public School	7.44	41	193	39	380	96	0.45
Open drain at Bestech City Center, Dharuhera	7.25	28	200	60	337	99	0.52
Domestic & Industrial effluent accumulated at Dharuheda Industrial Area	4.77	357	2858	1420	689	96	0.56

Note: . all values are in mg/l except pH. Lab Analysis Report enclosed at **Annexure- XI**

15.	The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.	<p>RIICO has allotted land measuring 34729m<sup>2</sup> near Rampura Mundana, Bhiwadi for dumping of non- hazardous industrial solid waste to Bhiwadi Jal Pradhushan Niwaran Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land. Due to non- availability of boundary wall. BJPNT has requested RIICO for construction of boundary wall of this site. The land allotment and SPVC formation.</p> <p>Copy of letter enclosed at <b>Annexure- XII</b></p> <p>It was informed by Senior Regional Manager RIICO Bhiwadi-1, the work order for dumping yard Boundary wall has been awarded on dated 30.01.2020 in favor of M/s Kapoor Singh &amp; Company &amp; the work has been completed on dated 10.09.2020. There was some delay in execution of the work, which was due to Covid-19 lockdown &amp; shortage of laborers. The work has been completed at site. Letter to Chairman, BJPNA for handing over taken over of dumping yard has been issued on dated 04.09.2020.</p> <p>Copy of letter enclosed at <b>Annexure- XIII</b></p>	<b>Complied</b>
16.	The RIICO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all	As informed by SRM, RIICO, to utilize 100% of the CETP treated effluent, a preliminary project report of amount Rs. 146 Crores for up-gradation of existing CETP to 6MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP & reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA Bhiwadi. On request of State Government, Ministry of Finance, GOI, New	<b>However, during joint inspection no progress on ground was found.</b>

	concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.	Delhi has been issued financial sanction of 146 Crores vide sanction order No. F.No.44(1)PF.S/2018-19/1377 dated 11/12/2018. RIICO has invited bids for appointment of Project Management Consultant for this work on on 23.10.2019 but could not be succeeded due to exorbitantly higher rates and also a single bidder. Accordingly bid was rejected by RIICO on 13.11.2019. After re-tender, M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed as Project management Consultant on 10.01.2020. PMC has submitted DPR to RIICO in September 2020 for approval of report. After approval from RIICO Head Office and after vetting from the experts of MNIT Tender for said work will be invited.	<b>Not complied</b>
17.	Needless to say that Pollution Control Board and Department of Environment shall maintain due surveillance and collect samples on regular intervals to ensure that there is no pollution.	RSPCB, Bhiwadi is collecting samples from outlet of CETP on fortnightly basis and are being tested in their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area.	<b>Complied</b>
18	The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving	It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 corer for the work of up gradation of industrial effluent management system at industrial area Bhiwadi.	<b>Complied</b>

	financial assistance from the Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with ut most expeditiously		
19.	It shall be the duty and obligation of the RIICO and the Pollution Control Board to place in the public domain the inspection report as well as analysis reports.	The inspection report/analysis reports are uploaded on official websites of RSPCB.	<b>Complied</b>
20.	The applicant and for that matter, any citizen would be at liberty to file objections if it comes to the notice that these reports do not depict the actual ground realities. The above directions shall be carried out by all concerned without delay and default, whosoever is found to be obstructing the	Noted for compliance.	<b>Noted for compliance</b>

	compliance shall be liable to be proceeded against for violating the order of the Tribunal and shall be dealt with in accordance with law.		
21.	Vide our order dated 01st March 2017, we had imposed environmental compensation and cost upon the various departments and officers. In the event, these directions are complied with in that event the compensation or the cost imposed shall stand waived, but in the event of default they shall become operative and it will be the duty of State of Rajasthan to comply with those orders without any default.	Noted the directions.	<b>Noted the directions.</b>
22.	The Central Pollution Control Board shall also be responsible for keeping general supervision in	In compliance of the Hon <sup>ble</sup> NGT directions, CPCB hold a meeting on 12.04.2018 with officials of Department of Environment, Rajasthan, Rajasthan State Pollution Control Board (RSPCB) and Rajasthan State Industrial Development &	<b>CPCB is conducting review meetings regularly</b>

	relation to compliance of these directions. This general directions issued in relation to industrial clusters Bhiwadi shall be adopted and followed by the State Government and all the other concerned authorities with such modifications as may be necessary.	Investment Corporation Limited (RIICO), Rajasthan. During meeting, the participants were requested to accomplish various actions within time frame fixed by the Hon'ble NGT and further review of the progress is ongoing.	with stake holders. The last meeting was held on 13.08.2020
23.	The industries which were permitted to operate under the orders of the Tribunal and the board was required to inspect the same if their a status report is not filed by the joint inspection team now within two weeks from the today, they shall be liable to be closed.	Inspection of all the 19 industries had been carried out by RSPCB and units were found complying with Environmental laws so no action was required.	<b>Complied</b>

### Recommendations:

- A. The Santhalka 3MLD capacity STP and the 0.5 MLD capacity STP at RHB were non-operational due to silt deposition in main inlet lines, the Mundana Meo 2 MLD capacity STP was in operation with inlet flow of 0.7 MLD against the 2 MLD designed capacity and the Housing Board Colony 3MLD capacity STP was operational with inlet flow of 0.4 MLD against the 3 MLD designed capacity. These STPs are not receiving the full quantity of domestic wastewater due to 20 % sewer connection only. Because of non-connectivity of 100% sewer lines and non-operation of these STPs, the part of untreated sewage was going towards Dharuhera (Haryana). Therefore directions may be issued to Municipal Corporation, Bhiwadi for submitting the time bound action plan for early completion of entire sewer connections and proper functioning of constructed STP's.
- B. During the visit the joint committee has also collected 3 drain samples from Nagina marriage Garden (pH-7.3, TSS-29mg/l, BOD-21mg/l and COD-143mg/l), Modern public School (pH-7.44, TSS-41mg/l, BOD-39mg/l and COD-193mg/l) and Open drain at Bestech City Center (pH-7.25, TSS-28mg/l, BOD-60mg/l and COD-200mg/l). All the drain samples results are within the limits except the BOD values of Modern Public School and Bestech City Center drains whereas the accumulated wastewater sample values are 15 to 20 times higher than the drain samples values. **The higher concentrations (pH-4.77, TSS-357mg/l, COD-2858mg/l, BOD-1420mg/l and Fluoride-0.56mg/l) of wastewater accumulated in the open land at the Dharuhera industrial area reveals that industrial effluent from Dharuhera industrial area also mixing**

with the accumulated wastewater. Therefore directions may be given to HSPCB for identifying the industries which are contributing the industrial effluent accumulated at Dharuhera industrial area.

- c. During the visit the joint committee members collected the samples of treated waste water pumped from CETP to Khushkhera industrial area where the treated effluent is accumulated in open area and the analysis values found to be **pH-6.99, TSS-54 mg/l, TDS-1968 mg/l, COD-293 mg/l, BOD-65mg/l, Chlorides-627 mg/l, Sulphate-302 mg/l, Phosphate:-0.2158 mg/l, Fluoride- 1.1mg/l.** **from the analysis report that it indicate that the COD, BOD and fluoride values are exceeding the discharge norms of CETP.** Therefore directions may be issued to Bhiwadi Jal Pradushan Niwaran Association (BJPNA) for utilization of CETP treated waste water up to the maximum possible extant so that treated waste water may not get accumulated in Khushkhera.
- D. Ministry of Finance, Govt. of India has given a financial sanction of 146 Cores for construction of 6 MLD ZLD plant at CETP Bhiwadi on 11.12.2018. RIICO has invited bids for appointment of Project Management Consultant for the work on 23.10.2019 and rejected the bid due to exorbitantly higher rates and also a single bidder on 13.11.2019. later on retendering done by RIICO, after re-tender M/s Excel Tech Consultancy and Projects Pvt. Ltd. has been appointed as Project management Consultant on 10.01.2020 and the consultant has submitted DPR to RIICO in September 2020 for approval. As per SRM, RIICO Bhiwadi the Tenders for the work will be invited after approval from RIICO Head Office at Jaipur and after vetting from the experts of MNIT, Jaipur. Therefore directions may be issued to RIICO for submitting the time bound action plan for early completion of 6 MLD ZLD project to prevent further damage to the environment.

E. Out of 8 villages RO plants are installed in 7 villages but none of them found in operational and all the plants are damaged and the potable water is being supplied to the villagers through tankers as per the demand. As per the Executive Engineer, PHED, Bhiwadi that the firm M/s. Fontus Water Pvt. Ltd. Delhi had not started work for O & M period, therefore contact has been rescind vide letter dated 7.8.2019. After re-tendering the work order for installation and commissioning of all 8 RO plants has been issued vide letter dated 27.08.2020 to M/s. Amera Agency, Tamil Naidu and work will be completed on or before 15.11.2020. In view of the above Additional Chief Engineer PIIED NCR Alwar may be directed to submit the time bound action plan to complete the installation and commissioning of RO plants in all the identified villages.



(Vivek Goel)  
Regional Officer,  
RSPCB, RO-Bhiwadi  
क्षेत्रीय अधिकारी,  
राजस्थान राज्य प्रदूषण नियंत्रण मंडल,  
निकता (अजमेर)



(Dr. Satya)  
Scientist-D  
Dr. Satya  
MoEF & CC, RD, Lucknow  
वैज्ञानिक 'डी' / Scientist-D  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,  
Ministry of Environment, Forests & Climate Change  
क्षेत्रीय कार्यालय (मध्य क्षेत्र)  
Regional Office (Central Region)  
पंचम तल, केन्द्रीय भवन, अलीगंज, लखनऊ  
5th Floor, Kendriya Bhawan, Lucknow



(Milind Kumar Nimje)  
Scientist -"C"  
CPCB, RD-Bhopal  
Milind Nimje  
Scientist-C  
Regional Directorate  
Central Pollution Control Board  
Bhopal (M.P.)



## Annexure-I

Central Pollution Control Board  
Regional Directorate (Central)  
"Parivesh Bhawan"  
Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016

ANNEXURE I

CB/RI  
CUSTOMER COPY

CUSTOMER COPY

COPY FOR LAB I/C

## LIQUID SAMPLE ANALYSIS REPORT

Sample from		NGT Case No. 124/2015			Test report no.		20-21/33		
Sample description		CETP (9 MLD) Outlet, Bhiwadi (Raj)			Date		21.10.2020		
Date of sample collection		05.10.2020			Type of sample		Grab		
Date of sample receipt		12.10.2020			Sample collected by		Sh. M B Nimje, Sh. P K Jain		
Date of analysis		12.10.2020 to 19.10.2020							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	-	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	-	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	-	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	-	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	-	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	-	APHA 3111 B
7	pH	pH unit	6.98	APHA, 4500H+B	42	Iron (as Fe)	mg/L	-	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	-	APHA 3111 B
9	Suspended Solids	mg/L	24	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	1984	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	-	APHA 3112-B
13	COD	mg/L	86	APHA, 5220 B	48	Mercury (as Hg)	µg/L	-	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	18	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	784	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/L	555	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	2.2	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	0.05	APHA 4500-P-D	58	pp-DDE	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	513.86	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammo. Nitrogen (as NH <sub>3</sub> )	mg/L	-	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDT	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	2.2	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>+6</sup> )	mg/L	-	APHA 3500-Cr B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	84	APHA 9221-E	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	540	APHA 9221-B	69		mg/L	-	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70		mg/L	-	

Prepared by

Milind Kumar Nimje  
Laboratory Head



## RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Institutional Area, Jhalana Doongari JAIPUR-302 004

Phone: 5159660, 5159699 Fax: 5159695, 5159697

### OFFICE ORDER

In exercise of the powers conferred vide Notification No. S.O.4(E) dated 01/01/2016 issued by the Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi and in compliance of Hon'ble NGT order dated 16.11.2018 in Original Application No. 329/2017 in Panchayat Araba Vs. State of Rajasthan & Ors and other connected matters. The State Board hereby adopts the standards as suggested by the Committee constituted by Hon'ble NGT vide order dated 23.10.2018 in the aforesaid matters. Accordingly, the State Board prescribes following standards for the inlet quality of the CETPs located in the state:

Parameter	Steel	Textile and Others
pH	5.5 - 8.5	6.5 - 8.5
Oil & Grease	20 mg/l	20 mg/l
Phenolic Compounds	5.0 mg/l	5.0 mg/l
Ammonical Nitrogen	50 mg/l	50 mg/l
Cynide	2.0 mg/l	2.0 mg/l
Chromium hexavalent	2.0 mg/l	2.0 mg/l
Chromium (total)	2.0 mg/l	2.0 mg/l
Copper	3.0 mg/l	3.0 mg/l
Lead	1.0 mg/l	1.0 mg/l
Nickel	3.0 mg/l	3.0 mg/l
Zinc	15 mg/l	15 mg/l
Arsenic	0.2 mg/l	0.2 mg/l
Mercury	0.01 mg/l	0.01 mg/l
Cadmium	1.0 mg/l	1.0 mg/l
Selenium	0.05 mg/l	0.05 mg/l
Fluoride	15 mg/l	15 mg/l
Boron	2.0 mg/l	2.0 mg/l
Total Suspended Solids	600 mg/l	600 mg/l

This order will come into force with immediate effect.

(Shailja Devi)

Member Secretary

Date 11.03.2019

F14 (CETP-14)/ RSPCB/Plg. 2672 - 2720

Copy to the following for information & necessary action:-

01. PS to Chairperson, RSPCB, Jaipur
02. Sr.P.A.to Member Secretary, RSPCB, Jaipur
03. Collector, Pali



# Envirozone Instruments & Equipments

Annexure- III

## Analyser Calibration Report

Analyser type: TEHYS UV-300	Site name/Sr. No. M/s. Bhiwadi Jal Pradushan Nivaran Trust Sr. No. F180G11	Parameter BOD, COD, TSS, PH
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Cal. Date: 05/08/2020

### A. CALIBRANT CONCENTRATION

Method	Concentration
COD	0-400ppm
BOD	0-100ppm
TSS	0-100ppm
Ph	0-14pH

### B. DI WATER TEST RUN

Method	Sample	Result
COD	D-I Water	0.0ppm
BOD	D-I Water	0.0ppm
TSS	D-I Water	0.0ppm
pH	D-I Water	7.0pH

### C. FINAL ACTUAL SAMPLE RUN

Method	Sample	Result
COD	ETP OUTLET	46.55ppm
BOD	ETP OUTLET	9.98ppm
TSS	ETP OUTLET	37.80ppm
pH	ETP OUTLET	7.09pH

Envirozone Instruments & Equipments  
Signature: *Neha Nagarwal*

Name- Neha Nagarwal  
Date- 25-Aug-2020  
Contact No-9540011000

Customer Personal  
Signature- *Sandeep Yadav*

Name- SANDEEP YADAV  
Date-  
Contact no.- 8960246799

Head Off. : 304, Nitika Tower - I, Commercial Complex, Azadpur, Delhi - 110033  
Contacts : 011 - 4912 8359, +91 9811138359, +91 9953599365  
E-mail : marketing.eieindia@gmail.com, info@eieindia.com  
Website : www.eieindia.co.in, www.eioindia.in

Scanned with CamScanner

Bhiwadi Jal Pradushan Nivaran Association						
OCEMS data from Date: 2020-09-05 10:30 To Date: 2020-10-05 10:15						
Sl No.	Time	BOD(mg/l)	COD(mg/l)	Flow(m <sup>3</sup> /hr)	TSS(mg/l)	pH
1	5.9.2020	29.50	144.82	388.37	21.01	8.01
2	6.9.2020	28.40	147.62	371.60	13.41	7.97
3	7.9.2020	15.76	73.50	388.93	8.27	7.87
4	8.9.2020	18.81	87.70	370.74	13.54	8.14
5	9.9.2020	17.82	83.13	339.75	12.89	8.07
6	10.9.2020	14.71	68.62	290.37	10.53	7.99
7	11.9.2020	14.43	67.37	315.04	13.10	7.92
8	12.9.2020	17.54	81.77	332.39	23.79	8.12
9	13.9.2020	25.03	116.73	320.40	16.09	8.46
10	14.9.2020	27.86	129.90	365.71	16.65	8.51
11	15.9.2020	24.62	114.73	333.56	21.11	8.35
12	16.9.2020	23.76	110.77	350.50	22.03	8.40
13	17.9.2020	29.20	145.59	372.33	25.51	8.47
14	18.9.2020	29.00	217.61	362.10	33.64	8.61
15	19.9.2020	28.50	217.19	363.25	27.73	8.40
16	20.9.2020	26.30	175.15	348.12	25.37	8.44
17	21.9.2020	19.66	91.63	356.44	15.82	7.99
18	22.9.2020	15.67	73.07	365.20	11.44	8.18
19	23.9.2020	12.21	56.91	364.20	12.18	7.68
20	24.9.2020	28.01	130.57	350.04	10.44	7.46
21	25.9.2020	27.40	207.45	383.75	23.40	7.90
22	26.9.2020	22.03	102.74	368.90	16.30	7.65
23	27.9.2020	11.08	51.67	368.93	13.45	7.61
24	28.9.2020	18.73	87.34	366.32	17.63	7.70
25	29.9.2020	15.27	71.17	367.12	16.73	7.63
26	30.9.2020	10.25	47.80	359.96	13.87	7.68
27	1.10.2020	22.05	102.79	374.53	13.57	7.73
28	2.10.2020	24.50	183.57	379.41	18.43	8.05
29	3.10.2020	27.40	145.02	351.34	14.20	7.92
30	4.10.2020	26.00	173.84	372.63	12.30	8.68
31	5.10.2020	22.40	184.50	350.63	12.48	7.92

## Summary

1	Standards	0 - 30	0 - 250	Nil	0 - 100	5.5 - 9
2	Max Value	29.5	217.6	388.9	33.6	8.7
3	Min Value	10.2	47.8	290.4	8.3	7.5
4	Average	21.7	119.1	357.8	17.0	8.0



CETP Bhiwadi Records			
Details For The Month July - 2020			
S.No.	Date	Inlet Flow (MLD)	Outlet Flow (MLD)
1	1-Jul-20	8.5	7.8
2	2-Jul-20	9.0	7.6
3	3-Jul-20	8.7	7.9
4	4-Jul-20	8.3	8.3
5	5-Jul-20	9.4	8.0
6	6-Jul-20	8.5	8.1
7	7-Jul-20	8.6	8.3
8	8-Jul-20	9.2	8.1
9	9-Jul-20	10.3	8.3
10	10-Jul-20	10.2	7.4
11	11-Jul-20	9.9	8.2
12	12-Jul-20	9.1	8.1
13	13-Jul-20	9.5	8.2
14	14-Jul-20	8.4	8.2
15	15-Jul-20	8.2	8
16	16-Jul-20	9.2	7.9
17	17-Jul-20	8.2	7.9
18	18-Jul-20	8.8	8.1
19	19-Jul-20	10.0	8.5
20	20-Jul-20	8.7	8.0
21	21-Jul-20	8.9	8.2
22	22-Jul-20	9.7	8.0
23	23-Jul-20	9.3	7.4
24	24-Jul-20	9.6	8.1
25	25-Jul-20	9.4	7.8
26	26-Jul-20	9.3	7.9
27	27-Jul-20	8	8.1
28	28-Jul-20	8.5	8.2
29	29-Jul-20	9	7.9
30	30-Jul-20	8.1	8.4
31	31-Jul-20	8.8	8.3
<b>Total</b>		<b>279.3</b>	<b>249.2</b>
<b>Avg</b>		<b>9.01</b>	<b>8.04</b>

Note: Flow exceedance is due to Rain



CETP Bhiwadi Records			
Details For The Month August - 2020			
S.No.	Date	Inlet Flow (MLD)	Outlet Flow (MLD)
1	1-Aug-20	8.5	8.0
2	2-Aug-20	8.7	8.1
3	3-Aug-20	8.3	7.4
4	4-Aug-20	9.1	8.1
5	5-Aug-20	8.8	8.2
6	6-Aug-20	8.1	7.4
7	7-Aug-20	8.4	8.2
8	8-Aug-20	8.2	8.1
9	9-Aug-20	8.1	8.0
10	10-Aug-20	8.6	7.8
11	11-Aug-20	8.0	7.3
12	12-Aug-20	8.6	8.6
13	13-Aug-20	9.0	8.4
14	14-Aug-20	9.1	8.5
15	15-Aug-20	9.1	8.6
16	16-Aug-20	9.2	8.7
17	17-Aug-20	8.1	7.9
18	18-Aug-20	8.8	8.2
19	19-Aug-20	9.3	9.2
20	20-Aug-20	10.0	9.9
21	21-Aug-20	9.1	8.8
22	22-Aug-20	9.1	8.5
23	23-Aug-20	10.4	8.1
24	24-Aug-20	8.6	8.5
25	25-Aug-20	8.6	8.9
26	26-Aug-20	9.9	10.0
27	27-Aug-20	9.7	8.7
28	28-Aug-20	9.5	8.7
29	29-Aug-20	9.1	8.5
30	30-Aug-20	9.5	8.2
31	31-Aug-20	8.9	8.3
<b>Total</b>		<b>276.4</b>	<b>259.8</b>
<b>Avg</b>		<b>8.9</b>	<b>8.4</b>

Note: Flow exceedance is due to Rain



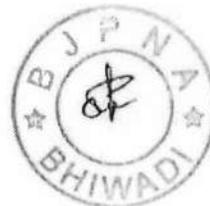
A-7

Annexure- V(C)

**CETP Bhiwadi Records**  
**Details For The Month September - 2020**

S.No.	Date	Inlet Flow (MLD)	Outlet Flow (MLD)
1	1-Sep-20	8.6	8.4
2	2-Sep-20	8.8	8.4
3	3-Sep-20	8.9	8.0
4	4-Sep-20	8.8	8.7
5	5-Sep-20	9.2	9.1
6	6-Sep-20	8.4	8.3
7	7-Sep-20	9.3	9.1
8	8-Sep-20	8.2	8.1
9	9-Sep-20	8.1	7.9
10	10-Sep-20	7.6	6.4
11	11-Sep-20	8.4	7.6
12	12-Sep-20	8.5	8.0
13	13-Sep-20	8.9	7.8
14	14-Sep-20	8.5	8.2
15	15-Sep-20	8.3	8
16	16-Sep-20	8.5	8.4
17	17-Sep-20	8.6	8.5
18	18-Sep-20	8.4	8.6
19	19-Sep-20	8.5	8.8
20	20-Sep-20	8.6	8.0
21	21-Sep-20	8.2	8.2
22	22-Sep-20	8.9	8.7
23	23-Sep-20	8.5	8.4
24	24-Sep-20	8.5	8.7
25	25-Sep-20	8.7	8.8
26	26-Sep-20	9	8.7
27	27-Sep-20	8.9	8.4
28	28-Sep-20	8.8	8.6
29	29-Sep-20	8.6	8.4
30	30-Sep-20	8.8	8.5
<b>Total</b>		<b>258.0</b>	<b>249.7</b>
<b>Avg</b>		<b>8.6</b>	<b>8.3</b>

Note: Flow exceedance is due to Rain



# Photograph

NGT case OA 124/2015

Date of Joint Inspection : 05-06/10/2020

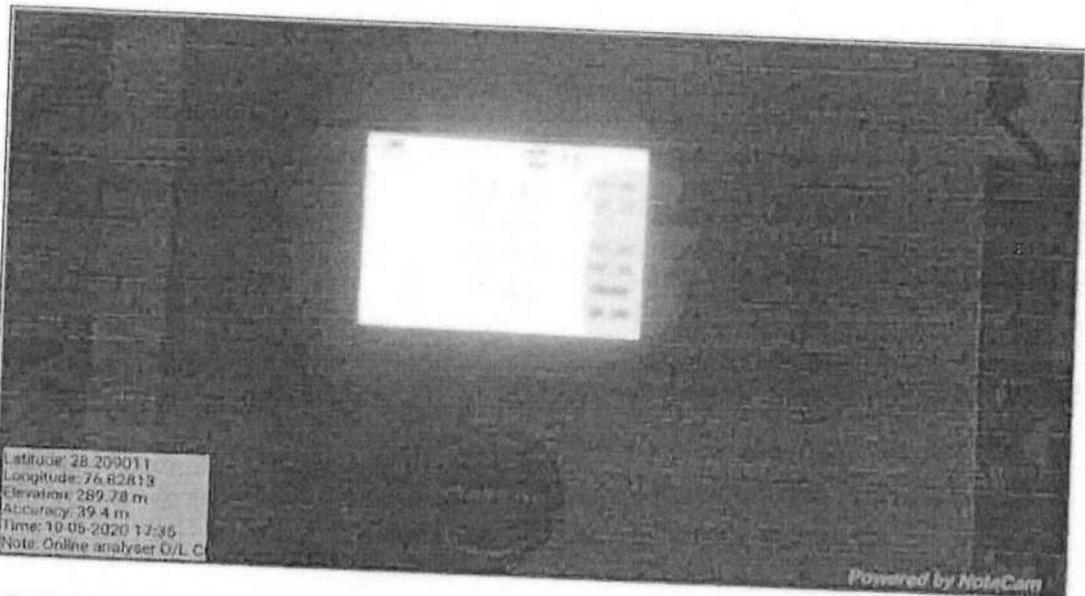
CETP, Bhiwadi Jal Pradushan Nivaran



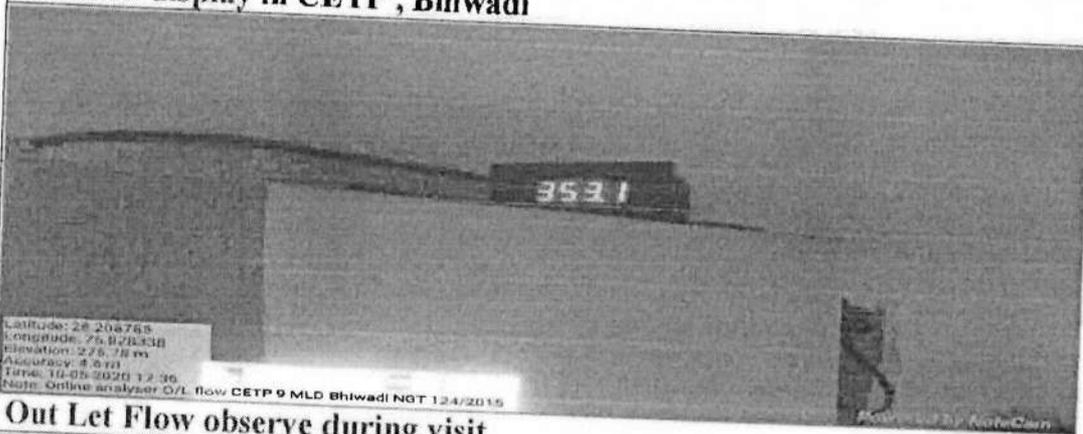
Sample Joint Committee Visit to CETP, Bhiwadi



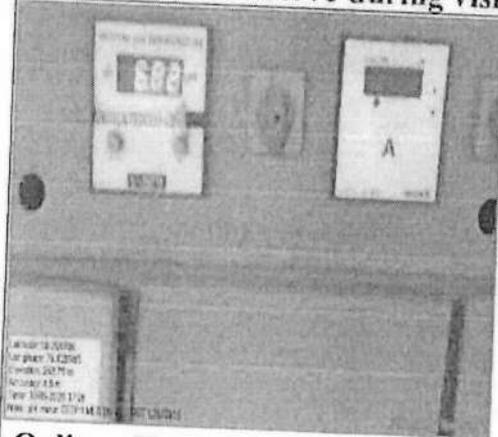
Sample taken from CETP Outlet



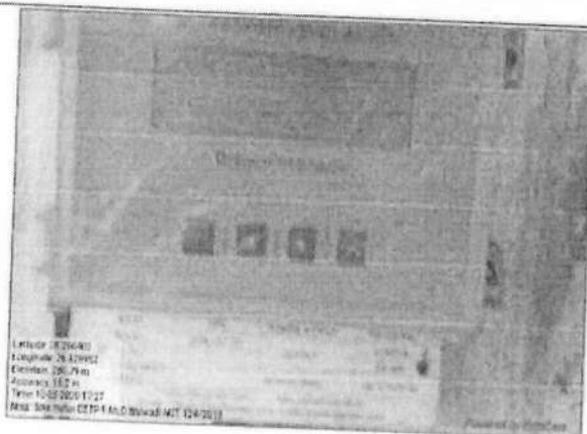
**OCEMS display in CETP , Bhiwadi**

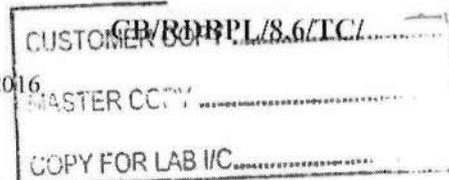


**Out Let Flow observe during visit**



**Online pH meter in Inlet**





LIQUID SAMPLE ANALYSIS REPORT

Sample from		NGT Case No. 124/2015			Test report no.		20-21/36		
Sample description		Open Drain at Khushkeda Industrial Area behind M/s. Shree Cement, Bhiwadi (Raj)			Date		21.10.2020		
Date of sample collection		06.10.2020			Type of sample		Grab		
Date of sample receipt		12.10.2020			Sample collected by		Sh. M B Nimje, Sh. P K Jain		
Date of analysis		12.10.2020 to 19.10.2020							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	-	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	-	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	-	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	-	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	-	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	-	APHA 3111 B
7	pH	pH unit	6.99	APHA, 4500H+B	42	Iron (as Fe)	mg/L	-	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	-	APHA 3111 B
9	Suspended Solids	mg/L	54	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	1968	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	-	APHA 3112-B
13	COD	mg/L	293	APHA, 5220 B	48	Mercury (as Hg)	µg/L	-	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	65	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	627	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/L	394	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ- BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	-	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	0.2158	APHA 4500-P-D	58	pp-DDE	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	301.75	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammo. Nitrogen (as NH <sub>3</sub> )	mg/L	-	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> B	62	pp-DDT	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	1.1	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>+6</sup> )	mg/L	-	APHA 3500-Cr B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	-	APHA 9221-B	69		mg/L	-	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70		mg/L	-	

Prepared by

Milind Kumar Nimje  
Authorized Signatory  
Laboratory Head

**Compliance Status Report as on December 04, 2019**

**As per the direction of Hon'ble NGT, P.B., New Delhi in the matter of "Sumitra Devi Vs CPCB & Ors" vide order dated 13.11.2019 in O.A. No. 124 of 2015 (Execution Application No. 42/2019)**

In compliance to the Hon'ble NGT, PB, Delhi order dated 13.11.2019 in OA No. 124 of 2015 "Sumitra Devi Vs CPCB & Ors", a joint inspection was carried out during 02.12.2019 to 04.12.2019 by the following officials of Central Pollution Control Board (CPCB), Regional Directorate-Bhopal, Rajasthan State Pollution Control Board (RSPCB) and MoEF&CC :-

1. Sh. Vivek Goel, Regional Officer, RSPCB, RO-Bhiwadi
2. Dr. A.K. Gupta, Scientist – D from MoEF&CC, RO-Lucknow
3. Sh. Pentani Jagan, Scientist – E from CPCB, RD-Bhopal

During the visit the team has jointly inspected and verified the works and the compliance status of direction as on 04.12.2019 submitted by RSPCB, RIICO, PHED, CETP and Nagar Parishad-Bhiwadi and the observations of the joint inspection team are as tabulated below:

**Compliance Status of Hon'ble NGT order dated 12.12.2017, in O.A. No. 124 of 2015 in the matter of "Sumitra Devi Vs CPCB & Ors" before P.B., New Delhi**

<b>S. No.</b>	<b>Directions</b>	<b>Compliance as on 04.12.2019 as per the joint inspection team (RSPCB, CPCB and MoEF&amp;CC)</b>															
1.	It shall be ensured by the RIICO as well as the CETP operating Society that the CETP operates as its optimum capacity and its effluents from the discharge point should also be within the prescribed limits.	<p>The joint inspection team collected a sample of CETP final Outlet and analyzed at CPCB, Regional Directorate, Lab Bhopal. Results tabulated below are:</p> <table border="1" data-bbox="907 566 1467 925"> <thead> <tr> <th>Parameters</th> <th>Analysis result</th> <th>Prescribed standards</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.14</td> <td>5.5-9</td> </tr> <tr> <td>TSS</td> <td>59</td> <td>100</td> </tr> <tr> <td>COD</td> <td>212</td> <td>250</td> </tr> <tr> <td>BOD</td> <td>23</td> <td>30</td> </tr> </tbody> </table> <p>Note: All values are in mg/l except pH.</p> <p>The treated effluent was meeting the inland surface water discharge standards prescribed under MoEF&amp;CC notification S.O. 4(E) dated 01.01.2016 for general &amp; heavy metal parameters. The copy of detailed analysis report is enclosed at <b>Annexure-I</b>.</p>	Parameters	Analysis result	Prescribed standards	pH	7.14	5.5-9	TSS	59	100	COD	212	250	BOD	23	30
Parameters	Analysis result	Prescribed standards															
pH	7.14	5.5-9															
TSS	59	100															
COD	212	250															
BOD	23	30															

		<p>The inlet quality standards for CETP has been prescribed by RSPCB vide office order dated 11.03.2019 in compliance with MoEF &amp; CC notification S.O. 4(E) dated 01.01.2016. Copy of the notification is enclosed at <b>Annexure-II.</b></p> <p>The Bhiwadi Jal Pradushan Niwaran Association is calibrating the online continuous effluent monitoring system (OCEMS) on regular basis and last calibration done on 13.05.2019. Copy of analyser calibration report is enclosed at <b>Annexure-III.</b></p> <p>On the day of the inspection, the OCEMS installed at CETP outlet was showing readings of pH-7.98, TSS-61.20mg/l, BOD- 19.20mg/l and COD-193.9mg/l. Copy of the snap shot is enclosed at <b>Annexure-IV.</b></p> <p>On the day of inspection the CETP was in operation with inlet flow of 392m<sup>3</sup>/hour and the outlet flow was 388m<sup>3</sup>/ hour. As per the record provided by CETP representative that the average flows of CETP in September, October &amp; November 2019 is as given below in table against</p>
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the CETP capacity of 9MLD. During visit no overflow and bypass observed from the CETP.

Month	Monthly average flow in MLD	
	Inlet	Outlet
September, 2019	7.68	7.56
October, 2019	7.87	7.20
November, 2019	8.34	7.97

Note: last three months daily flow details submitted by the CETP are enclosed at **Annexure-V**.

As CETP receiving industrial as well as domestic wastewater through conduit pipe of 2.5KMs length from a common sump of 2 drains coming adjacent to the shyam vatika (Rajasthan housing board) & Parshvanath mall. The open drain near shyam vatika carries effluent of Phase 1 RIICO industrial -cum-domestic area whereas the Parshvanath mall open drain carries effluent of Phase 2, 3, 4 RIICO industrial -cum-domestic area.

		<p>Presently the treated effluent of CETP is being discharged at Khushkhera industrial area, which is 14 km away from the CETP through conduit pipe system (4KM HDPE and rest is RCC HUME pipe). During the visit it was observed that the treated effluent accumulated on the open plot near M/s Kundan edible oil from the final outlet of CETP (being pumped to Khushkhera).</p>
2.	<p>The CETP control the discharges at the outlet point</p>	<p>Treated effluent from CETP is pumped up to Matila village after which effluent flow under gravity up to RIICO Industrial Area, Khushkhera in closed conduit pipeline (4KM HDPE and rest is RCC HUME pipe) laid down by RIICO for disposal of effluent up to Sabi River.</p> <p>M/s Honda cars Limited is taking approx. 01 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of greenbelt in Honda Campus.</p> <p>M/s G-Tekt India Pvt. Ltd Tapukara is taking approx 1.5 MLD of treated water from the closed conduit pipeline at RIA Tapukara for development of</p>

		<p>greenbelt/irrigation in their premises.</p> <p>CETP treated water (approx. 0.5 MLD) is being utilized for sprinkling on roads in Bhiwadi industrial area to control the dust emissions &amp; for watering in the parks/lawns maintained by Bhiwadi Manufacturers Association(BMA).</p> <p>To utilize 100% of the CETP treated effluent, a project report of amount Rs. 146 Crores for up-gradation of existing CETP to 6MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP &amp; reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA Bhiwadi. On request of State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of 146 Crores vide sanction order No. F.No.44(1)PF.S/2018-19/1377 dated 11/12/2018. RIICO has invited proposal for selection of Project Management Consultant for this work in September 2019 but due to higher rate by single bidder M/s IL &amp; FS Company, the tender was canceled. SRM RIICO informed that new tender for consultancy work will be floated soon.</p>
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		<p>RIICO Ltd. Bhiwadi informed that CETP for industrial area Chopanki &amp; Kehrani will be constructed at industrial area Kehrani. Land measuring 17.05 Hectors has been acquired by RIICO.</p> <p>During the visit the final discharge point samples accumulated on the open plot at Khuskhera has been collected and the analysis values found to be pH:7.22, TSS:63mg/l, TDS:2610 mg/l, COD:447.48 mg/l, BOD:59.09mg/l, Cl:- 828.46 mg/l, Sulphate:- 286.21 mg/l, Phosphate:-0.4824 mg/l, Fluoride:- 0.991 mg/l &amp; heavy metals i.e. Fe :- 2.18mg/l, Cu:-0.033mg/l, Zn:-0.1271mg/l, Cr :-0.014mg/l, Mn :- 0.7393 mg/l. and other metals found Below Detectable Limit. The copy of detailed analysis report is enclosed at <b>Annexure-VI</b>.</p>
3.	The CETP should ensure that all the parameters including that Fecal Coliform or the Total Coliform are maintained within the	Disinfection of the CETP treated effluent using Chlorine gas was put in place on 08.02.2018 and operational since then. During visit it was observed that chlorine dosing was being done and records of chlorine gas dose are maintained.

	prescribed limits.	<p>RIICO has initiated the project for collection of industrial effluent separately through close conduit pipelines for which Tender called for appointing the project management consultant through which DPR preparation &amp; supervision of entire project will be done but the tender is rejected in November 2019 due to participation of only one firm i.e. M/s IL&amp; FS. Again proposal sent to Jaipur for approval for re tendering the same. Upgradation of existing 9MLD CETP up to 6MLD RO plant followed by MEE &amp; dryer. The project also includes 53KM closed conduit pipeline from member units to CETP and complete recycling of treated wastewater through 80.3KM length pipeline.</p>
4.	<p>It will be the duty of Rajasthan Pollution Control Board, CPCB, Department of Environment and the State of Rajasthan to conduct a joint inspection and ensure the compliance of these directions in future. In the</p>	<p>Compliance of these directions were submitted jointly by RIICO and RSPCB on 27/08/2018. A joint inspection by CPCB and RSPCB was conducted on 28/09/2018 to ensure the compliance of these directions. Copy of joint inspection report enclosed at <b>Annexure VII</b>.</p>

	<p>event of default not only the RIICO and Society would be liable to pay environmental compensation @ Rs. 50,000/- per default, but the concerned officer(s) of the Pollution Control Board and the designated officer(s) from Department of Environment of the State would also be liable for disciplinary action.</p>	
5.	<p>Out of the 346 industrial units which have consented to operate shall be subjected to an inspection by the joint inspecting team consisting of Pollution Control Board, RIICO and the representative of the State Government.</p>	<p>In compliance with the RSPCB, Head Office, Jaipur office order dated 27.12.2017, teams of officials from RIICO Bhiwadi Unit-1, Department of Industries (DIC Bhiwadi) &amp; Regional office, RSPCB, Bhiwadi were constituted by office order dated 29.12.2017 &amp; inspection of 346 nos. of industries which were running with valid consent of Board (as on 12.12.2017) completed by the joint inspection team. 5 industries were found permanently closed/dismantled/ shifted. Out of 341 operating industries, no major deficiency/non-compliance with regard to water</p>

	<p>These would be subjected to Comprehensive inspection for which a report will be prepared particularly in relation to the source of water and utilization thereof. The effluent standards, the functioning of the Primary Treatment Plant and whether they are adhering to terms and conditions of the consent granted by the Board. If any of these industries are found to be defaulting they shall be shut down forthwith without any further Notice.</p>	<p>pollution control arrangements was observed except one (M/s Singh Plasticizers, Bhiwadi) against which closure direction has been issued. However, for other non-compliances of conditions of CTO regarding air pollution control measure/ equipment, CGWA permission, record keeping etc. show-cause notice was issued to such industries. The report is prepared and submitted to RSPCB, Head Office for uploading on the website of the RSPCB and the same has been uploaded on the website. Copy of webpage is enclosed at <b>Annexure-VIII</b>.</p>
<p>6.</p>	<p>The 137 industrial units whose applications are pending with the Board, they</p>	<p>Inspection of all 137 industries whose consent applications were pending as on 12.12.2017 has been completed by the joint inspection team. The pending applications are being decided on the basis of findings during the</p>

	shall also be subjected to the inspection by the joint inspecting team and their application for renewal shall be dealt with and disposed of in accordance with law as expeditiously as possible in any case not later than four weeks from today.	inspection.
7.	The 652 industrial units the details of which have not been furnished. Out of them all the industrial units which are operating without obtaining the consent of the Board and are discharging effluents shall be shut down, within one week from today.	Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category).  Remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. or lying vacant or with closed/dismantled industrial units.

		<p>The remaining 120 industrial units have either obtained Consent (as per category) or do not require to obtain consent from the board (being a White category)</p> <p>During a joint survey of 652 nos. of industrial units, none of the industry was found discharging trade effluent, thus immediate closure of industries was not required. The report has been uploaded on the website of the RSPCB.</p>
8.	<p>The joint inspection team shall conduct a survey to find out as to how many out of 652 are industrial units and how many are using the space provided to them for go-down/offices etc.</p>	<p>Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category).</p> <p>Out of 652 plots remaining 532 plots are being used for non-industrial purposes viz. offices, go-downs etc. or lying vacant or with</p>

		closed/dismantled industrial units.
9.	For upgradation of the CETP as well as for setting up of the STP, all the industries shall be liable to pay a sum of Rs. 50,000/- as environmental compensation on 'Polluters Pays' principle. These industries have been polluting for years, in fact, we should have imposed much more environmental compensation upon them, but since the State Pollution Control Board is taking of the matter with earnest and assure the Tribunal for providing due funds for improvement of the conveyer belt/drain or setting	Out of 943 nos. of industries (Red, Orange, Green & White) in RIICO industrial area, Bhiwadi, 840 nos. of industries have paid Environmental Compensation amounting to Rs. 2.41 Crores.  Remaining industries are either lying closed/dismantled are covered under 'White Category' RSPCB & RIICO are pursuing with industries lying closed/dismantled & White category industries to deposit the environmental compensation amount.

	<p>up of STP and upgradation of the CETP, as it is stated that 92 industrial units which are in Red category so would pay environmental compensation of Rs. 50,000/-, those who are in Orange Category would pay environmental compensation of Rs.30,000/- while the industries in Green/White Category shall pay Rs. 10,000/-.</p>	
<p><b>10.</b></p>	<p>If the amount if not paid within two weeks from today by the industries to the State Government Department of Environment, in that event that industry shall be liable to be shut down without any</p>	<p>Show cause notice intending directions for closure under section 33(A) of the Water Act 1974 and under Section 31(A) of the Air Act 1981 has been issued during April 2018 to individual industry for paying/depositing environmental compensation.</p> <p>Notices have been issued to industries lying closed/dismantled &amp; White category industries to deposit the environmental compensation and all these</p>

	<p>further Notice. The amount so deposited shall be utilized for the compliance of the directions contained in this order.</p>	<p>industries have been advised in person also to deposit the environmental Compensation immediately.</p> <p>RSPCB &amp; RIICO are pursuing with industries lying closed/dismantled &amp; White category industries to deposit the environmental compensation amount.</p>
11.	<p>We direct the RIICO to clear all the drains and dredge them within four weeks from today. No drain of Bhiwadi industrial cluster should be Chocked/blocked, it will be the duty of RIICO to ensure regular maintenance thereof.</p>	<p>As informed by SRM RIICO Bhiwadi, work of cleaning of drains of Industrial Area Bhiwadi is being done on regular basis. Drain in length of 80 kms. has been cleaned in current financial year 2019-20 i.e. from April 2019 to till date. Tender amounting Rs. 12.00 Lac for work of drain cleaning (Length 43 Kms.) has also been invited with date of opening as 10.12.2019. The works of repair of drains are also taken up as per requirement of site. During 2019 an amount of about 100 lakhs has already been spent towards repair &amp; maintenance of drain.</p>
12.	<p>The potable water shall be provided to all villagers is the</p>	<p>As informed by ExEn PHED Bhiwadi water has been supplied through tankers in 4 villages i.e. Nagaliya, Alampur, Ghatal and Harchandpur based</p>

	<p>prime responsibility of the State through tankers or by fixation of RO systems.</p>	<p>on the ground water analysis report and in other villages the water is being supplied through tankers on demand. RO plants are installed in 7 villages (Rampura, Mundana Mev, Milakpur-Gurjar, Sahadod, Harchandpur, Nagaliya and Kharani). In khijuribas village RO plant is not installed due to dispute on site.</p>																																
<p><b>13.</b></p>	<p>The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex, to maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall</p>	<p>Out of 8 proposed villages, RO plants are installed in 7 villages. In khijuribas village RO plant is not installed due to dispute on site. The details including operational status of RO plants is as given below:</p> <table border="1" data-bbox="869 726 1892 1300"> <thead> <tr> <th data-bbox="869 726 1108 829">Name of village</th> <th data-bbox="1108 726 1258 829">RO plant capacity</th> <th data-bbox="1258 726 1579 829">Installation</th> <th data-bbox="1579 726 1892 829">Commissioned</th> </tr> </thead> <tbody> <tr> <td data-bbox="869 829 1108 933">Rampura</td> <td data-bbox="1108 829 1258 933">500lit/hr</td> <td data-bbox="1258 829 1579 933">Completed on 11.02.2018</td> <td data-bbox="1579 829 1892 933">Not commissioned</td> </tr> <tr> <td data-bbox="869 933 1108 1037">Mundana Meo</td> <td data-bbox="1108 933 1258 1037">500lit/hr</td> <td data-bbox="1258 933 1579 1037">Completed on 12.02.2018</td> <td data-bbox="1579 933 1892 1037">Not commissioned</td> </tr> <tr> <td data-bbox="869 1037 1108 1085">Milakpur-Gurjar</td> <td data-bbox="1108 1037 1258 1085">500lit/hr</td> <td data-bbox="1258 1037 1579 1085">Completed</td> <td data-bbox="1579 1037 1892 1085">Not commissioned</td> </tr> <tr> <td data-bbox="869 1085 1108 1141">Sahadod</td> <td data-bbox="1108 1085 1258 1141">500lit/hr</td> <td data-bbox="1258 1085 1579 1141">Completed</td> <td data-bbox="1579 1085 1892 1141">Not commissioned</td> </tr> <tr> <td data-bbox="869 1141 1108 1189">Khijuribas</td> <td colspan="3" data-bbox="1108 1141 1892 1189">Work not started by contractor.</td> </tr> <tr> <td data-bbox="869 1189 1108 1236">Harchandpur</td> <td data-bbox="1108 1189 1258 1236"></td> <td data-bbox="1258 1189 1579 1236">Completed</td> <td data-bbox="1579 1189 1892 1236">Not commissioned</td> </tr> <tr> <td data-bbox="869 1236 1108 1300">Nagaliya</td> <td data-bbox="1108 1236 1258 1300">500lit/hr</td> <td data-bbox="1258 1236 1579 1300">Completed</td> <td data-bbox="1579 1236 1892 1300">Not commissioned</td> </tr> </tbody> </table>	Name of village	RO plant capacity	Installation	Commissioned	Rampura	500lit/hr	Completed on 11.02.2018	Not commissioned	Mundana Meo	500lit/hr	Completed on 12.02.2018	Not commissioned	Milakpur-Gurjar	500lit/hr	Completed	Not commissioned	Sahadod	500lit/hr	Completed	Not commissioned	Khijuribas	Work not started by contractor.			Harchandpur		Completed	Not commissioned	Nagaliya	500lit/hr	Completed	Not commissioned
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Nagaliya	500lit/hr	Completed	Not commissioned																															

	<p>expedite its long-term scheme for providing potable water to every house through pipelines and it should be given at utmost priority.</p>	<p>Kharani</p>	<p>500lit/hr</p>	<p>Completed</p>	<p>Not commissioned</p>
<p>14.</p>	<p>Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.</p>	<p>Although RO plants in 7 villages have been installed but none of them made operational. As per the Executive Engineer, PHED-Bhiwadi, the firm has not started work for O &amp; M period, therefore contact has been rescind by Add. Chief Engineer, NCR Alwar vide letter dated 7.8.2019 and retendering process under progress which will be completed within 2-3 months. The status report as on 03.12.2019 collected from PHED is enclosed at <b>Annexure-IX</b>.</p> <p>As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMRUT Yojana of 11.5MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) &amp; near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is enclosed at <b>Annexure-X</b>.</p>			

Name	Capacity In MLD	Completion	Present Status	Present Hindrance	Expected Completion	Remarks
STP1 at RHB	1.5	100%	Operation	Permissi on for disposal point is pending	Completed	Present flow: 0.5MLD
STP2 at Mundana Meo	2	100%	Operation	-	Completed	Present flow: 0.05MLD
STP3 at Khanpur	2	47%	High Court stay from 17.01.2018 to till date			
STP4 at Housing Board(near existing)	3	100%	Ready for Operation	Awaiting permanet power connection	31.12.2019	Inlet connection is pending
STP5 at Santhalka	3	88%	Equipment installation is under progress	Disposal point not fixed	28.02.2020	

**1.5 MLD STP at RHB:** - The SBR technology based STP was in operation with inlet flow of 46m<sup>3</sup>/hr. As per the operator 0.5 MLD flow coming against the 1.5 MLD designed capacity. The treated wastewater has

	<p>been discharged on the open area at the back side of STP without any chlorination which created cesspool of stagnated wastewater in between the STP and nearby residential areas. Samples of STP outlet has been collected and the analysis results reveals that the treated STP outlet values of pH:- 6.86, O&amp;G:1.2mg/l, TSS:- 54mg/l, COD:- 184mg/l and BOD:30.33mg/l. The detailed analysis report is enclosed at <b>Annexure-XI</b>.</p> <p><b><u>2.0 MLD STP at Mundana Meo:-</u></b> The 2 MLD capacity SBR technology based STP was in operation with a inlet flow of 0.05 MLD against the 2MLD designed capacity, It is because of out of 4 villages (Mundana Meo, Rampura, Nayagoam, and Kairani) only Mundana Meo village domestic wastewater is coming to STP and other 3 villages sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is discharged on open plot just in front of STP, however Nagar Parishadhas constructed a storage tank for reuse of this treated water. At the time of visit STP outlet samples collected and analysed for pH-7.29, TSS-15mg/l, COD-85mg/l, BOD-6mg/l and O&amp;G: 1.4mg/l. The detailed</p>
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analysis report is enclosed at **Annexure-XII**.

**2MLD STP at Khanpur:-** 47% construction work has been completed and further no progress done by the construction agency i.e. M/s L&T due to stay order from Rajasthan High Court, Jaipur from May 2018. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.

**3MLD STP at Housing Board Colony:-** The STP is located near existing old 4.0MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction work completed and connection to sewer line is pending which will be completed by end of February 2020. Presently the untreated sewage is going towards Dharuheda industrial area along with the untreated domestic wastewater of Maheshwari(village situated in Haryana) and Dharuhera and accumulated near Bestech shopping Centre and Dharuhehera industrial area. During visit collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of Maheshwari village and accumulated wastewater at Dharuheda industrial area for analysis of

general parameters, bacteriological parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. During visit it was observed the untreated effluent from M/s Amul Dairy (Dudhmoti Sargar), a industry situated in Dharuhera Industrial area was, being discharged in to the accumulated waste water at Dharuhera Industrial Area. The combined effluent (domestic and industrial) generated from Bhiwadi Industrial Area is being treated in a 9MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot. The details of drain samples collected is as given below:

S. No.	Drain Sampling locations	pH	TSS	COD	BOD	Heavy Metals			
						Fe	Zn	Mn	Cu
01	Nagina Garden	7.16	36	188	49.61	0.318	0.0469	0.1644	0.008
02	Modern public School	7.75	45	208	21.2	0.273	0.0385	0.1749	0.009

03	Domestic & Industrial effluent accumulat ed at Dharuhed a Industrial Area	7.81	155	432	74.96	0.948	0.0915	0.1432	BDL
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Note: 1. all values are in mg/l except pH.

2. Other metals values reported as BDL.

**3.0 MLD STP at Santhalka:-**As informed by Nagar Parishad Bhiwadi the STP is under construction and about 88% work has been completed and the entire work will be completed by 28/02/2020.

In addition to above 5 STP's and one 4MLD existing STP, Nagar Parishad Bhiwadi is also constructing 3 septage systems with 1.2 MLD sewage treatment capacity.

<p><b>15.</b></p>	<p>The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.</p>	<p>RIICO has allotted land measuring 34729m<sup>2</sup> near Rampura Mundana, Kharani for dumping of non-hazardous industrial solid waste to Bhiwadi Jal Pradushan Niwaran Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land. Due to non-availability of boundary wall. BJPNT has requested RIICO for construction of boundary wall of this site. Proposal for construction of boundary wall has been forwarded to RIICO head office, Jaipur for approval by RIICO Bhiwadi office on 4.11.2019. After construction of boundary wall BJPNT will take possession of the site for scientific development and operation of dumping yard. The land allotment and SPVC formation letter is enclosed at <b>Annexure-XIII.</b></p>
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16.	The RIICO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.	As informed by SRM, RIICO project report of amounting Rs. 146.00 cr. for the up gradation of existing CETP upto ZLD level was prepared by BJPNA, Bhiwadi (consultant M/s IL&FS). On the request if State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of Rs.146.00 Cr. Vide sanction order No. F.No.44(1)PF.S/2018-19-1377 dated 11.12.2018. RIICO has invited proposal for selection of Project Management Consultant for this work in September 2019, but the tender got rejected in November 2019 due to participation of only one firm i.e. M/s IL&FS Company. Senior Regional Manger, RIICO informed that new tender for consultancy work will be floated soon.
17.	Needless to say that Pollution Control Board and Department of Environment shall maintain due surveillance and collect samples on regular intervals	RSPCB, Bhiwadi is collecting samples from outlet of CETP on fortnightly basis and are being tested in their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area.

	to ensure that there is no pollution.	
18.	The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with utmost expeditiously.	It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 crore for the work of upgradation of industrial effluent management system at industrial area Bhiwadi.

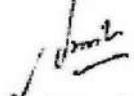
19.	It shall be the duty and obligation of the RIICO and the Pollution Control Board to place in the public domain the inspection report as well as analysis reports.	The inspection report/analysis reports are uploaded on official websites of RSPCB.
20.	The applicant and for that matter, any citizen would be at liberty to file objections if it comes to the notice that these reports do not depict the actual ground realities. The above directions shall be carried out by all concerned without delay and default, whosoever is found to be obstructing the compliance shall be liable to be proceeded	Noted for compliance.

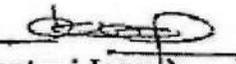
	<p>against for violating the order of the Tribunal and shall be dealt with in accordance with law.</p>	
21.	<p>Vide our order dated 01st March 2017, we had imposed environmental compensation and cost upon the various departments and officers. In the event, these directions are complied with in that event the compensation or the cost imposed shall stand waived, but in the event of default they shall become operative and it will be the duty of State of Rajasthan to comply with</p>	<p>Noted the directions</p>

	those orders without any default.	
22.	The Central Pollution Control Board shall also be responsible for keeping general supervision in relation to compliance of these directions. This general directions issued in relation to industrial clusters Bhiwadi shall be adopted and followed by the State Government and all the other concerned authorities with such modifications as may be necessary.	In compliance of the Hon'ble NGT directions, CPCB hold a meeting on 12.04.2018 with officials of Department of Environment, Rajasthan, Rajasthan State Pollution Control Board (RSPCB) and Rajasthan State Industrial Development & Investment Corporation Limited (RIICO), Rajasthan. During meeting, the participants were requested to accomplish various actions within time frame fixed by the Hon'ble NGT and further review of the progress is ongoing.

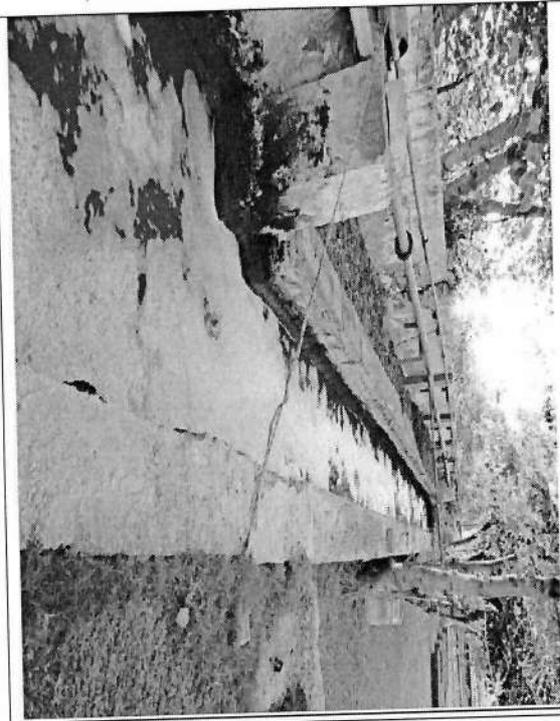
23.	The industries which were permitted to operate under the orders of the Tribunal and the Board was required to inspect the same if their Status Report is not filed by the joint inspection team now within two weeks from today, they shall be liable to be closed.	It was informed by Regional Office, RSPCB, Bhiwadi that inspection of all the 19 industries was carried out and the reports had been sent to their Head Office.
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 (Vivek Goel)  
 Regional Officer,  
 RSPCB, RO-Bhiwadi

  
 (Dr. A.K. Gupta)  
 Scientist - D  
 MoEF&CC, RO-Lucknow

  
 (Pentani Jagat)  
 Scientist - E  
 CPCB, RD-Bhopal

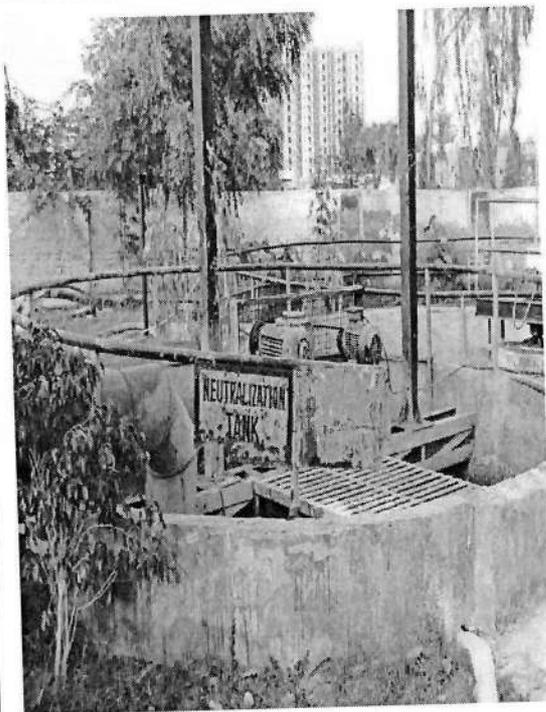
Photographs of CETP Bhiwadi, Rajasthan



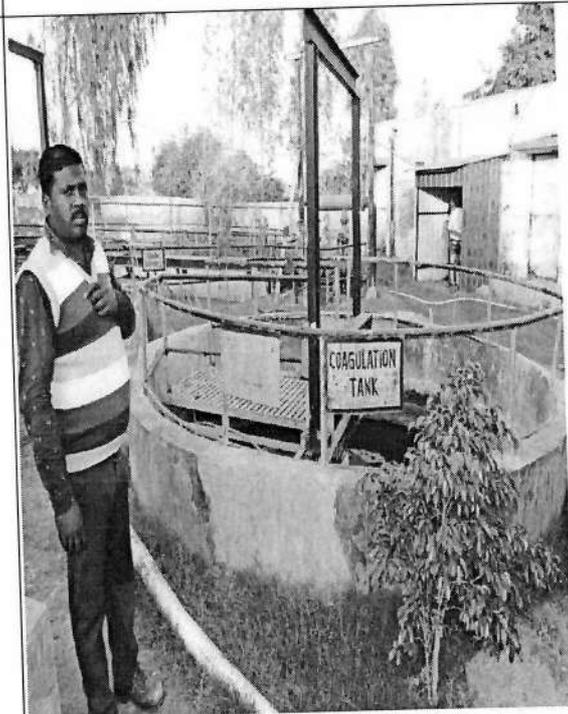
Effluent Inlet to CETP



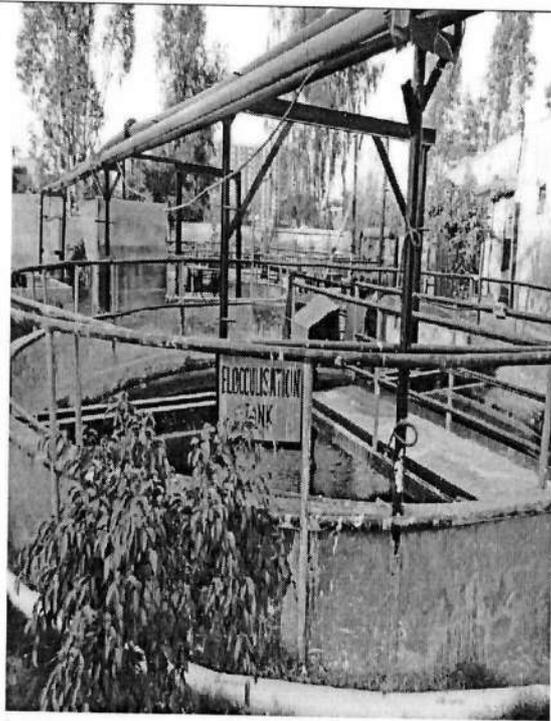
View of equalization tank



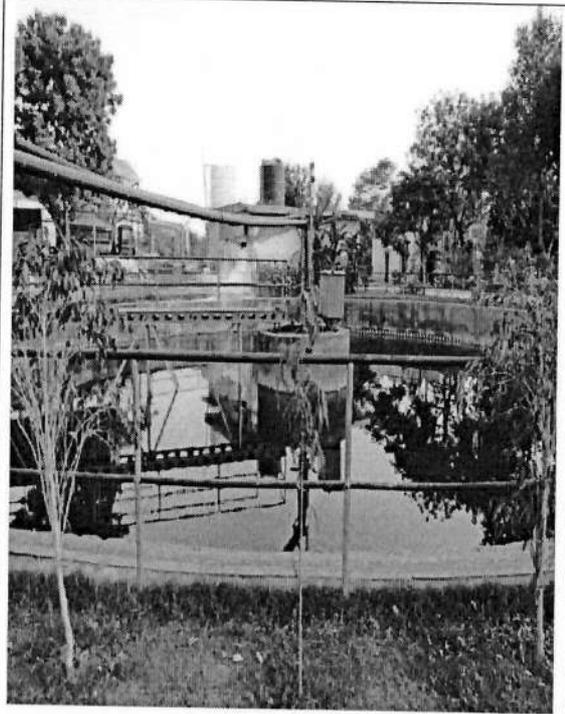
View of neutralization tank



View of coagulation tank



View of flocculation tank



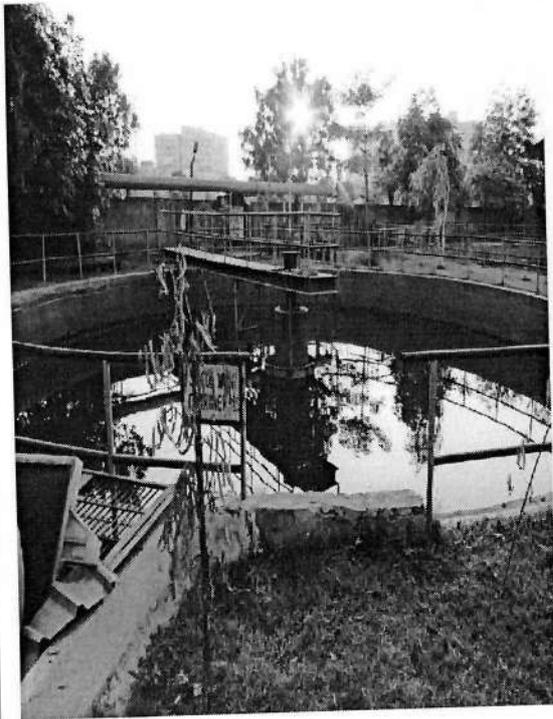
View of primary clarifier I



View of primary clarifier II



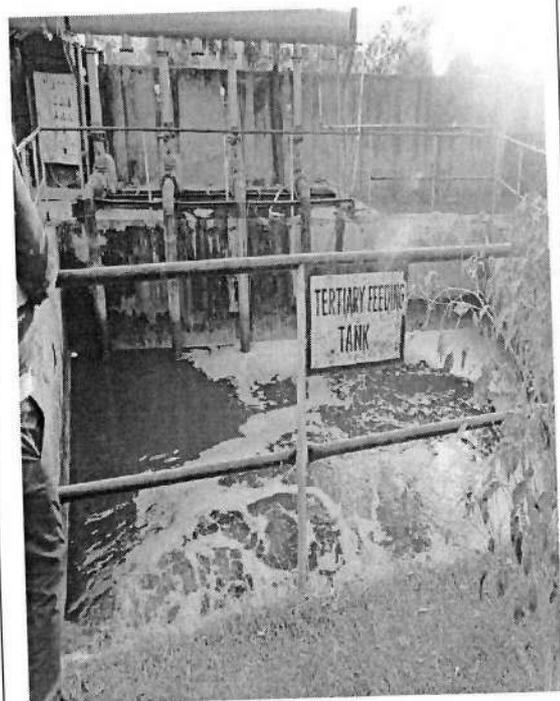
View of aeration tank



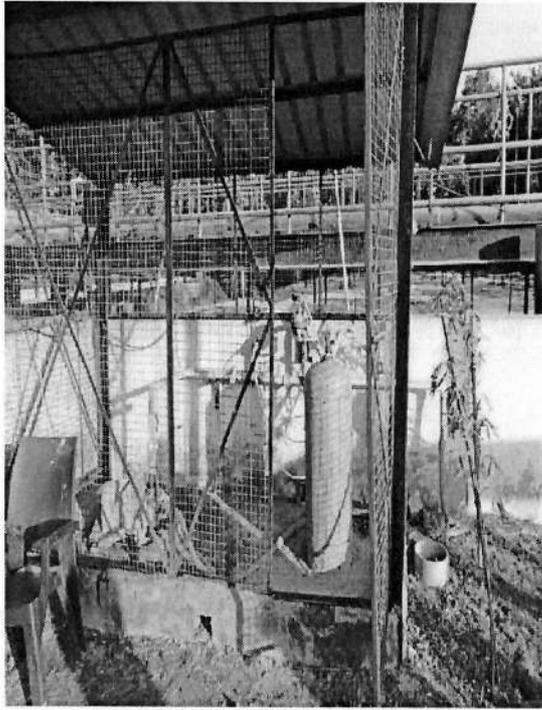
Secondary clarifier I & II



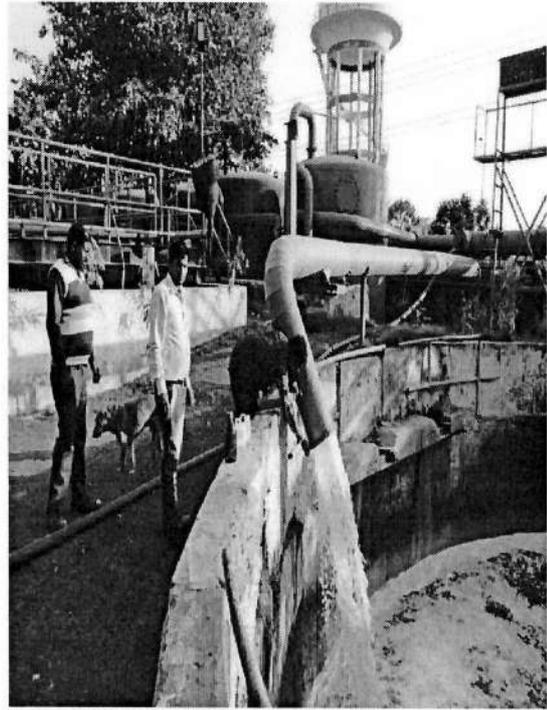
Tertiary treatment system (ACF & PSF)



Treated water holding tank



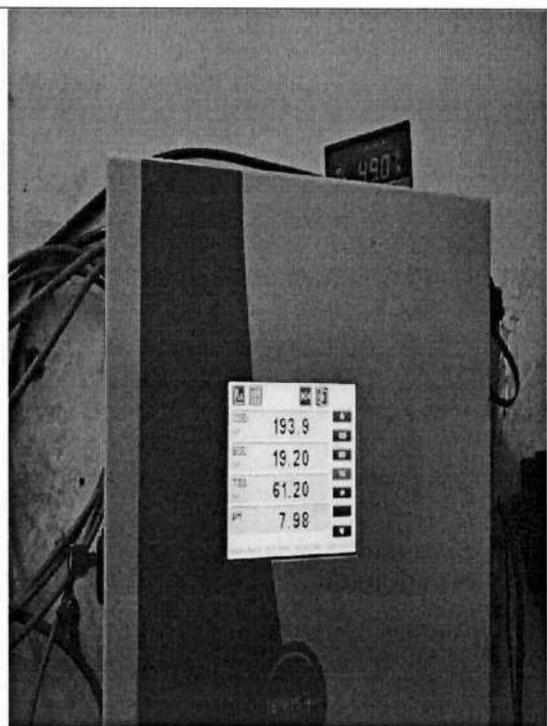
Chlorine dosing system



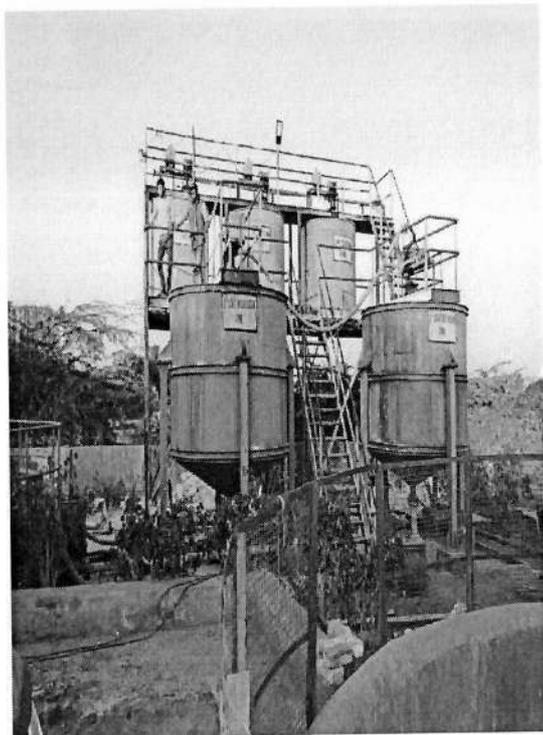
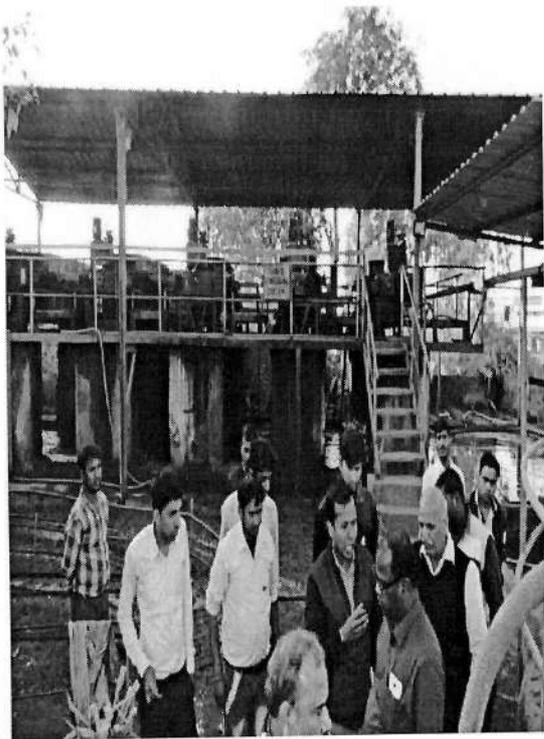
Sample collection of final treated wastewater



Flow meter installed at outlet



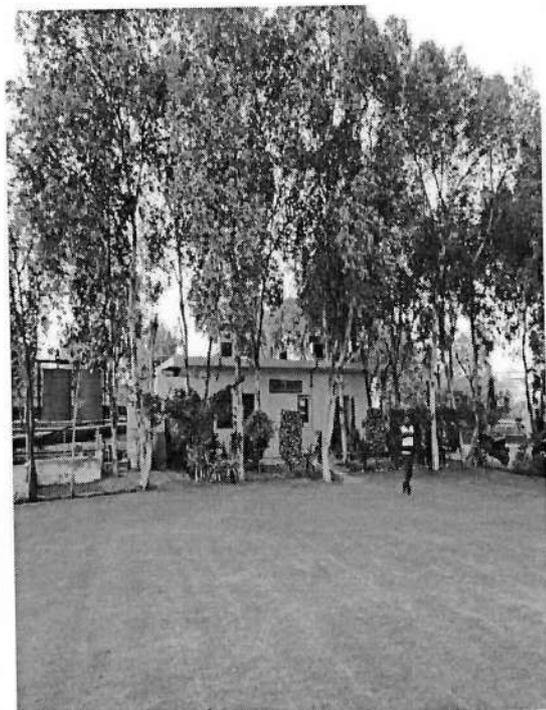
OCEMS installed at treated water outlet



View of the separate Acid treatment plant



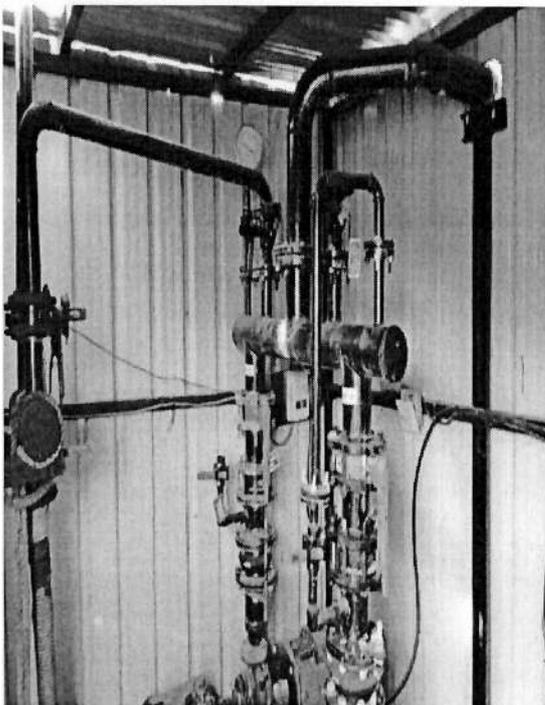
Hazardous waste transport vehicle



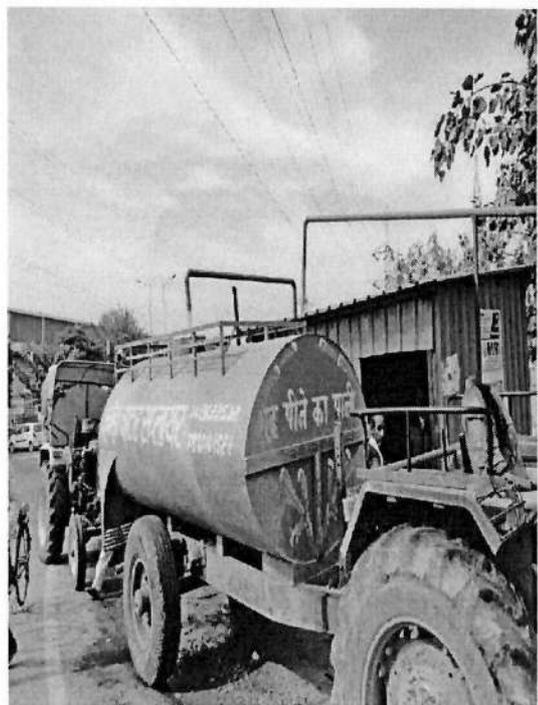
View of green belt develop within the premises



Use of treated wastewater from CETP for road dust suppression through tankers



View of the pumping station for using the 2MLD treated water by M/s Honda India Ltd. at Khuskhera in their garden/lawn from CETP



Treated wastewater from CETP has been taken by the G-Tech industry and other industries from the pump house at Khuskhera



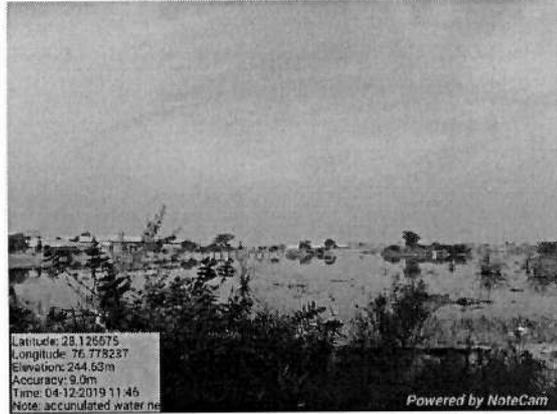
View of the RSPCB vigilance team vehicle



CETP treated wastewater disposed at Khuskhera industrial area in a open plot

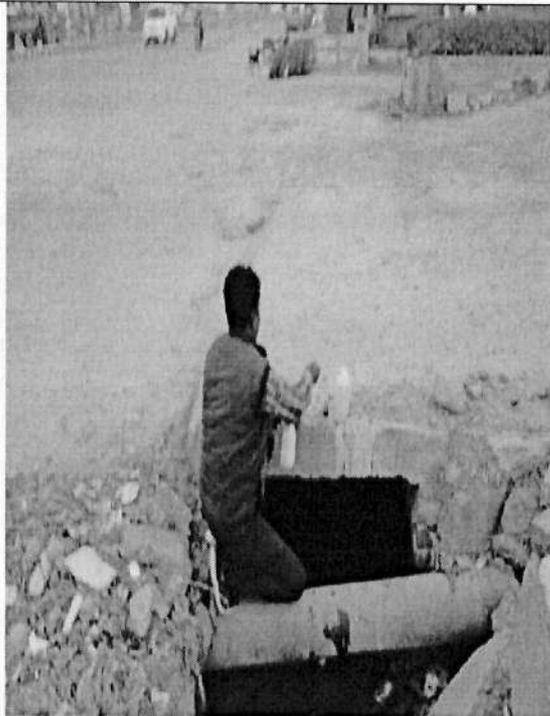
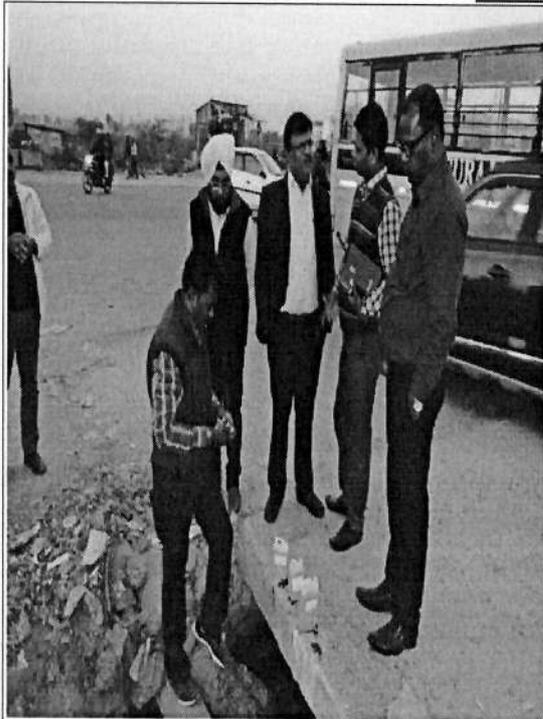


View of the CETP treated wastewater accumulated at Khuskhera industrial area in a open plot

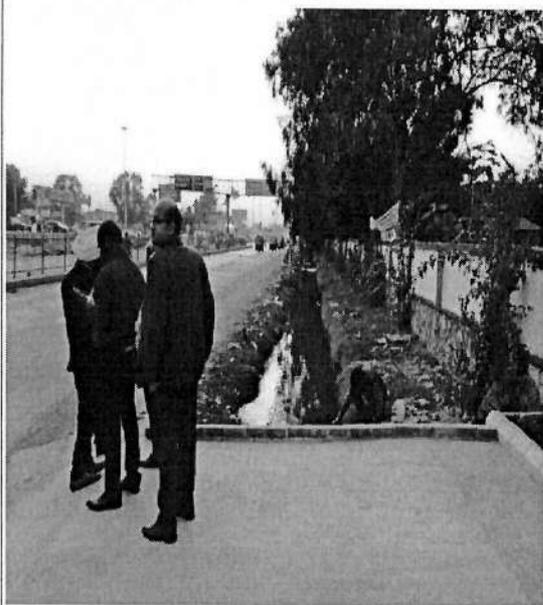


CETP treated wastewater accumulated at Khusikheda industrial area

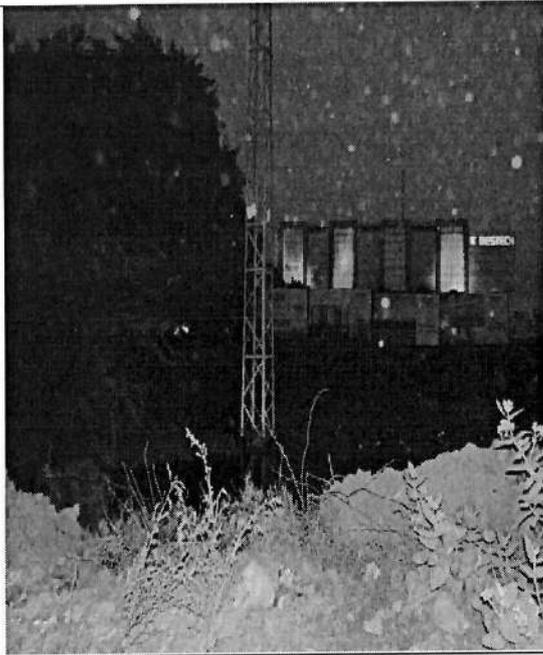
**Photographs of the Joint inspection team collecting samples during visit of the wastewater( domestic& industrial effluent) accumulated areas at Bhiwadi and Dharuheda areas in Rajasthan**



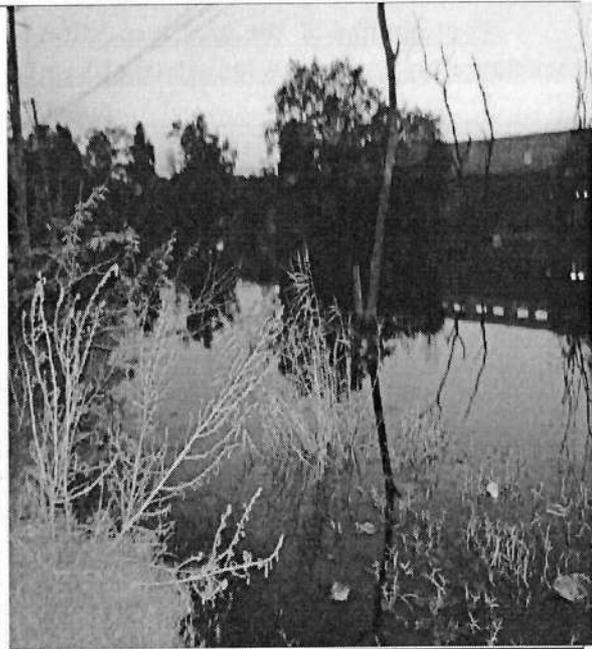
Domestic wastewater drain sample collection at Nagina Garden, Bhiwadi



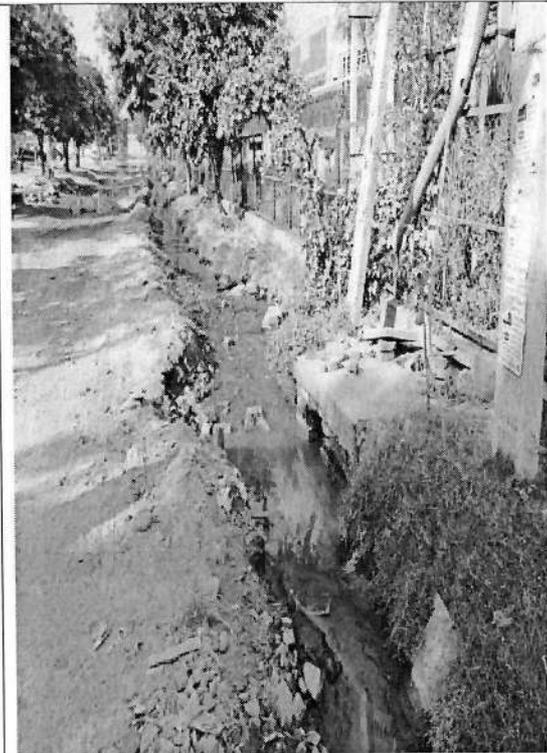
Domestic wastewater drain sample collection at Modern Public School, Bhiwadi



Domestic wastewater (from Bhiwadi, Maheshwari and Dharuhera areas) accumulated at Bestech shopping center



Domestic wastewater (from Bhiwadi, Village Maheshwari and Dharuhera areas) accumulated at Delhi-Jaipur high way road side at Dharuhera industrial area side



Illegal discharge of effluent from M/s Amul Dairy (Dudh Moti Sagar) at Dharuhera industrial Area



Waste water finally accumulated on open plot at Dharuhera industrial area

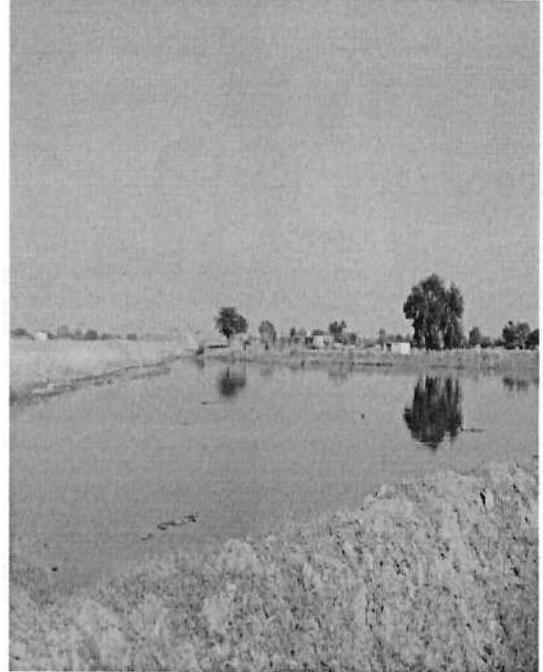


Sample collection of accumulated wastewater on open plot at Dharuhera Industrial area

**Photographs of newly constructed 1.5MLD STP at Housing Board Colony, Bhiwadi, Rajasthan**

<p align="center">View of STP display board at main gate of 1.5MLD STP at Housing board colony</p>	<p align="center">View of SBR reactor in operation</p>
<p align="center">View of STP treated water sample collection</p>	<p align="center">STP Treated water disposed in open land at the back side of STP</p>

**Photographs of newly constructed 2MLD STP at MundanaMev, Bhiwadi, Rajasthan**

	
<p align="center">View of Display board at main gate of 2MLD STP at Mundana Mev</p>	<p align="center">View of SBR reactor in operation at STP</p>
	
<p align="center">STP final outlet sample collection</p>	<p align="center">View of STP treated water &amp; Kehrani industrial area untreated wastewater stored at open plot at Mundana Mev</p>

**Photographs of STP which are under construction/ commissioning  
in Bhiwadi, Rajasthan**

STP near existing BIDA STP  
28°12'25.69273"N  
76°49'43.88416"E



View of STP, BIDA

STP Khanpur  
latitude 28.162265  
longitude 76.812015



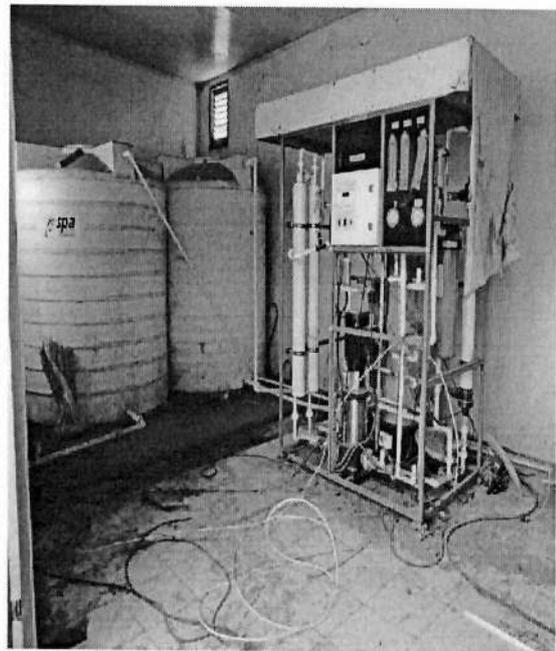
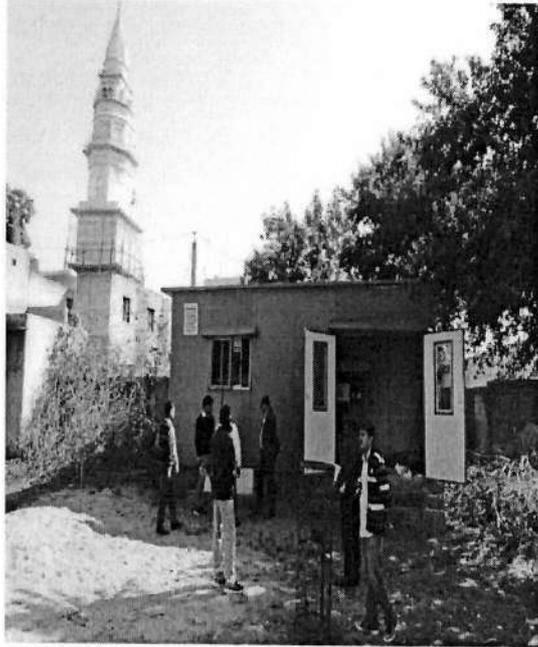
View of STP at Khanpur

STP santhalka  
28°11'40.89876"N  
76.51°4.05728"E

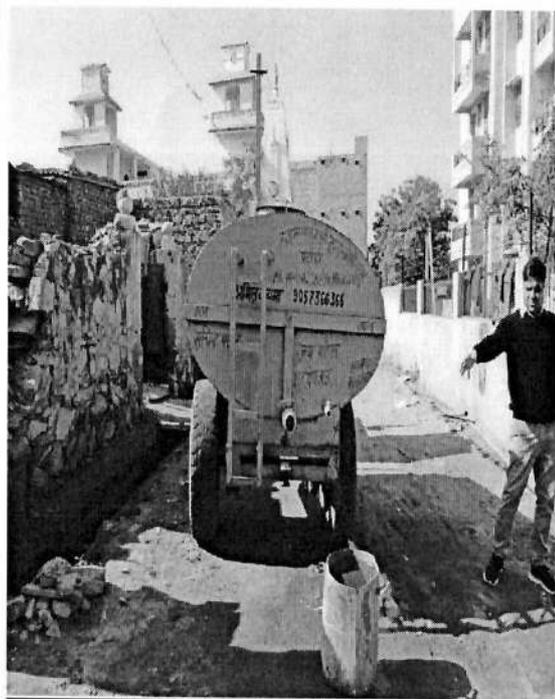
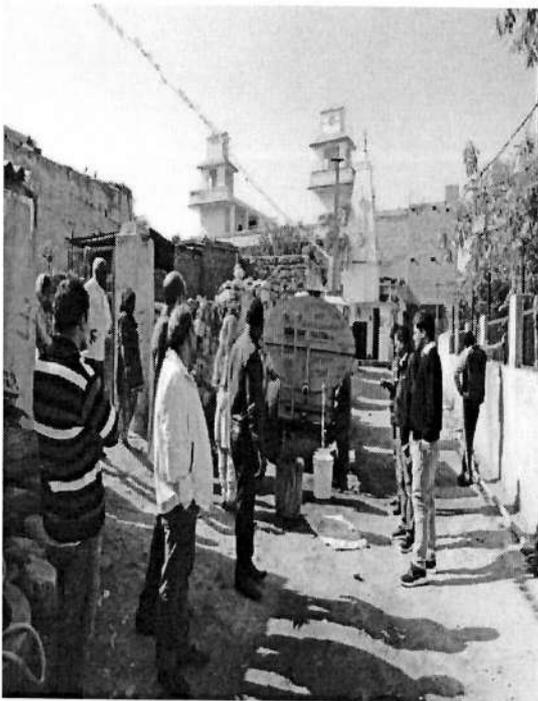


View of STP at Santhalka

**Photographs of RO plant and water tanker for drinking water supply to the villages around Bhiwadi by PHED**

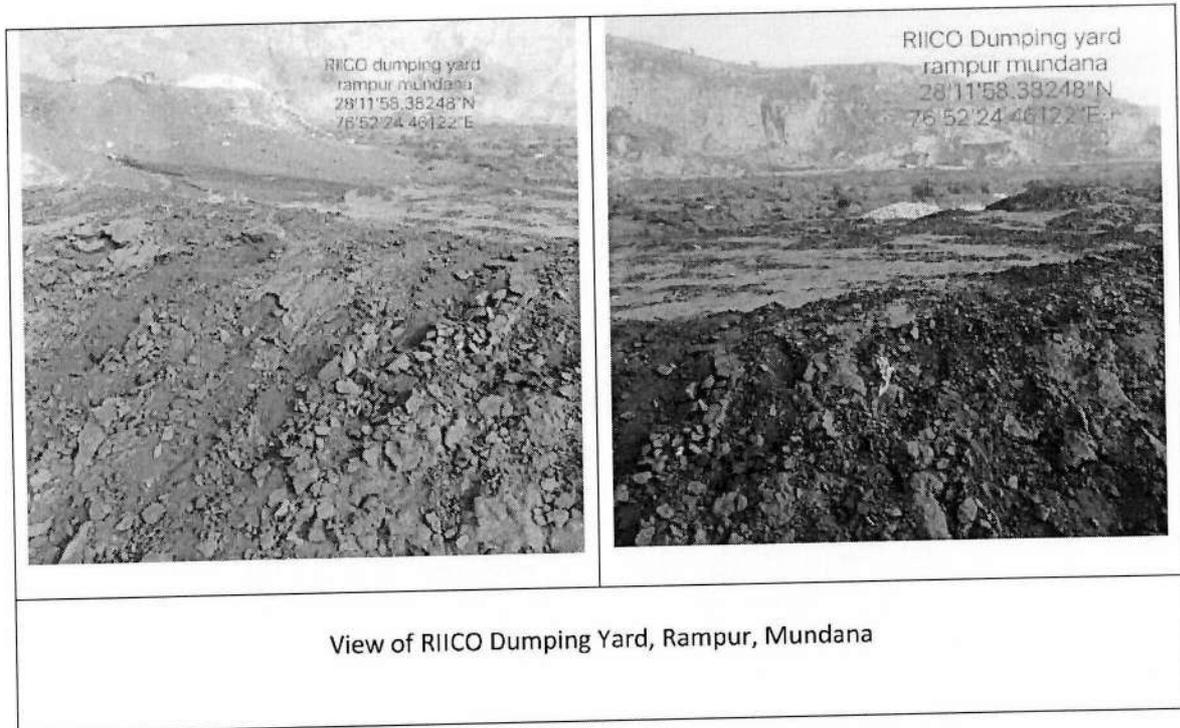


RO plant installed by PHED in the premises of Government middle school for drinking water supply to the Milakpur-Gurjar village but it was not in operation.



View of the tanker through which drinking water supplying by PHED to the Alampur village

**Photographs of solidwaste dumping site at Rampura Mundana in Bhiwadi, Rajasthan**



TEST CERTIFICATE  
Liquid Sample Analysis Report

CB/RDBPL/S.6/TC/

Sample from		MSECCP Bhiwadi (B-1)			Test report no.		19-20/145		
Sample description		CETP Final Outlet			Date		10.12.2019		
Date of sample collection		04.12.2019			Type of sample		Grab		
Date of sample receipt		06.12.2019			Sample collected by		MSECC & CPCB Bhopal RSPCB Bhiwadi		
Date of analysis		06.12.2019 to 10.12.2019							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	0.01	APHA 3111-B
2	Odour	-	-	-	37	Chromium Total	mg/L	0.028	APHA 3111-B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	0.014	APHA 3111-B
4	Colour	Pt-Co Scale	-	APHA 2120-B	39	Lead (as Pb)	mg/L	0.022	APHA 3111-B
5	Residual Chlorine	mg/l	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	0.0847	APHA 3111-B
6	Dissolved Oxygen	mg/l	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	0.0643	APHA 3111-B
7	pH	pH unit	7.14	APHA 4500H-B	42	Iron (as Fe)	mg/L	0.624	APHA 3111-B
8	Specific Conductivity	µmhos/cm	-	APHA 2510-B	43	Manganese (as Mn)	mg/L	0.5469	APHA 3111-B
9	Suspended Solids	mg/L	59	APHA 2540-D	44	Cobalt (as Co)	mg/l	-	APHA 3111-B
10	Total Dissolved Solids	mg/L	2018	APHA 2540-C	45	Boron (as B)	mg/l	-	APHA 3111-B
11	Total Solids	mg/L	-	APHA 2540-B	46	Vanadium (as V)	mg/l	-	APHA 3111-B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540-F	47	Arsenic (as As)	µg/L	ND	APHA 3112-B
13	COD	mg/L	212	APHA 5220-B	48	Mercury (as Hg)	µg/L	ND	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	23	IS 3025, 1993	49	Selenium (as Se)	µg/l	-	APHA 3112-B
15	Chloride	mg/L	915.56	APHA 4500-Cl-B	50	Tin (as Sn)	µg/l	-	APHA 3112-B
16	Total Alkalinity	mg/l	-	APHA 2320-B	51	Antimony (as Sb)	µg/l	-	APHA 3112-B
17	Total Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630-B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630-B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 3500-Mg-B	54	γ-BHC (lindane)	µg/L	-	APHA 6630-B
20	Oil & Grease	mg/L	3.7	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630-B
21	Total Kjeldahl Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/l	-	APHA 6630-B
22	Turbidity	N.T.U.	-	APHA 2130-B	57	α-Endos	µg/l	-	APHA 6630-B
23	Phosphate (as P)	mg/L	0.15002	APHA 4500-P-D	58	pp-DDD	µg/l	-	APHA 6630-B
24	Sulphate (as SO <sub>4</sub> )	mg/L	352.14	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630-B
25	Ammo. Nitrogen (as NH <sub>4</sub> )	mg/l	-	APHA 4500-NH <sub>4</sub> -F	60	β-Endos	µg/L	-	APHA 6630-B
26	Nitrite Nitrogen (as N)	mg/l	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630-B
27	Nitrate Nitrogen (as N)	mg/l	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDT	µg/L	-	APHA 6630-B
28	Fluoride (as F)	mg/L	0.575	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630-B
29	Sodium (as Na)	mg/l	-	APHA 3500-Na-B	64	Dimethoate (DMI)	µg/l	-	APHA 6630-B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/l	-	APHA 6630-B
31	Chromium (as Cr <sup>6+</sup> )	mg/l	-	APHA 3500-Cr-B	66	Malathion (MLT)	µg/l	-	APHA 6630-B
32	Boron (as B)	mg/l	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/l	-	APHA 6630-B
33	Faecal Coliform	FC/100ml	20	APHA 9221-E	68	Ethion	µg/l	-	APHA 6630-B
34	Total Coliform	TC/100ml	40	APHA 9221-B	69				
35	Broussay Test	% Survival	-	APHA 8910-A-C	70				

Prepared by

Milind Nimje  
Scientist 'B'  
Regional Directorate  
Central Pollution Control Board  
Bhopal (M.P.)



## RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Institutional Area, Jhalana Doongari JAIPUR-302 004

Phone: 5159600, 5159699 Fax: 5159695, 5159697

### OFFICE ORDER

In exercise of the powers conferred vide Notification No. S.O.4(E) dated 01/01/2016 issued by the Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi and in compliance of Hon'ble NGT order dated 16.11.2018 in Original Application No. 329/2015 Gram Panchayat Araba Vs. State of Rajasthan & Ors and other connected matters. The State Board hereby adopts the standards as suggested by the Committee constituted by Hon'ble NGT vide order dated 23.10.2018 in the aforesaid matters. Accordingly, the State Board prescribes following standards for the inlet quality of the CETPs located in the state:

Parameter	Steel	Textile and Others
pH	5.5 - 8.5	6.5 - 8.5
Oil & Grease	20 mg/l	20 mg/l
Phenolic Compounds	5.0 mg/l	5.0 mg/l
Ammonical Nitrogen	50 mg/l	50 mg/l
Cynide	2.0 mg/l	2.0 mg/l
Chromium hexavalent	2.0 mg/l	2.0 mg/l
Chromium (total)	2.0 mg/l	2.0 mg/l
Copper	3.0 mg/l	3.0 mg/l
Lead	1.0 mg/l	1.0 mg/l
Nickel	3.0 mg/l	3.0 mg/l
Zinc	15 mg/l	15 mg/l
Arsenic	0.2 mg/l	0.2 mg/l
Mercury	0.01 mg/l	0.01 mg/l
Cadmium	1.0 mg/l	1.0 mg/l
Selenium	0.05 mg/l	0.05 mg/l
Fluoride	15 mg/l	15 mg/l
Boron	2.0 mg/l	2.0 mg/l
Total Suspended Solids	600 mg/l	600 mg/l

This order will come into force with immediate effect.

- Sd -  
(Shailja Deval)

Member Secretary

F14 (CETP-14)/ RSPCB/Plg. 2672 - 2720

Date 11-03-2019

Copy to the following for information & necessary action:-

01. PS to Chairperson, RSPCB, Jaipur
02. Sr.P.A.to Member Secretary, RSPCB, Jaipur
03. Collector, Pali

04. Collector, Jodhpur.
05. Collector, Barmer
06. Collector, Alwar
07. Collector Jaipur
08. The Regional Officer, Rajasthan State Pollution Control Board, Alwar, Balotra, Bhilwara, Bharatpur, Bikaner, Chittorgarh, Jaipur(S)/(N), Jodhpur, Kishangarh, Kota, Pali, Sikar, Bhiwadi and Udaipur.
09. Group Incharge, Admn/Textile/HSW/CPM/HOP/Mines/SGMG&CD/Legal Cell/Cess/MUID/CCC/EC/Plastic/PDF/PAAC/VTR/MSW/BMW/Project/IT, RSPCB, Jaipur
10. Pali Water Pollution Control, Treatment & Research Foundation, Mandia Raod, Pali
11. Jasol Water Pollution Control And Treatment Trust, Regd. Office: Laghu Udhog Mandal, Nakoda Road, Jasol 344024(Raj.), Site Office: Tilwara Road, Jasol 344 024 (Raj)
12. Balotra Water Pollution Control Treatment & Research Foundation Trust, RIICO Ind. Area, Khed Road, BALOTRA-344 022 (Raj.)
13. Jodhpur Pradushan Nivaran Trust, Plot No. SP-1, Sangaria Industrial Area, Phase II, Sangaria, Jodhpur, Rajasthan
14. Bhiwadi Jal Pradushan Nivaran Trust, Bhiwadi
15. Sanganer Enviro Project Development, 7, Maruti colony, Opposite Chaudhary Tent house, sanganer, Jaipur
16. ACP, IT-Cell, RSPCB, Jaipur
17. Master file.

  
Member Secretary



# Envirozone Instruments & Equipments

## Analyser Calibration Report

Analyzer type:	Site name/Sr. No.	Parameter
UV300	Bhiwadi Jal Pradushan Nivaran Trust Sr. No. - F180611	COD, BOD, TSS, pH

Cal.Date: 13/05/2019

### A. DI WATER TEST RUN

Method	Sample	Result
COD	D-I Water	0.0 PPM
BOD	D-I Water	0.0 PPM
TSS	D-I Water	0.0 PPM
pH	D-I Water	7.2 pH

### B. FINAL ACTUAL SAMPLE RUN

Method	Sample	Result
COD	ETP OUTLET	46.09 PPM
BOD	ETP OUTLET	7.59 PPM
TSS	ETP OUTLET	8.36 PPM
pH	ETP OUTLET	7.31 pH

REMARKS

Envirozone Personal  
Signature-

Name- Neha Kumari  
Contact No- 9999550723



Customer Personal  
Signature-

Name-  
Date-  
Contact No.-

Head Off. : 304, Nitika Tower - I, Commercial Complex, Azadpur, Delhi - 110033  
 Contacts : 011 - 4912 8359, +91 9811138359, +91 9953599365  
 E-mail : marketing.eieindia@gmail.com, info@eieindia.com  
 Website : www.eieindia.co.in, www.eieindia.in

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490

104	104	104	104	104	104	104	104
COD	BOD	TSS	pH	193.9	19.20	61.20	7.98

**CETP Bhiwadi Records**

Details For The Month - September - 2019

S.No.	Date	Inlet pH						Outlet pH	Chemical Consumption (kgs)			Effluent Flow (MLD)	Effluent Flow (MLD)
		9:00 AM	1:00 PM	5:00 PM	9:00 PM	1:00 AM	5:00 AM		Lime	Alum	Poly		
1	1-Sep-19	6.81	7.13	7.19	6.91	7.52	6.98	7.56	2800	240	6	7.8	7.8
2	2-Sep-19	7.47	7.26	6.83	7.32	7.44	7.16	7.55	2800	240	6	8.2	8
3	3-Sep-19	7.48	7.28	6.81	7.3	6.85	7.25	7.51	2800	240	6	7.8	7.6
4	4-Sep-19	7.40	7.21	6.89	7.35	7.41	6.91	7.81	2800	240	6	7.7	7.7
5	5-Sep-19	7.21	6.89	6.53	7.01	7.12	7.36	7.11	2800	240	6	8	7.7
6	6-Sep-19	7.36	7.10	6.69	7.3	7.16	7.41	7.56	2800	600	6	7.7	7.5
7	7-Sep-19	7.4	7.1	6.76	6.33	6.5	7.30	7.55	2800	600	6	8.1	7.9
8	8-Sep-19	7.1	6.63	6.68	7.3	7.55	7.32	7.5	2800	600	6	8.2	8.3
9	9-Sep-19	7.48	7.34	6.81	6.65	7.08	7.45	7.54	2800	600	6	8.6	8.1
10	10-Sep-19	7.45	7.13	6.48	7.15	7.35	7.52	7.58	3000	600	6	8.6	8.2
11	11-Sep-19	7.6	7.29	6.83	6.30	6.16	6.66	7.56	3200	600	6	8.2	7.7
12	12-Sep-19	6.45	7.1	7.3	7.39	6.66	7.22	7.56	3200	600	6	8.5	7.9
13	13-Sep-19	7.31	6.94	6.66	7.16	6.57	6.75	7.57	3200	600	6	8.5	8.1
14	14-Sep-19	7.14	6.9	6.6	7.19	6.5	6.40	7.54	3200	600	6	8.8	8.6
15	15-Sep-19	7.43	7.39	6.9	6.16	6.72	7.21	7.55	3200	600	6	8.3	8.1
16	16-Sep-19	7.30	6.81	6.80	6.7	6.99	7.36	7.51	3200	600	6	8.2	7.9
17	17-Sep-19	7.16	7.36	7.3	7.51	7.31	6.95	7.5	3200	600	6	8.4	8.4
18	18-Sep-19	7.24	6.81	6.8	7.36	7.1	7.19	7.52	2600	160	6	4.9	5.1
19	19-Sep-19	7.33	6.66	7.28	6.4	6.1	6.63	7.52	2400	240	6	6.3	6.1
20	20-Sep-19	6.45	6.75	6.70	7.33	7.44	7.16	7.51	3200	320	6	8.9	8.7
21	21-Sep-19	6.57	6.80	7.59	7.18	7.35	7.6	7.52	3200	320	6	8.7	8.9
22	22-Sep-19	7.28	7.49	7.52	7.50	7.46	7.16	7.43	3200	320	6	8.0	8.2
23	23-Sep-19	7.28	6.6	7.44	7.3	6.96	6.63	7.53	3200	320	6	8	8.1
24	24-Sep-19	7.48	7.57	7.48	7.36	7.5	7.43	7.55	3200	320	6	6.4	6.6
25	25-Sep-19	7.23	7.36	7.56	6.58	7.28	7.28	7.49	100	100	3	2.4	3.1
26	26-Sep-19	7.27	7.28	7.44	6.75	7.52	7.52	7.56	100	100	3	2.6	2.8
27	27-Sep-19	7.34	7.44	7.32	7.48	7.51	7.3	7.5	2600	320	6	8.7	8.4
28	28-Sep-19	7.36	7.51	7.41	7.23	7.48	7.31	7.55	3200	320	6	9	8.5
29	29-Sep-19	7.21	7.12	7.16	7.4	7.16	6.76	7.52	3200	320	6	8.1	8.3
30	30-Sep-19	6.75	6.5	7.52	7.32	6.7	7.6	7.51	3200	320	6	8.9	8.5
31													
<b>Total</b>									<b>84000</b>	<b>11880</b>	<b>174</b>	<b>230.5</b>	<b>226.8</b>

ANNEXURE-V

CETP Bhiwadi Records												
Details For The Month November - 2019												
S.No.	Date	Inlet pH						Chemical Consumption (kgs)			Inlet Flow (MLD)	Outlet Flow (MLD)
		9:00 AM	1:00 PM	5:00 PM	9:00 PM	1:00 AM	5:00 AM	Lime	Alum	Poly		
1	1-Nov-19	6.97	7.31	7.59	7.31	7.3	6.35	3200	600	6	8.7	8.2
2	2-Nov-19	6.76	6.99	7.37	7.16	6.88	6.70	3200	600	6	9.0	8.6
3	3-Nov-19	7.10	6.61	7.11	7.16	7.14	7.44	3200	600	6	8.8	8.5
4	4-Nov-19	7.40	7.60	7.27	7.14	6.55	7.12	3200	600	6	8.4	8.6
5	5-Nov-19	7.16	6.39	6.7	6.18	6.36	6.57	3200	600	6	9	8.2
6	6-Nov-19	7.16	6.84	6.7	6.72	6.48	6.18	3200	320	6	8.6	8.2
7	7-Nov-19	7.66	7.4	7.03	6.57	6.7	6.88	3200	320	6	8.5	8.2
8	8-Nov-19	7.48	7.36	7.41	6.5	7.24	6.40	3200	320	6	8.2	8.5
9	9-Nov-19	6.8	7.3	7.56	6.75	6.52	7.28	3200	320	6	8.9	8.4
10	10-Nov-19	6.57	6.94	7.3	7.32	6.8	7.28	3200	320	6	8.7	8.2
11	11-Nov-19	7.4	7.3	6.84	6.71	6.99	7.3	3200	320	6	8.6	8.7
12	12-Nov-19	7.52	7.32	7.19	7.44	7.51	7.22	3200	320	6	8.7	7.9
13	13-Nov-19	7.4	7.6	7.29	6.72	7.55	7.30	3200	320	6	9	8.7
14	14-Nov-19	7.18	7.49	7.34	6.6	6.6	7.48	3200	320	6	8	7.5
15	15-Nov-19	7.1	6.86	6.7	6.7	7.16	7.32	3200	320	6	8.4	8.2
16	16-Nov-19	7.32	6.60	6.60	6.66	6.79	7.14	3200	320	6	8.5	8.1
17	17-Nov-19	7.30	7.35	6.5	6.69	6.96	7.34	3200	320	6	9.2	8.7
18	18-Nov-19	6.70	6.60	7	6.96	6.59	7.3	3200	320	6	8.5	8
19	19-Nov-19	7.32	6.74	7.24	7.33	7.03	6.93	3200	700	6	8.8	8.2
20	20-Nov-19	7.1	7.12	6.72	7.16	6.81	6.6	3200	650	6	8.5	8.3
21	21-Nov-19	7.24	7.24	7.52	7.49	7.31	6.91	3200	600	6	9	8.6
22	22-Nov-19	6.36	6.72	7.48	7.16	7.29	7.50	3200	600	6	8.8	7.9
23	23-Nov-19	7.28	7.39	7.26	6.63	6.9	7.14	3200	600	6	9	8.7
24	24-Nov-19	7.30	6.75	7.22	7.5	7.48	7	3200	600	6	9	8.8
25	25-Nov-19	6.60	7.16	6.75	7.1	7.14	7.2	3200	600	6	6.2	6.1
26	26-Nov-19											
27	27-Nov-19	6.80	6.44	6.72	7.1	6.66	6.7	3200	600	6	9	8.3
28	28-Nov-19	7.19	7.41	7.21	7.42	7.47	7.16	3200	600	6	8.4	7.8
29	29-Nov-19	6.7	7.45	7.48	7.6	7.30	6.81	3200	700	6	9.3	8.7
30	30-Nov-19	6.71	7.26	7.44	7.48	7.17	6.77	3200	800	6	8.5	8.2
31												
<b>Total</b>								92800	14210	174	250.2	239

CETP Bhiwadi Records												
Details For The Month October - 2019												
S.No.	Date	Inlet pH						Chemical Consumption (kgs)			Inlet Flow (MLD)	Outlet Flow (MLD)
		9:00 AM	1:00 PM	5:00 PM	9:00 PM	1:00 AM	5:00 AM	Lime	Alum	Poly		
1	1-Oct-19	7.39	7.39	6.66	6.80	7.16	7.44	3200	320	6	9.4	8.2
2	2-Oct-19	7.50	7.30	6.77	6.72	6.16	6.57	3200	320	6	9.1	8.1
3	3-Oct-19	6.80	7.19	7.49	7.31	7.50	8.00	3200	320	6	9	8.7
4	4-Oct-19	7.40	7.57	7.61	7.40	7.38	6.75	3200	320	6	8.2	8.2
5	5-Oct-19	7.50	7.36	7.12	6.55	7.05	6.81	2800	320	6	9.2	8.2
6	6-Oct-19	6.70	7.14	7.36	7.3	6.60	6.70	3000	320	6	9.6	7.9
7	7-Oct-19	7.4	7.6	7.41	6.6	6.61	7.14	3200	320	6	8.6	8.3
8	8-Oct-19	6.6	6.93	7.3	6.88	7.14	6.34	3200	320	6	8.6	7.9
9	9-Oct-19	6.6	6.94	7.3	7.3	6.57	7.41	3200	240	6	8.9	7
10	10-Oct-19	7.46	7.1	6.6	6.7	6.8	6.3	2800	320	6	8.78	8.4
11	11-Oct-19	6.61	7.06	7.33	6.60	7.21	6.3	2800	320	6	8.4	6.2
12	12-Oct-19	7.39	7.38	7.16	6.6	6.52	6.38	2800	320	6	8.7	7.9
13	13-Oct-19	7.16	6.8	6.48	7.14	7.44	7.30	3200	320	6	9	8.5
14	14-Oct-19	7.56	7.24	6.89	6.76	7.32	6.85	3200	320	6	8.6	7.9
15	15-Oct-19	6.58	6.57	7.11	7.12	6.98	7.01	3200	320	6	8.3	7.9
16	16-Oct-19	6.81	7.19	6.66	7.19	7.49	7.15	3200	320	6	8.4	7.6
17	17-Oct-19	7.32	7.36	7.37	6.65	7.05	7.36	3200	320	6	8.3	7.6
18	18-Oct-19	7.31	7.39	6.81	6.76	7.1	7.39	3200	320	6	8.6	8
19	19-Oct-19	7.34	6.66	6.66	7.06	6.81	6.71	3200	600	6	7.9	7.1
20	20-Oct-19	6.72	6.5	7.24	7.33	7.54	7.16	3200	600	6	8.4	7.7
21	21-Oct-19	7.30	7.26	7.34	7.16	6.84	6.51	3200	600	6	8.3	7.6
22	22-Oct-19	7.16	7.48	6.75	7.33	7.00	6.79	3200	600	6	8.4	8
23	23-Oct-19	7.28	7.32	7.4	7.16	6.88	6.59	3200	600	6	8.2	7.4
24	24-Oct-19	7.30	7.4	6.72	7.19	6.91	6.48	1600	300	3	4.5	7.9
25	25-Oct-19										4.06	
26	26-Oct-19										6.465	
27	27-Oct-19	6.52	6.98	7.18	7	6.68	6.99	1600	300	3	7.1	5.8
28	28-Oct-19	7.24	8	7.7	7.1	7.30	7.56	1600	300	3	6	6.3
29	29-Oct-19	7.1	7.55	8	7.66	7.51	7.28	3200	600	6	8.2	7.8
30	30-Oct-19	6.98	7.08	7.37	6.3	7.3	6.6	3200	600	6	8.8	8.5
31	31-Oct-19	7.48	7.21	7.17	6.72	7.31	6.7	3200	600	6	8.8	8.5
Total								86200	11380	165	244.005	225.1

CETP Bhiwadi Records								
Details For The Month December - 2019								
S.No	Date	Inlet pH						Inlet Flow (MLD)
		9:00 AM	1:00 PM	5:00 PM	9:00 PM	1:00 AM	5:00 AM	
1	1-Dec-19	7.39	7.30	6.88	6.70	7.19	7.46	8.4
2	2-Dec-19	7.36	7.06	7.06	7.39	7.44	7.61	8.3
3	3-Dec-19	7.39	6.70	6.74	7.19	6.88	6.50	8.1
4	4-Dec-19	6.94	7.11	7.11	7.16	7.16	6.81	8.2

TEST CERTIFICATE  
Liquid Sample Analysis Report

Sample from		Bilwadi (Rat)			Test report no.		19-20/149		
Sample description		Waste water Accumulated at open plot Khuskhusda Industrial Area			Date		10.12.2019		
Date of sample collection		04.12.2019			Type of sample		Grab		
Date of sample receipt		06.12.2019			Sample collected by		Mol FCC & CPCB Bhopal RSPCB Bilwadi		
Date of analysis		06.12.2019 to 10.12.2019							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	BDL	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	0.01-4	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	0.03,3	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	BDL	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-CL-B	40	Nickel (as Ni)	mg/L	BDL	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	0.1271	APHA 3111 B
7	pH	pH unit	7.22	APHA, 4500H+B	42	Iron (as Fe)	mg/L	2.18	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	0.7393	APHA 3111 B
9	Suspended Solids	mg/L	63	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	2610	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	ND	APHA 3112-B
13	COD	mg/L	447.48	APHA, 5220 B	48	Mercury (as Hg)	µg/L	ND	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	59.09	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	828.46	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	Total Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	-	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjeldahl Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	0.4824	APHA 4500-P-D	58	pp-DDD	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	286.21	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammono. Nitrogen (as NH <sub>3</sub> )	mg/L	-	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDD	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDD	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	0.991	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>6+</sup> )	mg/L	-	APHA 3500-Cr-B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyrifos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	-	APHA 9221-F	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	-	APHA 9221-B	69				
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70				

Prepared by

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Regional Directorate  
Central Pollution Control Board  
Bhopal (M.P.)

**Compliance status of Hon'ble NGT Principal Bench order dated 12.12.2017 in O.A. 124/2015 as on  
27.08.2018 & 28.09.2018**

Direction Number	Particulars of direction	Compliance as on 27.08.2018 submitted by RSPCB & RIICO	Compliance as on 28.09.2018 as per the joint inspection team in O.A. 645/2018 order dated 13.9.2018															
1.	It shall be ensured by the RIICO as well as the CETP operating Society that the CETP operates to its optimum capacity and its effluents from the discharge point should also be within the prescribed parameters.	<p><b>i.</b> A sample of the treated effluent from the final outlet of CETP (being pumped to Khushkhera) is being collected &amp; analyzed by RSPCB. Copy of the analysis report of 18<sup>th</sup> January to 20<sup>th</sup> June 2018 is enclosed as <b>Annexure-18</b>. The report reveals that the treated effluent achieving the norms prescribed for disposal into inland surface water under E (P) Act, 1986.</p> <p><b>ii.</b> Inlet quality standards for CETP are being prescribed/framed in compliance with MoEF &amp; CC notification S.O. 4(E) dated 01.01.2016.</p>	<p><b>i.</b> The joint inspection team collected a composite sample of CETP final Outlet and analyzed at CPCB, Regional Directorate, Lab Bhopal. Results tabulated below are:</p> <table border="1" data-bbox="1406 678 1881 890"> <thead> <tr> <th>Parameters</th> <th>Analysis result</th> <th>Prescribed standards</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.18</td> <td>5.5-9</td> </tr> <tr> <td>TSS</td> <td>28</td> <td>100</td> </tr> <tr> <td>COD</td> <td>60</td> <td>250</td> </tr> <tr> <td>BOD</td> <td>13</td> <td>30</td> </tr> </tbody> </table> <p><i>(All values are in mg/l except pH)</i></p> <p>The treated effluent was meeting the inland surface water discharge standards prescribed under EPA, 1986 for general &amp; heavy metal parameters. The copy of the CETP outlet effluent analysis report is enclosed as <b>Annexure-19</b>.</p> <p><b>ii.</b> The inlet quality standards for CETP yet not prescribed/ notified by RSPCB. Team also collected the CETP inlet effluent composite</p>	Parameters	Analysis result	Prescribed standards	pH	7.18	5.5-9	TSS	28	100	COD	60	250	BOD	13	30
Parameters	Analysis result	Prescribed standards																
pH	7.18	5.5-9																
TSS	28	100																
COD	60	250																
BOD	13	30																

		<p>iii. The CETP management (Bhiwadi Jal Pradushan Niwaran Association) was directed to calibrate the online continuous effluent monitoring system (OCEMS).</p> <p>iv. RSPCB informed that CETP is designed for 9MLD capacity and the flow of effluent varies between 8 &amp; 9 MLD.</p>	<p>sample and analysis report is as tabulated below:</p> <table border="1" data-bbox="1456 231 1870 406"> <thead> <tr> <th>Parameters</th> <th>Analysis result</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.47</td> </tr> <tr> <td>TSS</td> <td>57</td> </tr> <tr> <td>COD</td> <td>842</td> </tr> <tr> <td>BOD</td> <td>205</td> </tr> </tbody> </table> <p>Copy of the CETP inlet effluent analysis report is enclosed as <b>Annexure-20</b>.</p> <p>iii. As per the record provided by CETP representative that the average flows of CETP in July, August &amp; September was 8.07MLD, 8.53MLD, and 9.22MLD respectively against the CETP capacity of 9MLD. Copy of the effluent flow is enclosed as <b>Annexure-21</b>.</p> <p>As CETP receiving industrial-cum-domestic effluent through conduit pipe of 2.5 KMs length from a common sump of 2 drains coming adjacent to the Shyam Vatika(Rajasthan Housing Board) &amp; Parshavnath mall. The open drain near Shyam Vatika carries effluent of Phase 1 RIICO industrial -cum-domestic area whereas the Parshavnath mall open drain carries effluent of Phases 2, 3, 4 RIICO industrial -cum-domestic area.</p>	Parameters	Analysis result	pH	7.47	TSS	57	COD	842	BOD	205
Parameters	Analysis result												
pH	7.47												
TSS	57												
COD	842												
BOD	205												

			Presently the CETP treated effluent is being discharged through pipeline (approx. 14 km away) near Khushkhera through pipeline system (4KM HDPE and rest is RCC HUME pipe).
2.	The CETP control the discharges at the outlet point	i. BJPNACETP trust to ensure compliance.	<p>i. During January-June 2018 the outlet effluent was meeting the prescribed norms for disposal into inland surface water under EPA, 1986 &amp; also the analysis report of joint inspection team revealed the same.</p> <p>However, as directed by CPCB in 12.04.2018 meeting, an action plan was asked regarding the holding tank of adequate capacity to re-circulate, retreat of effluent if any parameters found above the prescribed limits. Other than this, up-gradation of existing CETP to 6MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP &amp; reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA and it is with RIICO limited for onward submission to the Department of Industrial Policy and Promotion (DIPP) Ministry of Commerce, GOI for financial</p>

			assistance. As per the submission of RIICO, the above up-gradation of CETP will be done under an Integrated work plan. As per the Detailed Project Report estimated cost of the above works Rs. 146.00 crore.
3.	The CETP should ensure that all the parameters including that Faecal Coliform or the Total Coliform are maintained within the prescribed limits.	Disinfection of the CETP treated effluent using Chlorine gas was put in place on 08.02.2018 and operational since then.	It was observed during the inspection that a dosing of chlorine gas was being done for disinfection.
4.	It will be the duty of Rajasthan Pollution Control Board, CPCB, Department of Environment and the State of Rajasthan to conduct a joint inspection and ensure the compliance of these directions in future. In the event of default not only the RIICO and Society would be liable to pay environmental	RSPCB is doing continuous surveillance in the areas and stern action is being taken against non complaint industries.	RSPCB is doing continuous surveillance in the areas and stern action is being taken against non complaint industries.

	compensation @ Rs. 50,000/- per default, but the concerned officer(s) of the Pollution Control Board and the designated officer(s) from Department of Environment of the State would also be liable for disciplinary action.		
5.	Out of the 346 industrial units which have consented to operate shall be subjected to an inspection by the joint inspecting team consisting of Pollution Control Board, RIICO and the representative of the State Government. These would be subjected to Comprehensive inspection for which a report will be prepared particularly in relation to the source of water and utilization thereof. The	In compliance with the RSPCB, Head Office, Jaipur office order dated 27.12.2017, teams of officials from RIICO Bhiwadi Unit-1, Department of Industries (DIC Bhiwadi) & Regional office, RSPCB, Bhiwadi were constituted by office order dated 29.12.2017 & inspection of 346 nos. of industries which were running with valid consent of Board (as on 12.12.2017) completed by the joint inspection team. 5 industries were found permanently closed/dismantled/shifted. Out of 341 operating industries, no	As informed by Regional Office RSPCB Bhiwadi the inspection of 346 industries completed by the joint inspection teams & the reports are being uploaded on the websites of RSPCB.

	<p>effluent standards, the functioning of the Primary Treatment Plant and whether they are adhering to terms and conditions of the consent granted by the Board. If any of these industries are found to be defaulting they shall be shut down forthwith without any further Notice.</p>	<p>major deficiency/non-compliance with regard to water pollution control arrangements was observed.</p>	
6.	<p>The 137 industrial units whose applications are pending with the Board, they shall also be subjected to the inspection by the joint inspecting team and their application for renewal shall be dealt with and disposed of in accordance with law as expeditiously as possible in any case not later than four weeks from today.</p>	<p>Inspection of all 137 industries whose consent applications were pending as on 12.12.2017 has been completed.</p>	<p>As informed by Regional Office, RSPCB Bhiwadi the inspection of 137 industries whose applications were pending with the board was completed by the joint inspection teams. The pending applications are being decided on the basis of findings during the inspection.</p>

7.	The 652 industrial units the details of which have not been furnished. Out of them all the industrial units which are operating without obtaining the consent of the Board and are discharging effluents shall be shut down, within one week from today.	<p>Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category). These industrial units have either submitted consent application (as per category) or do not require to obtain consent from the board (being a White category).</p> <p>Remaining 532 plots are being used for non-industrial purposes viz. offices, godown etc. or lying vacant or with closed/dismantled industrial units.</p> <p>During a joint survey of 652 nos. of</p>	As informed by Regional Office, RSPCB Bhiwadi, a joint survey of 652 industrial units was carried out along with RIICO limited. As none of the units was found discharging trade effluent, the immediate closure of industries was not required.
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		industrial units, none of the industry was found discharging trade effluent, thus immediate closure of industries was not required.	
8.	The joint inspection team shall conduct a survey to find out as to how many out of 652 are industrial units and how many are using the space provided to them for godown/offices etc.	<p>Survey of 652 industrial plots whose details were not furnished has been completed jointly by RIICO limited and RSPCB. The record of RIICO limited (plot number wise) and RSPCB (industry name wise) have been reconciled/updated. On the basis of the survey of 652 plots, nearly 120 industrial units have been identified operative without Consent to Operate (most of these industrial units are of Green/White category).</p> <p>Remaining 532 plots are being used for non-industrial purposes viz. offices, godown etc. or lying vacant or with closed/dismantled industrial units.</p>	As informed by RO, RSPCB, Bhiwadi out of 652 industrial units 532 plots are being used for non-industrial purposes viz. offices, godown etc. or lying vacant or with closed/dismantled industrial units.

<p>9.</p>	<p>For upgradation of the CETP as well as for setting up of the STP, all the industries shall be liable to pay a sum of Rs 50,000/- as environmental compensation on 'Polluters Pays' principle. These industries have been polluting for years, in fact, we should have imposed much more environmental compensation upon them, but since the State Pollution Control Board is taking of the matter with earnest and assure the Tribunal for providing due funds for improvement of the conveyer belt/drain or setting up of STP and upgradation of the CETP, as it is stated that 92 industrial units which are in Red</p>	<p>Out of 943 nos. of industries (Red, Orange, Green &amp; White) in RIICO industrial area, Bhiwadi, 822 nos. of industries have paid Environmental Compensation amounting to Rs. 2.369 Crores.</p> <p>Of remaining 121 nos. of industries those have yet not paid compensation, 62 industries are lying closed/dismantled and remaining 59 nos. of industries are of 'White Category' and do not require to obtain consent from State Board.</p> <p>Notices have been issued to these industries to deposit the environmental compensation and all these industries have been advised in person also to deposit the environmental Compensation immediately.</p>	<p>As informed, 2.38 Crores rupees as environmental compensation was collected from 829 nos. of units out of total 943 industries. The remaining industries are either lying closed/dismantled or covered under White Category. These remaining Industries are also being persuaded by RSPCB and RIICO to deposit the environmental compensation.</p>
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	A category so would pay environmental compensation of Rs. 50,000/-, those who are in Orange Category would pay environmental compensation of Rs.30,000/- while the industries in Green/White Category shall pay Rs. 10,000/-.		
10.	If the amount if not paid within two weeks from today by the industries to the State Government Department of Environment, in that event that industry shall be liable to be shut down without any further Notice. The amount so deposited shall be utilized for the compliance of the directions contained in this order.	Show cause notice intending directions for closure under section 33(A) of the Water Act 1974 and under Section 31(A) of the Air Act 1981 has been issued during April 2018 to individual industry for paying/depositing environmental compensation. Notices have been issued to industries lying closed/dismantled & White category industries to deposit the environmental compensation and all these industries have been advised in person also to deposit the environmental	RSPCB & RIICO are pursuing with industries lying closed/dismantled & White category industries to deposit the environmental compensation amount.

		Compensation immediately.	
11.	We direct the RIICO to clear all the drains and dredge them within four weeks from today. No drain of Bhiwadi industrial cluster should be Chocked/blocked, it will be the duty of RIICO to ensure regular maintenance thereof.	At Bhiwadi Industrial Area total length of the drain is about 100 Kms. Work of cleaning of drains in about 77 Kms length has been completed in the year 2017-18.  For 2 <sup>nd</sup> phase of cleaning of approx. 53 Kms drains has also been completed.	As informed by Shri S P Shardul, Senior DGM, RIICO, Unit I Bhiwadi, the Industrial drains of total 100Kms length have been cleaned. Work of cleaning of drains in about 77 Kms length has been completed in the year 2017-18. For 2 <sup>nd</sup> phase of cleaning of approx. 53 Kms drains has also been completed.  However, during the joint inspection, it was seen & observed that RIICO drains were found clogged with floating materials and inert near Stadium Sec 2, UIT & near Parshavnath mall drain.
12.	The potable water shall be provided to all villagers is the prime responsibility of the State through tankers or by fixation of RO systems.	As per the information received from EE, PHED, Bhiwadi water through tankers is being supplied to 9 villages i.e. Nagaliya, Alampur, Bhilahedi, Mundanameo, Ghatal, Amlaki, Godhan, Harchandpur & Khijarpur. Eight RO plants are to be installed and as of 27.08.2018, 4 have been commissioned and remaining is in progress.	As informed by Kailash Chand, JEN, PHED, Bhiwadi that in addition to Rampura Mundana Mev, Milakpur Gurjjar & Shahdod village, RO plant at Kharani village also operationalized from Sept 2018. Delay in RO plant installation in villages Khijuribas, Harchandpur & Nagaliya was due to dispute regarding site for RO plants.  Copy of the portable water supply & RO plant installation status as on 27.08.2018 submitted by PHED is enclosed as <b>Annexure-22</b> .
13.	The money paid by the	RIICO limited to make/ensure the	As informed by Kailash Chand, JEN, PHED, Bhiwadi

	<p>industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex, to maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall expedite its long-term scheme for providing potable water to every house through pipelines and it should be given at utmost priority.</p>	<p>compliance.</p>	<p>that in addition to Rampura Mundana Mev, Milakpur Gurjjar &amp; Shahdod village, RO plant at Kharani village also operationalized from Sept 2018. Delay in RO plant installation in villages Khijuribas, Harchandpur &amp; Nagaliya was due to dispute regarding site for RO plants.</p>
14.	<p>Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they</p>	<p>Nagar Parishad, Bhiwadi to ensure the compliance.</p>	<p>As informed by Regional Office RSPCB Bhiwadi, Municipal Council Bhiwadi has taken up the work of laying of sewer lines and construction of 5 STPs in Bhiwadi under AMRUT Yojana having total capacity 11.5MLD.</p>

	should be installed without any undue delay.		<p>The STPs are based on Sequential Batch Reactor (SBR)</p> <p>The STPs are based on Sequential Batch Reactor (SBR) type technologies. The STP at Rajasthan Housing Board Colony (Arravali Vihaar) capacity 1.5 MLD has been completed and under trail run. Whereas the STPs at Mundana Mev(2 MLD), Santhalka(3MLD) and near Existing UIT STP (3MLD) are under construction. The above STPs were visited by the joint inspection team along with officials of Municipal council Bhiwadi. The officials from Municipal council informed that the work of 3 STPs under construction will be completed by December 2018. There is dispute regarding title of the land of the STP at Khanpur (2 MLD). Ho'nble Rajasthan High Court has passed stay order on the construction of this STP.</p> <p>The copy of the STP progress status submitted by Municipal Council, Bhiwadi as on 26.08.2018 is enclosed as <b>Annexure-23</b>.</p>
15.	The waste collected on the dredged materials shall be deposited at the site which is	RIICO informed that they have earmarked/alloted the land measuring 34729 m <sup>2</sup> , near Rampura Mundana,	RIICO informed that they have identified the land measuring 34729 m <sup>2</sup> , near Rampura Mundana, Kharani for dumping of Non-Hazardous Industrial

	to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.	Kharani for dumping of Non Hazardous industrial Waste.  As per RIICO, permission for use of 34729m <sup>2</sup> land has been granted by RIICO vide letter dated 21.01.2018 to BJPNT. The BJPNT is already mentioned about its inability to develop the land as they are having no expertise. The BJPNT is also demanding for construction of boundary wall of the land for which estimates have been forwarded to RIICO head office by RIICO Bhiwadi.	Wastes. For construction of boundary wall SRM RIICO informed that an estimate amounting approx. Rs93.00 Laacs. Has been prepared and forwarded to their Head Office for sanction. After construction of the boundary wall the BJPNT will take possession of site for scientific development and operation of the dumping yard. land will be handed over to the Bhiwadi Manufacturers Association (BMA)
16.	The RIICO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no	Up-gradation of existing CETP to 6MLD ZLD facility, laying of closed conduit pipeline for carrying untreated effluent from industries to CETP & reverse pipeline for supplying treated effluent back to industries has been prepared by BJPNA and is with RIICO limited for onward submission to	As per the submission of RIICO, the above up-gradation of CETP will be done under an Integrated work plan of Rs. 146.00 crore.

	circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.	Department of Industrial Policy and Promotion (DIPP) Ministry of Commerce, GOI for financial assistance. As per the submission of RIICO, the above up-gradation of CETP will be done under an Integrated work plan of Rs. 146.00 crore as per the Budget declaration 2018-19.	
17.	Needless to say that Pollution Control Board and Department of Environment shall maintain due surveillance and collect samples on regular intervals to ensure that there is no pollution.	Noted for compliance.	RSPCB, Bhiwadi is collecting samples from outlet CETP on fortnightly basis and are being tested in their laboratory .
18.	The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the	RIICO already approached DIPP for financial assistance of Rs. 146 crores, which was refused. The funding schemes are not stopped after 31.03.2017, as per the DIPP communication to RIICO.	It was informed by RIICO official, that regular follow up is being made with DIPP for the financial assistance.

	Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with utmost expeditiously.		
19.	It shall be the duty and obligation of the RIICO and the Pollution Control Board to place in the public domain the inspection report as well as analysis reports.	Noted for compliance.	The inspection report are being uploaded on RSPCB website.
20.	The applicant and for that matter, any citizen would be at liberty to file objections if it comes to the notice that these reports do not depict the actual ground realities. The above directions shall be carried out by all concerned without delay and default, whosoever is found to be	Noted for compliance.	Noted for compliance.

	obstructing the compliance shall be liable to be proceeded against for violating the order of the Tribunal and shall be dealt with in accordance with law.		
21.	Vide our order dated 01st March 2017, we had imposed environmental compensation and cost upon the various departments and officers. In the event, these directions are complied with in that event the compensation or the cost imposed shall stand waived, but in the event of default they shall become operative and it will be the duty of State of Rajasthan to comply with those orders without any default.	Noted the directions	Noted the directions
22.	The Central Pollution Control	CPCB will review the progress from	CPCB hold the meeting with the concern stakeholders

	Board shall also be responsible for keeping general supervision in relation to compliance of these directions. This general directions issued in relation to industrial clusters Bhiwadi shall be adopted and followed by the State Government and all the other concerned authorities with such modifications as may be necessary.	time to time.	on 12.04.2018 and further review of the progress is ongoing.
23.	The industries which were permitted to operate under the orders of the Tribunal and the Board was required to inspect the same if their Status Report is not filed by the joint inspection team now within two weeks from today, they shall be liable to be closed.	The RSPCB has inspected all the 19 industries and report was forwarded to RSPCB Head Office, Jaipur.	It was informed by Regional Office, RSPCB, Bhiwadi that inspection of all the 19 industries was carried out and the reports had been sent to their Head Office.

### Action to be taken by the Stakeholders

#### Public Health Engineering Department Bhiwadi (PHED)

1. To expedite the process of installation of Reverse Osmosis (RO) water supply in Khijuribas , Harchandpur & Nangaliya Villages.

#### Municipal Council, Bhiwadi

1. To expedite the process of construction & commissioning of 5 STPs i.e. Rajasthan Housing Board Arravali Viha (1.5MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) & near existing one (3MLD).

#### Rajasthan Industrial Infrastructure Development Corporation (RIICO)

1. To expedite the process of financial approval from Department of Industrial Policy and Promotion (DIPP) for the proposed 6MLD Zero Liquid Discharge RO plant and closed conveyance system for collection of industrial effluent and distribution of CETP treated water to industries(To & Fro).
2. To expedite the process of construction of new CETP proposed at Chopanki & Khushkhera Industrial area.
3. To dispose of the drain cleaning waste or dredges as per the guideline/norms.
4. To clean the RIICO drains at regular intervals.

### **Rajasthan Pollution Control Board (RSPCB)**

1. To notify the Common Effluent Treatment Plant (CETP) inlet effluent standards as per the MoEF&CC notification.
2. To upload all the industrial inspection reports on the official website.

### **Bhiwadi Jal Pradushan Nivaran Association (BJPNA)**

1. To construct the holding tank of sufficient volume to hold the peak flow & control the overflow of effluent in the plant premise.
2. To expedite the process of financial approval from Department of Industrial Policy and Promotion (DIPP) for the proposed 6MLD Zero Liquid Discharge RO plant and closed conveyance system for collection of industrial effluent and distribution of CETP treated water to industries(To & Fro).
3. To operate the plant with the optimum capacity & meet the prescribed standards without fail.
4. To install the inlet flow meter on inlet drain rather than after the equalization tank.

5. To calibrate the online Continuous Effluent Monitoring System (OCEMS) on monthly basis.
6. To optimize the chlorine dose used for disinfecting the treated effluent.

(K C Gupta)  
Regional Officer, RSPCB, Bhiwadi

(P. Jagan)  
Sci 'D', CPCB, Bhopal

(Sachin Kumar)  
JEE, RSPCB, Bhiwadi

(Sunil Kr Meena)  
Sci 'C', CPCB, Bhopal

GOVERNMENT OF RAJASTHAN  
Department of Public Health & Family Welfare

REPORTS NOT SUBMITTED FOR COMPLIANCE

Report No.	Comments
Report No. 1001/2010 dated 01/12/10	
Report No. 1002/2010 dated 02/12/10	
Report No. 1003/2010 dated 03/12/10	
Report No. 1004/2010 dated 04/12/10	
Report No. 1005/2010 dated 05/12/10	
Report No. 1006/2010 dated 06/12/10	Compliance report submitted to the concerned authority. The report is being reviewed by the concerned authority.
Report No. 1007/2010 dated 07/12/10	<ul style="list-style-type: none"> <li>• The report is being reviewed by the concerned authority.</li> <li>• The report is being reviewed by the concerned authority.</li> <li>• The report is being reviewed by the concerned authority.</li> </ul>
Report No. 1008/2010 dated 08/12/10	Report not submitted for compliance.
Report No. 1009/2010 dated 09/12/10	Report not submitted for compliance.
Report No. 1010/2010 dated 10/12/10	Report not submitted for compliance.
Report No. 1011/2010 dated 11/12/10	<ul style="list-style-type: none"> <li>• Report not submitted for compliance.</li> <li>• Report not submitted for compliance.</li> </ul>

Report 03.12.2019

Tanker Transportation			
S.No.	Name of village	No. of Tanker trip	Remarks
1	Nagaliya		
2	Alampur	1	
3	Ghatal	3	
4	Harchandpur	2	
		1	
	TOTAL	7	

S.No	R.O. Plant Location	Source			RO Plant		Remarks
		Available	To be drilled	Drilled	Installation	Commissioned	
1	Rampura	Yes	-	HP available S/P installed on dated 15.2.18	Completed on 11.2.18	Not Commissioned	Firm Not Started work for O&M period. Contract Rescind By ACE NCR ALWAR Letter No. 1979-1988 Dt. 07.08.2019. New Tending process under progress within 2-3 months.
2	Mundana Meo	Yes	-	HP available S/P installed on dated 15.2.18	Completed on 12.2.18	Not Commissioned	
3	Milakpur Gurjjar	Yes	-	-	Installation complete	Not Commissioned	
4	Khijuribas	Yes	-	TW available	Revised site HO to contractor 12.2.18	Work Not Started By Contractor.	
5	Sahadod	Yes	-	-	Installation complete	Not Commissioned	
6	Harchandpur	Yes	-	TW Available	Installation complete	Not Commissioned	
7	Nagaliya	Yes	-	TW Available	Installation complete	Not Commissioned	
8	Kharani	Yes	-	S/P available	Installation complete	Not Commissioned	

(उमेश कुमार मीणा)

अधिकाारी अधिवन्ता  
अन स्वा० अधि० विभाग  
खण्ड भित्ताड़ी (एन.सी.आर.)

ANM6Y0RE-IX

**OFFICE OF THE ADDITIONAL CHIEF ENGINEER  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
NCR REGION, ALWAR**  
Manu Marh, Alwar (Tel-0144-231111) [acealwar@gmail.com](mailto:acealwar@gmail.com)

Dated: 24.01.2017

No./ACE/NCR/ALW/EE (Mon.)/ 2016-17/ 4889-4902

M/s Fountus Water (P) Ltd  
A-1/152 IGNOU Road, NEB SARAI  
New Delhi-110068, Delhi, India  
Tel-011-43100500, Email-ssaigal@fontuswater.com

Sub:-Detailed work order for the work of "Providing, Installation & commissioning of 140 Nos. Reverse Osmosis plants on rate contract basis including operation and maintenance for a period of seven years after installation in various water quality affected villages of Rajasthan in district Alwar (Region NCR Alwar)". NIT No. 1/2016-17 dated 2.6.2016. Estimated Cost Rs. 2380.50Lacs.

- Ref:-1) Chief Engineer (Rural), PHED, Jaipur NIT No. 1/2016-17.  
2) Tender document volume I, II and Preamble to BoQ.  
3) Your original offer for qualification of bid (Technical and Commercial part) opened on 3.11.2016.  
4) Your original price bid submitted along with qualification bid by you and opened on 13.12.2016.  
5) Approval of rates by the Finance Committee of RWSSMB in its 714<sup>th</sup> meeting held on 27.12.2016 and The letter of Intent issued by Chief Engineer (Rural), PHED vide letter no. F()/CE(R)-P/CD/NRDWP/STA/RO/2016-17/6686-96 dated 17.01.2017.

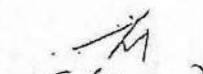
Dear Sir,

The Finance Committee of Rajasthan Water Supply and Sewerage Management Board, Jaipur have approved your offer under reference for the work of "Providing, Installation & commissioning of 140 Nos. Reverse Osmosis plants including operation and maintenance for a period of seven years after installation in various water quality affected villages of Rajasthan in district Alwar (Region NCR Alwar)" in its 714<sup>th</sup> meeting held on 27.12.2016 on behalf of Governor of Rajasthan. The total amount of the work order based on approved rates shall be of INR 17,49,11,000.00 (in words Indian Rupees Seventeen Crore Forty Nine Lac Eleven Thousand only) as corrected and modified in accordance with the Instruction to bidders. The approved rates are as follows:-

S.No.	Item Description	Qty.(Nos.)	Unit	Unit Rate (Rs.) Payable as per clause 19, SSC, Part A Vol-I		Total amount in Rs.
				Initial Payment	Half Yearly VGF	
1	Providing, installation & commissioning of Reverse Osmosis Plant of output capacity 500 liter per hour including enclosure for RO system, construction of waste water recharge structure, automatic					

  
AUDITOR

  
JAC

  
EE (Mon)

	water dispensing unit, Real time access and monitoring system and other items as per scope of work and design, drawing, specification stipulated in tender document including operation and maintenance for a period of seven years, in various water quality affected villages of Rajasthan					
1.1	Raw Water TDS upto 5000 PPM	11 <sup>th</sup>	Each	250000.00	12000.00	130036000.00
1.2	Raw Water TDS more than 5000 PPM and Upto 8000 PPM	16	Each	850000.00	21000.00	18304000.00
	Providing, installation & commissioning of Reverse Osmosis Plant of output capacity 1000 Liter per hour including enclosure for RO system, construction of waste water recharge structure, automatic water dispensing unit, Real time access and monitoring system and other items as per scope of work and design, drawing, specification stipulated in tender document including operation and maintenance for a period of seven years, in various water quality affected villages of Rajasthan					
2.1	Raw Water TDS More than 8000 PPM and upto 15000 PPM	6	Each	250000.00	22000.00	6942000.00
3	Providing, installation & commissioning of cluster dispenser having storage capacity of 1000 Liters along with Real time access and monitoring system and other items as per scope of work and design, drawing, specification stipulated in tender document in various water quality affected habitations of Rajasthan and thereafter operation and maintenance for a period of seven years including transportation of water from mother RO plant to Cluster dispenser.	31	Each	150000.00	34500.00	19623000.00
Grand Total Amount Rs.						174911000.00

The Work Order is issued subject to the following:-

- 1) Availability of budget for execution of work during CFY and subsequent years of execution shall be ensured.
- 2) Technical sanction shall be issued by competent authority for individual installation to confirm category of the RO.
- 3) The work shall be executed under the CF sanction amount revised sanction shall be sought from SLSSC in case of any change as per prevailing rules.

Authoriser

AAO

EE (Mon.)

The whole of the work including Providing, Installation and commissioning, has to be completed within a period of 12 (Twelve) Months which is calculated from the commencement date, which is 10 days after the written order to commence the work. There is a period of seven years of operation and maintenance including Defect Liability which shall commence after completion of work as per terms and condition of Tender Document.

As per terms and conditions of the contract given in the tender document all liabilities for Taxes, Duties, Levies, Royalty, Service Tax, Excise, Work tax etc. during the term of the contract shall be included in the above cost offer.

The work shall be done strictly as per the detailed scope of work, specification, terms & conditions laid in the tender document and subsequent addenda, clarification of Pre-bid meeting issued by the department on which the tender was submitted. The tender offer, This work order, Letter of Acceptance and post tender correspondence will form the part of the agreement.

Other than those sub-breakups for intermediate payments given in the special condition of contract, further sub breakups of item quoted in the schedule of price shall be got approved by appropriate authority, whose decision shall be final and binding.

You are requested to attend office of Executive Engineer, Division NCR-I, Alwar to execute the agreement within 10 days from issuance of this order.

All other terms, conditions, specifications and scope of work shall remain as specified in tender documents. Any typographical error, mistake, omission and correction in this work order shall be corrected as per terms and conditions given in the tender documents.

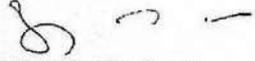
Please acknowledge the receipt of this work order.

  
(Dr. Anurag Prasad)  
Addl. Chief Engineer  
PHED, Region-NCR Alwar

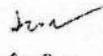
No./ACE/NCR/ALW/EE (Mon.)/ 2016-17/ 4889-4902  
Copy submitted/forwarded to the following for the information and necessary action

Dated: 24.01.2017

1. The PS to Principal Secretary to Govt., PHED, Rajasthan, Jaipur.
2. The FA & CAO, RWSSMB, Rajasthan, PHED, Jaipur.
3. Technical Member, RWSSMB, Rajasthan, PHED, Jaipur.
4. The Chief Engineer (Rural), Rajasthan, PHED, Jaipur.
5. The Secretary, RWSSMB, Rajasthan, PHED, Jaipur.
6. The Superintending Engineer, PHED, Division NCR-I, Alwar.
7. The Executive Engineer, PHED, Division Baniwar/Rajgarh/NCR-I/NCR-II/NCR Bhiwadi to a) Submit Technical Sanction of each RO Plant and latest chemical report of nearby source and Source Construction report to this office so that the work may be allotted to the contractor. B) To get the work done as per Tender Specifications.
8. Executive Engineer, PHED, Division NCR-I, Alwar is authorized to sign Agreement with M/s Fountus Water (P) Ltd. and to demand budget for this complete work and make payment to the contractor against verification of work by other Executive Engineers, after approval from this office.

  
Addl. Chief Engineer  
PHED, Region-NCR Alwar

  
AUDITOR

  
AAO

  
EE (Monthly)

**OFFICE OF THE ADDL.CHIEF ENGINEER PHED,N.C.R. REGION, ALWAR**  
**Manu Marg Alwar Tel/Fax-01442700336**

**E-Mail:- acealwar@gmail.com**

No:- ACE/NCR/Alw/2019-20/ 1979-1988

dated:- 7/8/19

**ORDER**

**Sub:- RESCINDING OF CONTRACT UNDER CLAUSE-3 OF GCC Reg.**

Providing installation and commissioning of 140 Nos Reverse Osmosis plant including operation and maintenance for a period of 7 years after installation in various water quality affected villages of Rajasthan in district Alwar NCR Alwar against NIT No. 1/16-17 dt. 2.6.16

With reference to the subject cited above, the afforesaid work was awarded to M/s Fontus Water Pvt. Ltd., A4/152 NEB Sarai, IGNOU road, New Delhi(Contractor) vide letter No.4889-4902 dated 24.01.17 of this office for a total Cost of Rs.174911000.00 towards providing, installation, commissioning and O&M for seven year of 140 Reverse Osmosis plants at various water quality affected villages of Distt. Alwar with the time period allowed for providing, installation and commissioning of all the plants within twelve months from stipulated date of start viz 03.02.2017 as well as achieving prorata progress at intermediate mile stones as per Clause-2 of General conditions of Contract Agreement.

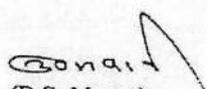
But, the contractor initially began with delay in installation of model plant followed by dis-satisfactory pace of progress and thus didn't perform satisfactorily, notice were served upon him vide this office letter No. 4966-74 dated 23.01.2018, final notice under under 2&3 of agreement vide this office letter No. 6000-09 dated 20.02.2018, second final notice under clause 2&3 vide this office letter No. 2302-10 dated 31.07.18 besides these, the notices were also served upon contractor at the level of EE Rajgarh vide letter 2963-66 dated 18.12.2017, 3319-22 dated 24.01.2018. Displeasure over the poor pace of progress was also expressed by CE (Rural) in his meeting with the representative of contractor on 07.06.2017 similarly by Principal Secretary PHED during meeting at Jaipur on 27.11.2017 where the representative of contractor committed to complete the work in Alwar , whereas they failed to adhere to their commitment.

Hence even after ample opportunity and notices given to the contractor to improve progress, they remained failure in maintaining span wise prorata progress as per contract and neither put adequate resources to mobilize the progress of balance work in time. Therefore, as decided by the Finance committee at table agenda item No. 2 in its 749 th meeting held on dated 12-09-2018 followed by

direction of Chief Engineer(Rural) vide letter No. 4032-33 dated 28.09.18, the contract For the above captioned work awarded to M/s Fontus water Pvt. Ltd. New Delhi is hereby rescinded under the provision of Clause 3 of General conditions of Contract Agreement, and the unexecuted part of work shall be executed through another agency(ies) on the risk and cost of M/s Fontus water Pvt. Ltd. New Delhi as per provisions under Clause 3 of General Conditions of Contract Agreement.

The Earnest Money and full security Deposit under the above contract stands forfeited and shall be absolutely at the disposal of Government.

Encl: as above

  
(B.S. Meena)  
Addl. Chief Engineer  
P.H.E.D. NCR Region, Alwar.

No. ACE NCR Reg. Alwar/NIT 1 of 16-17/1979-1988

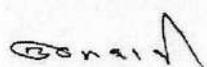
dt. 7/8/19

Copy to following for information and necessary action:-

1. Chief Engineer(Rural) PHED Jaipur in reference to your letter No. 4847-55 dated 7.2.18

copy to following with the directions to take work out of hands of the contractor to notify the contractor about the schedule (within 15 days from the issuance of this order) of recording final measurements of the installation so that he may choose to witness otherwise also the final measurements are required to be recorded as per schedule. Then prepare final bill, based upon which the draft tender document shall be prepared for taking up the unexecuted part from other contractor by inviting open bid. All details that are necessary for providing inputs in the bid document must be recorded including brief note photograph of external and internal facilities so as to provide adequate information about the condition/performance of the existing facility which would help bidders to quote.

2. Superintending Engineer PHED Circle/NCR Alwar
3. Executive Engineer PHED, Dn. Alwar/Behror/Rajgarh/NCR Rural-Ist/Ind Alwar/Bhiwadi.
4. M/s Fontus Water Pvt. Ltd., A4/152 NEB Sarai, IGNOU road, New Delhi with that it was also informed you vide this office letter No.3709-12 dated 16.10.2018 to attend the concerned division offices for final measurements but you remained failure to comply again. You are requested to attend the concerned division offices within 15 days for final measurements in your presence, otherwise the final measurements of work done shall be taken by the department, which shall be final for re-tendering on your risk and cost.

  
(B.S. Meena)  
Addl. Chief Engineer  
P.H.E.D. NCR Region, Alwar.

Location	Description	UDM	BQ scope	Revised Scope	Physical Completion	% completion	Present Status	Present Hindrance	Expected completion	Remarks	
BHIWADI	STP 1 (1.5 MLD RHR)	NOS	1	1	-	100%	All equipments installed and under operation.	Permission for Disposal point.	Completed	STP Trail Run completed on 29-07-2018	
	STP 2 (2 MLD Mundana Mev)	NOS	1	1	-	100%	All equipments installed and under operation.		Completed	STP Plant commissioned on 09-09-2019	
	STP 3 (2 MLD)	NOS	1	1	-	47%		HIGH COURT HOLD FROM 17-01-2016 TO TILL DATE			
	STP 4 (3 MLD Near Existing)	NOS	1	1	-	100%	All equipments installed and ready for operation.	Awaiting for permanent power connection from JVVNL. (Client scope). Payment to JVVNL is issue.	Completed	L&T had commissioned the plant by their own D/ 2019.	
	STP 5 (3 MLD Santhalka)	NOS	1	1	-	88%	Equipments installation is under progress.	Disposal point is not fixed.	28-Feb-20		
	Septage 0.5 MLD (Sahrod)	NOS	1	1	-	99%	All equipments installed and ready for operation.	Handing over of land was delayed by 200 days (20-Dec-16)	20-Feb-20	Awaiting for permanent power connection from JVVNL is not working in support of Nagar parish due to lack of payment).	
	Septage 0.4 MLD (Gorban)	NOS	1	1	-	89%	Equipments installation is under progress.	Handing over of land was delayed by 467 days (11-Sep-17)	28-Feb-20		
	Septage 0.3 MLD (Udaipur)	NOS	1	1	-	75%	Equipments installation is under progress.	Handing over of land was delayed by 850 days (21-Oct-18) Partial Hindrance free land allotted on 29.05.2019 Transformer Shifted on 27.06.2019	15-Mar-20		
	Pipe laying	KM	109.2	88	87.4	95%		DFC has to complete the culvert for pipelaying (250 M)	2 month after DFC Const.		
	Road restoration	KM	109.2	88	87.4	99%					
HSC	NOS	15875	8035	1347	17%						
Town Name	RCV (CR)	WORK DONE (CR)	% of work done	Hindrance Amount (CR)	% of work done excluding hindrance	Net Outstanding against certified Invoice (CR)	Net Outstanding under certification (CR)	GST (CR)	Escalation (CR)	Financial Charges (CR)	Net Collected (CR)
BHIWADI	109.2	91.17	83%	13.82	95%	15.95	4.84	6.45	2.59	4.26	60.94

INSTRUMENTAL  
Liquid Sample Analysis Report

Sample from		M-1 SAMLESHIP Bhawadi (B.A.)			Test report no.		19/20/143		
Sample description		SHIP Final Outlet			Date		10.12.2019		
Date of sample collection		04.12.2019			Type of sample		Grab		
Date of sample receipt		06.12.2019			Sample collected by		Mol LCC & CPCB, Bhopal RSPCB Bhawadi		
Date of analysis		06.12.2019 to 10.12.2019							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/l	BDL	APHA 3111-B
2	Odour	-	-	-	37	Chromium Total	mg/l	BDL	APHA 3111-B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/l	BDL	APHA 3111-B
4	Colour	Pt-Co Scale	-	APHA 2120-B	39	Lead (as Pb)	mg/l	BDL	APHA 3111-B
5	Residual Chlorine	mg/l	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/l	BDL	APHA 3111-B
6	Dissolved Oxygen	mg/l	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/l	0.0785	APHA 3111-B
7	pH	pH unit	6.86	APHA, 4500H-B	42	Iron (as Fe)	mg/l	0.352	APHA 3111-B
8	Specific Conductivity	µmho/cm	-	APHA 2510-B	43	Manganese (as Mn)	mg/l	0.0744	APHA 3111-B
9	Suspended Solids	mg/l	54	APHA 2540-D	44	Cobalt (as Co)	mg/l	-	APHA 3111-B
10	Total Dissolved Solids	mg/l	-	APHA 2540-C	45	Boron (as B)	mg/l	-	APHA 3111-B
11	Total Solids	mg/l	-	APHA 2540-B	46	Vanadium (as V)	mg/l	-	APHA 3111-B
12	Fixed Dissolved Solid	mg/l	-	APHA 2540-E	47	Arsenic (as As)	µg/l	ND	APHA 3112-B
13	COD	mg/l	184	APHA, 5220-B	48	Mercury (as Hg)	µg/l	ND	APHA 3112-B
14	BOD (3 days, 27°C)	mg/l	30.33	IS 3025, 1993	49	Selenium (as Se)	µg/l	-	APHA 3112-B
15	Chloride	mg/l	-	APHA, 4500-Cl-B	50	Tin (as Sn)	µg/l	-	APHA 3112-B
16	Total Alkalinity	mg/l	-	APHA 2320-B	51	Antimony (as Sb)	µg/l	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 2340-C	52	α-BHC	µg/l	-	APHA 6630-B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 3500-Ca-B	53	β-BHC	µg/l	-	APHA 6630-B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/l	-	APHA 6630-B
20	Oil & Grease	mg/l	1.2	APHA 5520-D	55	δ-BHC	µg/l	-	APHA 6630-B
21	Total Kjeldal Nitrogen	mg/l	7.84	APHA 4500-Norg-C	56	Aldrin	µg/l	-	APHA 6630-B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos	µg/l	-	APHA 6630-B
23	Phosphate (as P)	mg/l	-	APHA 4500-P-D	58	pp-DDD	µg/l	-	APHA 6630-B
24	Sulphate (as SO <sub>4</sub> )	mg/l	-	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/l	-	APHA 6630-B
25	Ammono. Nitrogen (as NH <sub>3</sub> )	mg/l	1.3502	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/l	-	APHA 6630-B
26	Nitrite Nitrogen (as N)	mg/l	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDD	µg/l	-	APHA 6630-B
27	Nitrate Nitrogen (as N)	mg/l	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDD	µg/l	-	APHA 6630-B
28	Fluoride (as F)	mg/l	-	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/l	-	APHA 6630-B
29	Sodium (as Na)	mg/l	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/l	-	APHA 6630-B
30	Potassium (as K)	mg/l	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/l	-	APHA 6630-B
31	Chromium (as Cr <sup>VI</sup> )	mg/l	-	APHA 3500-Cr-B	66	Malathion (MLT)	µg/l	-	APHA 6630-B
32	Boron (as B)	mg/l	-	APHA 4500-B-C	67	Chloropyrifos (CPP)	µg/l	-	APHA 6630-B
33	Faecal Coliform	FC/100ml	1100	APHA 9221-E	68	Ethion	µg/l	-	APHA 6630-B
34	Total Coliform	TC/100ml	5400	APHA 9221-B	69				
35	Bioassay Test	% Survival	-	APHA 8910-A-C	70				

Examined by  


Milind Nimje  
Scientist 'B'  
Regional Directorate  
Central Pollution Control Board  
Bhopal (M.P.)  
  
Authorized Signatory

TEST CERTIFICATE  
Liquid Sample Analysis Report

CB/RDBPL/88.6/1/C7

Sample from		MS-30 MID-SIP Bhowade (Raj)			Test report no.		19-20/144		
Sample description		SIP Final Outlet			Date		10-12-2019		
Date of sample collection		04-12-2019			Type of sample		Grab		
Date of sample receipt		06-12-2019			Sample collected by		Md ICC & CPC B Bhopal RSPCB Bhowade		
Date of analysis		06-12-2019 to 10-12-2019							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	BDL	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	BDL	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	BDL	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	BDL	APHA 3111 B
5	Residual Chlorine	mg/l	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	BDL	APHA 3111 B
6	Dissolved Oxygen	mg/l	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	0.0845	APHA 3111 B
7	pH	pH unit	7.29	APHA, 4500H-B	42	Iron (as Fe)	mg/L	0.374	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510-B	43	Manganese (as Mn)	mg/L	0.1385	APHA 3111 B
9	Suspended Solids	mg/L	15	APHA 2540 D	44	Cobalt (as Co)	mg/l	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	-	APHA 2540 C	45	Boron (as B)	mg/l	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/l	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/l	-	APHA 2540 E	47	Arsenic (as As)	µg/L	ND	APHA 3112-B
13	COD	mg/L	85	APHA, 5220 B	48	Mercury (as Hg)	µg/L	ND	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	6	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/l	-	APHA, 4500-Cl-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/l	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 2340-C	52	α-BHC	µg/l	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 3500-Ca-B	53	β-BHC	µg/l	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/l	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/l	-	APHA 6630 B
20	Oil & Grease	mg/l	1.4	APHA 5520-D	55	δ-BHC	µg/l	-	APHA 6630 B
21	Total Kjeldahl Nitrogen	mg/L	14.28	APHA 4500-Norg-C	56	Aldrin	µg/l	-	APHA 6630 B
22	Turbidity	N.T.U	-	APHA, 2130-B	57	α-Endos.	µg/l	-	APHA 6630 B
23	Phosphate (as P)	mg/l	-	APHA 4500-P-D	58	pp-DDD	µg/l	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/l	-	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/l	-	APHA 6630 B
25	Ammo. Nitrogen (as NH <sub>3</sub> )	mg/L	0.707	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/l	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/l	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDT	µg/l	-	APHA 6630 B
28	Fluoride (as F)	mg/l	-	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/l	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/l	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/l	-	APHA 6630 B
31	Chromium (as Cr <sup>6+</sup> )	mg/L	-	APHA 3500-Cr-B	66	Malathion (MLT)	µg/l	-	APHA 6630 B
32	Boron (as B)	mg/l	-	APHA 4500-B-C	67	Chloropyrifos (CPP)	µg/l	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	3500	APHA 9221-E	68	Ethion	µg/l	-	APHA 6630 B
34	Total Coliform	TC/100ml	9200	APHA 9221-B	69				
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70				

Prepared by

Milind Nimje

Scientist 'B'

Regional Directorate  
Central Pollution Control Board  
Bhopal (M.P.)



Rajasthan State Industrial Development  
Investment Corporation Limited  
(A Rajasthan Govt. Undertaking)  
RIICO Chowk, Udyog Bhawan, Bhiwadi  
Ph. No. : 01493 - 221184, 220070  
Fax No. : 01493 - 220169  
E-mail: bhiwadi1@riico.co.in  
No. : 5224-230

24/1/18

Chairman,  
Bhiwadi Jal Pradushan Nivaran Trust (BJPNT),  
Bhiwadi, Alwar.

**Sub:** Permission to use earmarked land on license for dumping site of  
Non-Hazardous Industrial wastes at Industrial Area, Kaharani.  
**Ref.:** Minutes of meeting dated 03.01.2018 in the Chairmanship of ACI  
(Industries).

Dear Sir,

As per decision taken in the above referred meeting vide item no. 15 regarding  
Solid Waste Dumping Site for scientific disposal of non-hazardous industrial  
wastes generated from Industrial Area, Bhiwadi, permission is hereby accorded to  
handover earmarked land measuring 34729.00 sqm. at I/A Kaharani for the  
purpose of development facilities of non-hazardous Solid Waste Dumping yard.

The land being so earmarked is being given on license basis to the Bhiwadi Jal  
Pradushan Nivaran Trust (in short "the Trust/SPV") for developing Non-Hazardous  
Solid Waste Disposal Site initially for a period of 10 years on the following terms  
& Conditions :-

- (i) That the title of land shall remain with RIICO. RIICO will not levy any  
charges on the land being used for such facilities, however any statutory  
taxes, charges, fees, cess etc. if applicable by virtue of operation of law  
shall be paid by Trust/SPV for that purpose.
- (ii) The land will be used exclusively for disposal/dumping of non-hazardous  
solid industrial wastes generated from the I/A Bhiwadi and cluster  
surrounding Industrial Areas. The expenses so incurred on development

- 108
- (xi) Requisite licenses/permissions required for operation of activities permitted on land from other department of State Government or Central Government, as the case may be, shall be obtained by the Trust/SPV at its own level.
- (xii) RIICO will not be responsible, if any condition of license/permission is violated/breached by the Trust/SPV or its members. The Trust/SPV or its member shall be responsible for the same.
- (xiii) In case of any dispute among members of the respective Trust/SPV and managing committee or any outsider, RIICO shall not be a party in such disputes. Further, RIICO shall not be liable for any damages/losses arising out of such disputes.
- (xiv) An undertaking shall be furnished by authorized person on behalf of respective Trust/SPV to the effect that they will abide by the terms & conditions of this permission and also liable for all type of expenses towards operational and maintenance activities of solid waste dumpsite yard.
- (xv) In case of any dispute between RIICO and allottee/user/licensee, decision of RIICO shall be binding on such allottee/ licensee/ Trust, as the case may be.
- (xvi) The Trust/SPV shall bound to make functional the site so being given within the stipulated time of one year failing which action will be taken to withdraw the permission by RIICO without payment of any cost/damages, if any.
- (xvii) RIICO will be free to take over the possession of such land, in case unauthorized activity is found to be performed and/or term of license expired. After expiry of the period of license, the same may be further extended for a period of 2 years by RIICO however, this will be put on discretion of RIICO.

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The key plan showing designated space/sites for developing facility of Solid Waste Disposal Site is enclosed.

Thanking you,

Yours faithfully,

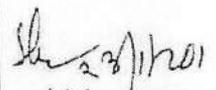
  
(S. P. Shardul)  
Sr. Regional Manager  
Bhiwadi-I



Encl. : Site Plan as above.

Copy to :

1. CGM (EM), RIICO Ltd., Jaipur.
2. R.O., RSPCB, Bhiwadi.
3. GM, DIC, Bhiwadi.
4. President, BMA, Bhiwadi.
5. RM(B)/ARM Bhiwadi for information and necessary action.

  
Sr. Regional Manager  
Bhiwadi-I

Copy also to :

1. PS to Collector, Alwar for kind information.



15

E

Most Immediate

F.No.44(1)PF-S/2018-19-1377  
Government of India  
Ministry of Finance  
Department of Expenditure  
Public Finance-State Division  
\*\*\*\*\*

New Delhi, 11/12/2018

To,  
The Pay & Accounts Officer,  
Department of Expenditure,  
Ministry of Finance,  
New Delhi

Subject: 'On Account' of payment under "Special Assistance-Capital" in 2018-2019.

Sir,

The undersigned is directed to convey the sanction of the President of India to the payment of Rs. 14600.00 Lakh ( Rupees One Hundred Forty Six Crore Only) as One Time Special Assistance under Demand No.40 of Department of Expenditure for the "Upgradation of Industrial Effluent Management System of RIICO Industrial Area, Bhiwadi" to the State Government for state's annual plan 2018-2019 as under:

		(Rs in lakh)
1.	Rajasthan	14600.00
Total For 1 state = Rs. 14600.00 lakh Only		

2. The amount of above 'Special Assistance Capital' is being released based on the request of the State Government vide DO letter No.U(5)/2017-18/CEPT/01 dated 08.06.2018, recommendations received from NITI Aayog vide Office Memorandum F No.M-13040/22/2018/S-W dated 20.09.2018 and concurrence received vide PMO ID No.4921808/2018-ES 1 dated 09.10.2018 subject to the following conditions:

*11/12/18*

- i. Necessary sanctions/approvals/compliances required under the statutory or other regulatory regime as applicable would be obtained by the authority (ies) concerned with project (s)
- ii. The State Government and the implementing agency shall put in place a monitoring system to ensure that the project(s) achieve its scheduled milestone and envisaged outcomes
- iii. Provisions under GFR-2017 as also Govt directions issued from time to time in relation to Grants-in-Aid to States and utilization certificates in format 12-C of GFR-2017, thereof need to be adhered
- iv. The Special Assistance should be passed on to the implementing agencies/ institutions immediately failing which the amount would be recovered from the State Government with interest for the period of default
- v. The grant being released shall be utilized for the purpose for which it has been sanctioned and it would as such be governed as per provisions contained in the Rule 210 of GFR-2017
- vi. The State Government while making proposal for release of next instalment shall furnish the Utilization Certificate(s) to the NITI Aayog the prescribed format in Form No. 10-C of GFR-2017 supported with project/work-wise details indicating financial and physical progress made thereof. The utilization certificate should also disclose whether the specified quantified and qualitative target that should have been achieved against the amount utilized, were in fact reached and if not, the reasons therefor.

vii. The State Government would ensure that there would be no duplication of these project(s) to be executed against the funds being released under other scheme(s)

viii. The State Government would provide the additional amount if needed for the completion of the project from its own resources

3. The grant may be released to the State Government immediately

4. The payments are adjustable in the account of the Central Government in the books under the sub-head indicated as under:-

Grant  
Demand NO. 40  
3601-GRANT-IN-AID TO STATE GOVERNMENTS  
08-GRANTS FOR CENTRAL PLAN SCHEMES  
111-SPECIAL ASSISTANCE  
09-SPECIAL ASSISTANCE (STATES & UNION TERRITORY GOVERNMENTS)  
0035- GRANTS IN AID FOR CREATION OF CAPITAL ASSETS

5. The progressive totals of block grants released to the State Governments under the sub-head at para 4 during the current financial year 2018-2019 so far including amount released in this sanction letter is as follows:

(Rs in lakh)

S.No.	State	Block Grant
1.	Rajasthan	15044.1

6. The action taken on this letter may be confirmed and correctness of the progressive totals be indicated.

Yours faithfully  
11/10/18

(Lipika Roy)  
Assistant Director (P.F-S)  
Ph.2309-5644

*[Signature]*

Copy To:

1. Fin. Secy./Piq. Secy. Govts concerned.
2. Accountant General (A&E), States concerned.
3. DEA: Budget Division, (States Branch), New Delhi.
5. NITI Aayog: SP Divn./ FR Divn., New Delhi.
6. Secy., RBE, Central Office, Mumbai.
7. Manager, RBE, CAS, Nagpur.
8. Resident Commissioner, Govts. concerned, New Delhi.
9. Hindi Section for Hindi version.

11/10/18  
(Lipika Roy)  
Assistant Director (P.F-S)  
Ph.2309-5644

*[Signature]*



# कार्यालय भूमि अवाप्ति अधिकारी, रीको लिमिटेड,

कमरा नं. 116, प्रथम तल, उद्योग भवन, तिलक मार्ग, जयपुर-302005

संज्ञा क्रमांक : प.(12)भू.अ.अ./2013/कहरानी-1/...

राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लिमिटेड (रीको) जयपुर न औद्योगिक क्षेत्र में कहरानी तहसील तिजारा जिला अलवर में सी.ई.टी.पी. की स्थापना हेतु ग्राम शाहडौद तहसील तिजारा जिला अलवर का 17.05 हे० अवाप्ताधीन निजी खातेदारी भूमि का अचार्ड उद्योग (ग्रुप-1) विभाग के पत्र क्रमांक प. 4(12)उद्योग/1/2013 दिनांक 28.09.2018 द्वारा अनुमोदित किया गया था तथा भूमि अवाप्ति अधिकारी रीको लिमिटेड जयपुर द्वारा अपने आदेश क्रमांक प.(12)भू.अ.अ./2013/1002-1007 दिनांक 28.09.2018 को भी अनुमोदित किया गया था। सलाहकार (इन्फ्रा) रीको लिमिटेड, उद्योग भवन तिलक मार्ग, जयपुर ने अन्तर्गत क्रमांक आई.पी.आई. (अ.)/1194/2012/191 दिनांक 28.03.2016 द्वारा प्राप्त भूमि का विवरण निम्न प्रकार दिया है। युनिट से प्राप्त सूचना के अनुरूप अचार्ड अनुसार मुआयजा राशि का भुगतान करने के लिये अचार्ड निम्न विवरणानुसार भूमि का कब्जा अन्तर्गत धारा-16 भूमि अवाप्ति अधिनियम, 1984, जयपुर दिनांक 28.03.2016 को ढोल बजाकर एलानिया लिया जाकर रीको के प्रतिनिधि श्री ए. के. सक्सेना उपरिक्त दायित्व प्रत्यक्ष शिवालय को मय पेडो एवं निर्माण के संभलाया गया।

ग्राम का नाम शाहडौद तहसील तिजारा जिला अलवर।

शीट नं.	खसरा नम्बर	कब्जा प्राप्त रकम (हेक्टेयर में)	विशेष विवरण
1	195	0.85	
4	157	0.70	
	189	0.48	
	189	0.28	
5	190	0.27	
	191	0.21	
11	170	0.18	
16	179	0.57	
18	180	0.33	
	163	0.19	
20	164	0.13	
	165	0.14	
	166	0.10	
	167	0.18	
	168	0.04	
	171	0.40	
	172	0.15	
21	178	0.24	
	173	0.13	
	174	0.12	
	175	0.11	
22	176	0.12	
	159	0.11	
	160	0.12	
23	कुल योग :-	6.16	

कब्जा सुपुर्दकर्ता

(शेर सिंह लुहाड़िया)  
भूमि अवाप्ति अधिकारी  
रीको लि०, जयपुर।

कब्जा प्राप्तकर्ता

(ए.के. सक्सेना)  
व० क्षेत्रीय प्रबन्धक,  
रीको लि०, भिवाडी-प्रथम।

## कार्यालय भूमि अवाप्ति अधिकारी, रीको लि०,

कमरा नं. 304, तृतीय तल, उद्योग गहन, तिलक मार्ग, सी-स्कीम, जयपुर-302005

क्रमांक : प.4(12)भू.अ.अ./2013/1002-1007

दिनांक : 28.09.2016

: अन्तिम अवार्ड :

राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लिमिटेड जयपुर (रीको) के माध्यम से औद्योगिक क्षेत्र कहरानी में सीईटीपी की स्थापना के लिए ग्राम शाहडौद, तहसील तिजारा जिला अलवर में 17.05 हैक्टेयर निजी खातेदारी भूमि की अवाप्ति हेतु भूमि अवाप्ति अधिनियम 1894 इम्प्लाइंग भूमि पुनर्वासन और पुनर्व्यवस्थापन में उचित प्रतिकर और पारदर्शिता का अधिकार अधिनियम 2013 के प्रावधानों के तहत झ्रॉपट अवार्ड तैयार कर कुल मुआवजा राशि रु. 27,78,56,400/- (अक्षरे सत्ताईस करोड़, अठ्ठतर लाख, छप्पन हजार, चार सौ मात्र) निर्धारित करते हुए इस कार्यालय के पत्र क्रमांक प.4(12)भू.अ.अ./2013/577 दिनांक 09.05.2016 से उप शासन सचिव उद्योग (ग्रुप-1) विभाग को अनुमोदन के लिए भिजवाया गया था। उक्त पत्र के अनन्तर राज्य सरकार द्वारा अपेक्षित सूचनाओं पर दिनांक 27.09.2016 से भिजवायी गई। उप शासन सचिव, उद्योग (ग्रुप-1) विभाग को उक्त पत्र क्रमांक प.4(12)उद्योग/1/2013 दिनांक 28.09.2016 से इस कार्यालय द्वारा भिजवाया गया अंतिम अवार्ड का अनुमोदन कर दिया है।

उक्त अनुमोदित झ्रॉपट अवार्ड में कुल मुआवजा राशि 27,78,56,400/- रुपये निवारण की गई है जिसमें भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन में उचित प्रतिकर और पारदर्शिता का अधिकार अधिनियम 2013 की धारा- 26 से 30(3) के अन्तर्गत देय परिलाभ एवं अतिरिक्त राशि/संगणित रकम की गणना दिनांक 17.09.2013 से दिनांक 31.08.2016 तक कुल 1080 दिवस की अवधि के लिये सम्मिलित की गई है तथा अवार्ड जारी होने की तिथि तक अतिरिक्त राशि अन्तिम अवार्ड राशि में जोड़े जाने का प्रावधान रखा गया था। चूंकि राज्य सरकार द्वारा उक्त झ्रॉपट अवार्ड का अनुमोदन किये जाने के पश्चात् उक्त अवार्ड आज दिनांक 28.09.2016 को जारी किया जा रहा है, इसलिये निर्देशानुसार शेष अवधि दिनांक 01.09.2016 से 28.09.2016 कुल 28 दिवस तक की अवधि के लिये 12 प्रतिशत की दर से अतिरिक्त राशि का अनुमोदन उपरान्त प्राप्त राशि को अंतिम अवार्ड में घोषित की जा रही मुआवजा राशि 27,78,56,400/- रुपये से बढ़ाकर = 27,87,53,723/- रुपये (अक्षरे सत्ताईस करोड़, सत्तासी लाख, तिरैवन हजार, सात सौ, तैईस रुपये मात्र) का अंतिम अवार्ड आज दिनांक 28.09.2016 को मेरे हस्ताक्षर एवं कार्यालय मोहर से जारी किया जाता है जारी किया गया अंतिम अवार्ड व मुआवजा निर्धारण शीट परिशिष्ट 'अ' उक्त आदेश का आश्रय लेकर जारी समझा जावेगा। अवार्ड की प्रतियां सम्बन्धित विभाग/अर्जनकारी निकाय को सूचनाार्थ, पालनाार्थ एवं आवश्यक कार्यवाही हेतु भिजवाई जावें।

दिनांक :- 28.09.2016

संलग्न :- अंतिम अवार्ड मय मुआवजा निर्धारण शीटें  
(कुल पृष्ठ संख्या 78)

(लक्ष्मण सिंह शेखावत)  
भूमि अवाप्ति अधिकारी,  
रीको लि०, जयपुर।

15  
धार

राजस्थान सरकार  
उद्योग (गुप-1) विभाग  
जयपुर, दिनांक 05/09/2014

**उद्घोषणा**

यतः कम्पनी अधिनियम 1956 के अन्तर्गत पंजीकृत कम्पनी राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लि. जयपुर (सीको) जो कि कम्पनी अधिनियम की धारा-617 के प्रावधानों के तहत एक राजकीय कम्पनी की स्थापना हेतु ग्राम शाहडोद तहसील तिजारा जिला अलवर में सी.ई.टी.पी की आवश्यकता है;

और यतः राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लि. (सीको) जयपुर ने औद्योगिक क्षेत्र कहरानी तहसील तिजारा जिला अलवर में सी.ई.टी.पी की स्थापना हेतु ग्राम शाहडोद की 17.05 हे० निजी खातेदारी की भूमि को कम्पनी (सीको लि०) के खर्च पर भूमि अर्जन अधिनियम 1894 (1894 का केन्द्रीय अधिनियम संख्याक-1) के प्रावधानों के अन्तर्गत अधिपत करने हेतु राज्य सरकार को निवेदन किया है;

और यतः राज्य सरकार संतुष्ट है कि राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लि. (सीको) जयपुर को तहसील तिजारा के ग्राम शाहडोद में औद्योगिक क्षेत्र कहरानी में सी.ई.टी.पी की स्थापना हेतु उक्त भूमि की आवश्यकता है;

और यतः भूमि अवाप्ति अधिकारी, सीको लि. जयपुर द्वारा भूमि अर्जन अधिनियम 1894 की धारा-5ए के अन्तर्गत प्रस्तुत रिपोर्ट के आधार पर राज्य सरकार पूर्ण संतुष्ट है कि राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लि. (सीको) जयपुर को जिला अलवर की तहसील तिजारा के ग्राम शाहडोद औद्योगिक क्षेत्र, कहरानी में कुल 17.05 हेक्टर निजी खातेदारी भूमि को सी.ई.टी.पी की स्थापना हेतु अधिपत किया जाना आवश्यक है;

अतः भूमि अर्जन अधिनियम 1894 की धारा-6 में राज्य सरकार को प्रदत्त शक्तियों का प्रयोग करते हुए राज्य सरकार एतद्द्वारा संलग्न स्थल विवरण पत्र में वर्णित जिला अलवर की तहसील तिजारा के ग्राम शाहडोद में उपरोक्त वर्णित प्रयोजनार्थ राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लि. (सीको) जयपुर के खर्च पर भूमि अधिपत करने हेतु उद्घोषित करती है तथा भूमि अवाप्ति अधिकारी, सीको लि० जयपुर को उक्त वर्णित भूमि अधिपत करने हेतु राज्य सरकार एतद् द्वारा प्राधिकृत करती है। भूमि की स्थिति का संबंधित नक्शा भूमि अवाप्ति अधिकारी, सीको लि० जयपुर के कार्यालय में किसी भी कार्यालय समय के भीतर देखा जा सकता है।

संलग्न :- स्थल विवरण पत्र

(वीनू गुप्ता)  
प्रमुख शासन सचिव

स्थल विवरण पत्र C.E.T.P. कहरानी हेतु  
ग्राम शाहडोद, तहसील तिजारा जिला अलवर

क्र. सं.	खातेदार/हितबद्ध व्यक्तियों के नाम	भूमि का विवरण		
		खसरा नं.	रकबा हेक्टेयर में	किस्म भूमि.
1.	आबादी पुत्र जहाजखा मेव सा देह खातेदार राहिन पी एन बी शाखा मिलकपुर गुजार मु०बि०क०	195	0.8500	चाही 2
2.	आबादी पुत्र जहाजखा मेव सा देह खातेदार राहिन एस बी आई शाखा धारुहेडा मु०बि०क०	203	0.5100	चाही 2
3.	असरूपी पत्नी छुट्टू बोहरा पुत्र धोसी, सपात पुत्र नारामल मेर स०मा० खातेदार	201	0.1800	जाय 2
4.	तेजराम पुत्र पूरना 1/2 राहिन पी.एन.बी. मि. गुर्जर मु.बि.क. हरलाल पुत्र बोटड 1/2 गुर्जर सा देह खातेदार	157 186 189	0.7000 1.7300 0.2800	चाही 2 चाही 2 चाही 2
5.	तेजराम पुत्र पूरना 1/2 हि राहिन पी.एन.बी. मिलकपुर गुजर मु.बि.क. हरलाल पुत्र बोटड 1/2 हि सा देह खातेदार	190 191	0.2700 0.2100	चाही 2 चाही 2
6.	1/2 हि सा देह खातेदार	192	0.0200	ने.मु. जाय

13.	विजय सिंह जिलाधिकारी पुत्राण लखनपुर 1/4 हिस्सा सन्त पत्नी बोटड व सन्त पत्नी सात सिम सन्तपत्नी सात सिम व सन्त पत्नी 4/5 हि कुलदीप पुत्र व पिताजी जहाँ दिवाली काले पुत्रोत्पन्न सन्तपत्नी राम 1/5 हि व 1/12 वरुणी पत्नी पत्नी व दलपत पुत्राण व पत्नी देवी सती पुत्रोत्पन्न सादराम सग 4/5 हि कम्पनी देवी पत्नी व प्रदीप पुत्र वसुधर राम 1/5 वर 1/12 हि जगदाम पुत्र हेतराम 1/24 हि बिना सन्त शीराम नि धन्दर राम 1/12 हिस्सा राहदेव लखनपुराण सुमिंश पी माखन सग 1/12 हि जगदाम पुत्र हेतराम 1/24 हि सुन्दरलाल सारिख छदगाम मि पुत्रा 1/8 राहिन पी एन बी शाखा मिलकपुर गुजर मु.बि.क. पत्नी पुत्र 1/8 गुजर सा देह खातेदार राहिन हि विजय रमेश विजयिंह सग 1/8 गुर्जर सा देह खातेदार	194 196 197 198	0.2000 0.2000 0.1900 0.1900	चाही 2 चाही 2 चाही 2 चाही 2
14.	सपात खां पुत्र नारामल मुदीन पुत्र बोटडा कानू पुत्र छुट्टू, सगा 1/2 हि सुन्दराम पुत्र अलवरसा 1/12 हि सा.रा. सन्त हि सन्त सन्तपत्नी लखनपुराण सारिख मि साराम 1/12 हि राहिन पी एन बी मिलकपुर गुजर सुन्दरलाल सारिख उपरलाल मि पुत्र राहिन पी एन बी शाखा मिलकपुर गुजर मु.बि.क. 1/8 हि खासी पुत्र पत्नी 1/8 गुर्जर सा देह खातेदार	194 196 197 198	0.2000 0.2000 0.1900 0.1900	चाही 2 चाही 2 चाही 2 चाही 2
15.	सपातखा जाकर पुत्राण नारामल राम 1/3 हिस्सा, बोहरा पुत्र धोसी 1/3 हिस्सा, अंसरी पत्नी व कानू आसरीहगढ सौकत अरसाद इरसाद नकीस मुलकीण पुत्राण व आसरीना नकीसत मरीसा पुत्रीयान पुत्र, स० मा० 1/3 हिस्सा मेव सा देह खातेदार	200 194 195	0.5000 0.2000 0.3000	चाही 2 चिन्ताय च ही 2
16.	अनू पुत्र चन्दर 1/2 हि प्रकाश पुत्र पन्तू 1/4 हि श्रीचन्द पुत्र पन्तू 1/298 हि गुजर पार्सीसिंह पुत्र हाकमसिंह, जगातसाह कश्यप सिंह पुत्रपुंशित मुदीनगिरि पुत्राण व सन्तपत्नी देवी पुत्रीयान पालोसिंह व सा 1125 व पी. सारसिंह सा देह बरानपोर सिला सतनाम सिंह हि 125 व मोरसिंह स० बोटड तहसील रामगढ खातेदार राहिन हि प्रकाश व अनू पी एन बी शाखा मिलकपुर गुजर मु.बि.क.	178	0.4000	चाही 2
17.	तेजराम पुत्र पूरना 1/2 हि राहिन पी एन बी शाखा मिलकपुर गुजर मु.बि.क. हरलाल पुत्र बोटड 1/2 हि गुर्जर सा देह खातेदार	166	0.4800	चाही 2
18.	धर्मा पुत्र चन्दा 1/6 हि आजाद कालूराम प्रणचन्द पुत्राण धर्मा 1/6 किष्मसिंह पुत्र विरामलाल 1/3 हि जगदाम पुत्र सुखलाल 1/9 हि महिपाल सतप जगापाल पुत्राण व कृष्णा पुत्री सन्तपत्नी सग 4/5 हि किष्मसिंह पी पत्नी व जगात पुत्राण आसरी सतनाम सुदीयान राजपाल सग 1/5 वर 1/5 हि किष्मसिंह सन्तपत्नी सग 1/5 हि	162	0.6700	चाही 2

(वीनू गुप्ता)  
प्रमुख शासन सचिव

आ और इसके  
उपर दिन की  
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की भूमि के  
सिद्ध के प्रायो  
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530 से 560  
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के लक्ष्य चीज  
इसके कद  
अ. अंश,  
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अंश (17  
(15 अंश  
अंश अंश)  
2) है।

मीद जताई

राजस्थान सरकार  
उद्योग (मुप-1) विभाग

जयपुर दिनांक 27/11/2013

संख्या 44(12)उद्योग/1/2013

अधिसूचना

राज्य सरकार को यह प्रतीत होता है कि अलग-अलग दिनों को जारी की गई शाहूद की 17.05 हेक्टर पर निजी आवेदारी भूमि को औद्योगिक प्रयोजनों के लिए अर्जित अधिनियम 1986 के तहत विभिन्न राजस्थान राज्य औद्योगिक विभाग मुप-1 अधिनियम संख्या 1986 (श्रीको) कम्पनी, जो कि कम्पनी अधिनियम के प्रावधानों के तहत अर्जित अधिनियम के द्वारा स्थापित किये जाने वाले औद्योगिक क्षेत्र कक्षाओं में सीईओ की स्थापना को आमंत्रण है। उक्त भूमि श्रीको के सर्वे पर अर्जापत्त की जा रही है। अतः राज्य सरकार उक्त स्थल विवरण में वर्णित भूमि को उपर्युक्त औद्योगिक प्रयोजनार्थ भूमि अर्जित अधिनियम 1986 (1986 का केन्द्रीय अधिनियम संख्या 1) (श्रीका संशोधित) के प्रावधानों के तहत अर्जित करने हेतु एतद्वारा अधिसूचित करती है।

यह अधिसूचना भूमि अर्जित अधिनियम 1986 जो कि राज्य में भूमि अर्जित (राजस्थान संशोधन) अधिनियम 1987 (1987 का अधिनियम संख्या 8) प्रस्तुत करने पर राजस्थान राज्य में लागू है, की धारा-4 के प्रावधानों के तहत जारी की जा रही है।

उपर्युक्त धारा-4 में राज्य सरकार को प्रदत्त शक्तियों का प्रयोग करते हुए राज्य सरकार भूमि अर्जापत्त अधिकारी, श्रीको लि0, जयपुर को उसके अधीन होने के तहत उक्त स्थल में अपने सौकों और शक्तियों यदि कोई हो, सहित उक्त भूमि पर निम्न प्रयोजनार्थ अधिसूचित करती है:-

1. उपरोक्त वर्णित भूमि में प्रवेश करना, अर्थात् प्रवेश करने के लिए आवश्यक कार्य करना,
2. अवमृदा के भीतर खोदना या वेधन करना
3. यह अधिसूचित करने के लिए कि क्या यह भूमि ऐसे प्रयोजन के लिए अनुपूरण है, आवश्यक अन्य समस्त कार्यों को करना,
4. उक्त भूमि की, लिसे लेने की प्रस्थापना की गई है सीमाएं और यदि संकर्म बनाए जाने की प्रस्थापना है तो उस प्रस्थापित संकर्म की आवश्यक सेवा लगाया ऐस भूमि, ऐसी सीमाएं और रेखा चिन्ह लगाकर और खाईया खोदकर चिन्हित करना तथा
5. जहां कि अन्यथा सर्वेक्षण पूरा नहीं किया जा सकता और तलमामन नहीं किया जा सकता और सीमाएं और रेखा चिन्हित नहीं की जा सकती यहां किसी खाड़ी फसल, बाड़ या जंगल के किसी भाग को काटना और भूमि को साफ करना। परन्तु कोई भी व्यक्ति ऐसा करने के अपने आशय की कम से कम सात दिनों की लिखित सूचना अधिनोपनी पहले ही दिये बिना किसी निर्माण के भीतर या निवारण-पुड में सतकन किसी विरे आगन या बाग में प्रवेश तब के निवारण नहीं करेगा जबकि उक्त अधिनियम की ऐसा करने के लिए अनुज्ञा हो।

उपरोक्त प्रकार से प्रवेश करने वाला उक्त अधिकारी ऐसे प्रवेश के समय उक्त भूमि पर या उसमें प्रवेश करने से होने वाले समस्त अपेक्षित नुकसानों (डेमज) को पूरा करना, अथवा पूर्ति के लिये प्रस्तुत करेगा ऐसी प्रदत्त अथवा प्रस्तुत राशि की पर्याप्तता के सतक से विचार होने की स्थिति में व उरा विवाद को भूमि अर्जापत्त अधिकारी, श्रीको लि0, जयपुर के विभाग के लिये तुरन्त प्रस्तुत करेगा और ऐसी निर्णय अन्तिम होगा।

उक्त अधिकारी द्वारा उपरोक्त पैरा-3 के अन्तर्गत वर्णित अथवा उसमें किये गये कार्यों के विषय में तदन्तर्गत की गयी जांचों के संवध में उक्त स्थल में स्थित उक्त वर्णित भूमि के बारे में जो उक्त कम्पनी के लिये अर्जित की जा सकें, से संबंधित प्रत्येकाना जिनका तलमामन अलवर एवं भूमि अर्जापत्त अधिकारी, श्रीको लि0, जयपुर को प्रेषित करेगा।

किसी भी हितकारी व्यक्ति की अधिसूचित भूमि के अर्जन पर अपस्त हो तो ऐसे हितकारी व्यक्ति को अधिसूचना प्रकाशित होने की तिथि से 30 दिन के अन्दर-अन्दर भूमि अवाप्ति अधिकारी, सीको लि०, जयपुर के समक्ष लिखित में आपत्ति प्रस्तुत करनी चाहिये।

संलग्न- स्थल विवरण ।

राज्यपाल को आज्ञा से

*9/2*  
सहायक  
(मुख्यमन्त्री विभाग)  
संयुक्त शासन सचिव

प्रतिलिपि:- निम्नांकित को आवश्यक कार्यवाही हेतु प्रेषित है:-

1. निदेशक, मुद्रण एवं लेखन सामग्री, राजस्थान जयपुर को प्रेषित कर निवेदन है कि इस अधिसूचना को राजस्थान राजपत्र के असाधारण अंक में प्रकाशित करने के लिए अधीक्षक राज्य केन्द्रीय मुद्रणालय, जयपुर का निर्देशित करने की कृपा करें।
2. आयुक्त, उद्योग विभाग, राजस्थान जयपुर।
3. प्रबन्ध निदेशक, राजस्थान राज्य औद्योगिक विकास एवं विनियोजन निगम लि० (सीको), जयपुर (राजस्थान)।
4. जिला कलेक्टर, अलवर।
5. भूमि अवाप्ति अधिकारी सीको लि० जयपुर को आवश्यक को कार्यवाही हेतु प्रेषित है।  
क- इस अधिसूचना को दो स्थानीय समाचार पत्रों में प्रकाशित कराया जावे।  
ख- उक्त भूमि के निकट किसी श्रमिचाजनक स्थानों पर इस अधिसूचना का जनसाधारण की जानकारी हेतु प्रचार किया जावे।
6. महाप्रबन्धक, जिला उद्योग केन्द्र, अलवर।
7. तहसीलदार, तिजारा जिला अलवर।
8. वरिष्ठ उप महाप्रबन्धक, सीको लि०, तिजारा, जिला अलवर।
9. रक्षित पत्रावली।

*R.M. (SKG)*

सहायक शासन सचिव

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J.L.O  
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नगर परिषद क्षेत्र बिवाडी में माह अगस्त/2020 में टैंकर पेयजल परिवहन की सूची।

ग्राम का नाम	01.08.2020	02.08.2020	03.08.2020	04.08.2020	05.08.2020	06.08.2020	07.08.2020	08.08.2020	09.08.2020	10.08.2020	11.08.2020	12.08.2020	13.08.2020	14.08.2020	15.08.2020	16.08.2020
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मुण्डानामेव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
शाहडोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
योग:-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19

ग्राम का नाम	17.08.2020	18.08.2020	19.08.2020	20.08.2020	21.08.2020	22.08.2020	23.08.2020	24.08.2020	25.08.2020	26.08.2020	27.08.2020	28.08.2020	29.08.2020	30.08.2020	31.08.2020	कुल टैंकर
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
मुण्डानामेव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3	93
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
शाहडोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
योग:-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19	589

नगर परिषद क्षेत्र भिवाडी में माह सितम्बर/2020 में टैंकर पेयजल परिवहन की सूची।

ग्राम का नाम	01.09.2020	02.09.2020	03.09.2020	04.09.2020	05.09.2020	06.09.2020	07.09.2020	08.09.2020	09.09.2020	10.09.2020	11.09.2020	12.09.2020	13.09.2020	14.09.2020	15.09.2020	16.09.2020
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मुण्डानामेव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
शाहडोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
योग:-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19

ग्राम का नाम	17.09.2020	18.09.2020	19.09.2020	20.09.2020	21.09.2020	22.09.2020	23.09.2020	24.09.2020	25.09.2020	26.09.2020	27.09.2020	28.09.2020	29.09.2020	30.09.2020	कुल टैंकर
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	60
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
मुण्डानामेव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	90
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	60
शाहडोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	30
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	60
योग:-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	570

Yf  
AGCE  
PHEB Bhiwadi

Sharma,  
EE Bhiwadi

# **OFFICE OF EXECUTIVE ENGINEER**

**PUBLIC HEALTH ENGINEERING DEPARTMENT**

**DIVISION BHIWADI NCR**

**D-Blovk Bhagat singh Colony, Alwar By Pass Road Bhiwadi**

**Email.- phed\_eencrbhd@rediffmail.com**

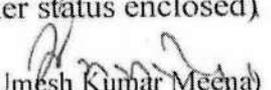
No.F0/EE/PHED/NCR/BHD/20-21/1007-1009

Date:- 05/10/2020

**The Regional Officer,  
Rajasthan State Pollution Control Board  
RIICO Industrial Area, Phase-II, Phool  
Bagh Chowk, Bhiwadi**

**Sub.:- Regarding RO Plant and Water Supply Tanker Status In Nagar Parisad Area  
Bhiwadi**

In reference to the above-mentioned subject, Work order of installation and commissioning of all 8 nos RO plant was issued to M/s Amera Agency, Tamilnadu vide work order no 1437-1448 dtd 27.08.2020, after rescind the previous work order of M/s Fontus Water pvt. Ltd. due to not Operating & Maintaining the RO plant as per Contract Agreement. The work will be completed of all 7 no. already installed RO Plant and 1 no. RO Plant (which was not installed previously) up to 15.11.2020.(List enclosed all RO plant present status).Up to that period potable water will be provided through tanker transportation by 3 tractors and 19 tankers per day. (3-month tanker status enclosed)

  
(Umesh Kumar Meena)  
Executive Engineer  
PHED DN BHIWADI NCR

No.F0/EE/PHED/NCR/BHD/20-21/1007-1009

Date:- 05/10/2020

Copy to following information and necessary action :-

1. Addl. Chief Engineer, PHED Region, Alwar
2. Superintending Engineer, PHED Circle NCR Alwar

  
Executive Engineer  
PHED DN BHIWADI NCR

RO Plant Status In Nagar Parisad Area Bhiwadi					
S.No.	R.O. Plant Location	Source		RO Plant	Remarks
		Available	Present Status	Installation	
1	Sahadod	Yes	Running	Installed	Work order M/s Fontus Water P. Ltd. Delhi rescind and now new Work Order Released on dt. 21.08.2020 M/s Amra Agency Tamilnadu. Work under progress of all 7 Nos installed RO Plant and work to be completed upto 15.11.2020
2	Harchandpur	Yes	Running	Installed	
3	Mundana Meo	Yes	Running	Installed but some parts missing	
4	Milakpur Gurjar	Yes	Running	Installed but some parts missing	
5	Nagaliya	No	Work Order Released on dt. 29-09-2020	Installed	
6	Kharani	No		Installed	
7	Rampura	No		Installed	
8	Khijuribas	Yes	Running	Un-Installed	

AGC

(Umesh Kumar Meena)  
Executive Engineer  
PHED Dn. Bhiwadi NCR

नगर परिषद क्षेत्र भियाडी में माह जुलाई / 2020 में टेंकर पेयजल परिवहन की सूची।

ग्राम क्र नाम	01.07.2020	02.07.2020	03.07.2020	04.07.2020	05.07.2020	06.07.2020	07.07.2020	08.07.2020	09.07.2020	10.07.2020	11.07.2020	12.07.2020	13.07.2020	14.07.2020	15.07.2020
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मुन्डानामव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
शाहजोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
भियाडी ग्राम	2	2	2	2	2	2	0	0	0	0	0	0	0	0	0
कन्या महाविद्यालय	0	0	0	0	0	0	0	0	0	2	2	2	2	2	2
योग-	19	19	19	19	19	19	17	17	17	19	19	19	19	19	19

ग्राम क्र नाम	17.07.2020	18.07.2020	19.07.2020	20.07.2020	21.07.2020	22.07.2020	23.07.2020	24.07.2020	25.07.2020	26.07.2020	27.07.2020	28.07.2020	29.07.2020	30.07.2020	31.07.2020	कुल टेंकर
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
मुन्डानामव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3	93
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
शाहजोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
भियाडी ग्राम	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	12
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	44
योग-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19	583

Scanned with CamScanner

AGCO  
P.M. D. Bhiwadi

EG BHIWADI  
Bhiwadi

नगर परिषद क्षेत्र भिवाडी में माह अगस्त/2020 में टैंकर पेयजल परिवहन की सूची।

ग्राम का नाम	01.08.2020	02.08.2020	03.08.2020	04.08.2020	05.08.2020	06.08.2020	07.08.2020	08.08.2020	09.08.2020	10.08.2020	11.08.2020	12.08.2020	13.08.2020	14.08.2020	15.08.2020	16.08.2020
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मुण्डानामेव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
शाहडोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2
योग:-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19

ग्राम का नाम	17.08.2020	18.08.2020	19.08.2020	20.08.2020	21.08.2020	22.08.2020	23.08.2020	24.08.2020	25.08.2020	26.08.2020	27.08.2020	28.08.2020	29.08.2020	30.08.2020	31.08.2020	कुल टैंकर
आलमपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
नंगलिया	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
बिलाहेडी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
मुण्डानामेव	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
घटाल	3	3	3	3	3	3	3	3	3	3	3	3	3	3	3	93
अमलाकी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
हरचन्दपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
खिजरपुर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
गोधान	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
रामपुरा	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
शाहडोद	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
कहरानी	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
मिलकपुर गुर्जर	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	31
कन्या महाविद्यालय	2	2	2	2	2	2	2	2	2	2	2	2	2	2	2	62
योग:-	19	19	19	19	19	19	19	19	19	19	19	19	19	19	19	589

यह  
अमलाकी  
P.M. Es, Bhiwadi

अमलाकी  
BEBHAWADI

**OFFICE OF THE ADDITIONAL CHIEF ENGINEER  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
NCR REGION, ALWAR**

Manu Marb. Alwar (email-acealwar@gmail.com)

No./ACE/NCR/ALW/EE(NRW)/2020-21/ 1437-1448

Dated 21/08/2020

M/S Amara agencies in consortium with M/S Amara appliance  
180, Navshakti complex  
Mettur road Erode, Tamilnadu, 638011

Sub:-Detailed work order for the Balance work of providing installation and commissioning of 140 Nos reverse osmosis plants including O&M for a period of seven years after installation in various water quality affected villages of Rajasthan in Alwar distt. on risk and cost NIT No03/19-20 (EC1250.00 lacs)

Ref:-1.Approval of rates by the finance committee of 765 dt 06/08/2020(Minutes issued on dt.17.08.2020)

2.Tender document volume 1,11 & BOQ

3. Chief Engineer Rural PHED Jaipur letter F()/PHED/CER/RO/Tender/ NCR Alwar/2019-20/5208-16dt.18.08.2020

Dear sir,

With reference to above cited subject and referred letters The finance committee of RWSSMB, Jaipur Rajasthan have approved your offer refrence of the "Balance work of providing installation and commissioning of 140 Nos reverse osmosis plants including O&M for a period of seven years, after installation in various water quality affected villages of Rajasthan in Alwar on risk and cost" in its 765 metting held on dt.06.08.2020 on behalf of governor of Rajasthan. The total amount of work order based on approved rates shall be of INR 16,77,70,000(In word Sixteen carore seventy seven lacs seventy thousand only)on negotiated rates. The approved rates are as below:-

(A) New RO Plants

TDS LEVEL	Capacity of RO Plants in LPH	No of RO Plants	Approved Rates		
			Initial payment (Rs.)	Half year VGF per plant (Rs.)	Total amounts including initial payment (In lacs )
Upto 5000ppm	500	58	850000	35000	777.20
5000to8000ppm	500	15	850000	35000	214.40
8000to15000ppm	500	6	850000	35000	80.40

ASHK JI/PHED/692

139

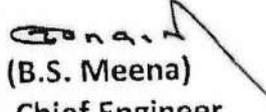
①

3. The work shall be done strictly as per detailed scope of work, specification, terms and condition laid in the tender document.
4. You are requested to attend the office of Executive Engineer PHED, Rural Dn, 1st NCR Alwar within 15 days from issuance of this order to execute the agreement.
5. List of RO plants to be installed & already installed is inclosed with this letter.
6. You have to make existing RO operational as early as possible
7. As per pre bid meeting minutes, after signing of agreement you will be responsible for payment of electricity bill of already installed RO.

All other terms, conditions , specifications and scope of work shall remain as specified in tender document. Any typographical error, mistake , commissioning and correction in this work order shall be correctetd as per terms and condition of tender document

Please acknowledge the receipt of this work order.



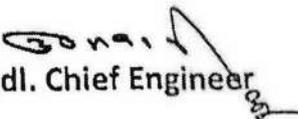
  
(B.S. Meena)  
Addl. Chief Engineer  
PHED, Region-NCR Alwar

Dated:- 21/8/2020

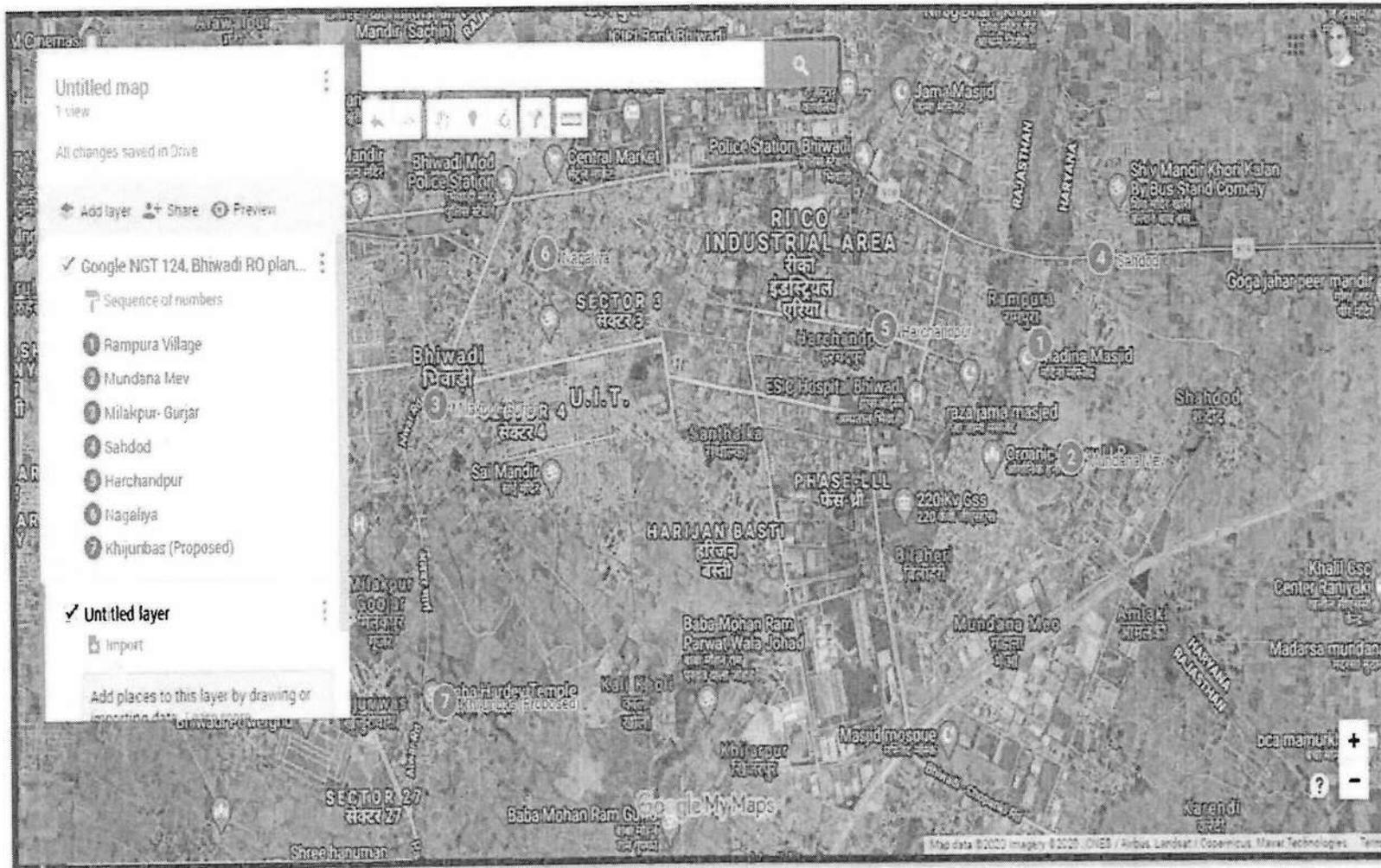
No:- 1437-1448

Copy to following for information and necessary action.

1. The P.S. to Principle Secretary to Govt. PHED, Rajasthan Jaipur.
2. FA&CAO RWSSMB PHED, Rajasthan Jaipur.
3. Technical member RWSSMB PHED, Rajasthan Jaipur.
4. Chief Engineer (Rural) PHED, Jaipur.
5. Superintending Engineer PHED, Circle Alwar/NCR Circle Alwar .
- 6 Executive Engineer PHED,Dn. NCR Rural Dn. I Alwar authorized to do agreement with Firm
- 7.Executive Engineer PHED,Dn. Behror/Rajgarh/NCR Rural Dn. I/II/Bhiwadi are directed to give the location of every installed & sanctioned RO Plant & get the tender document from this office.

  
Addl. Chief Engineer

(3)



Google View of RO Plant located in Villages NGT Case OA 124/2015 Bhiwadi

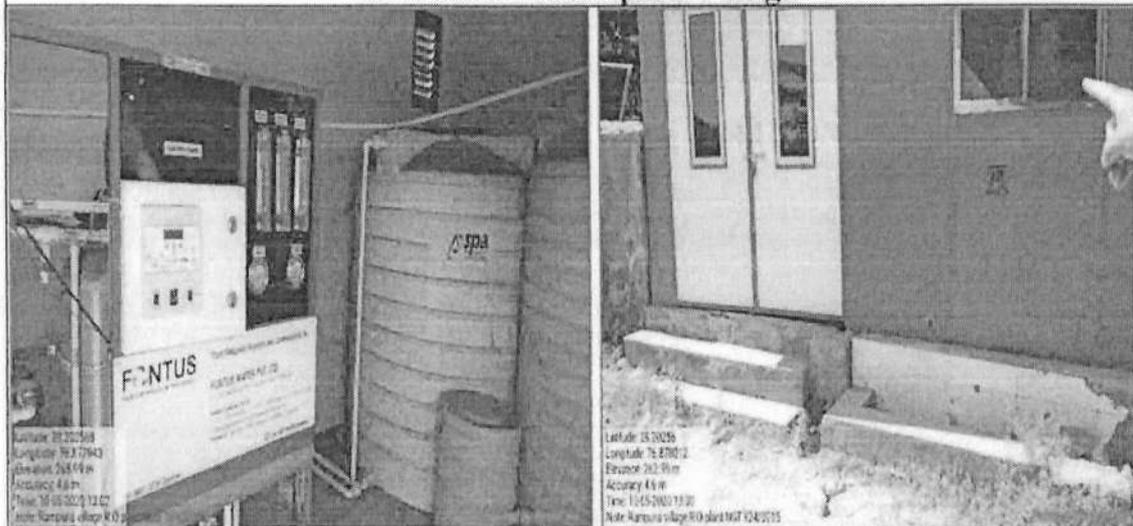
# Photograph

## RO Plants

NGT case OA 124/2015

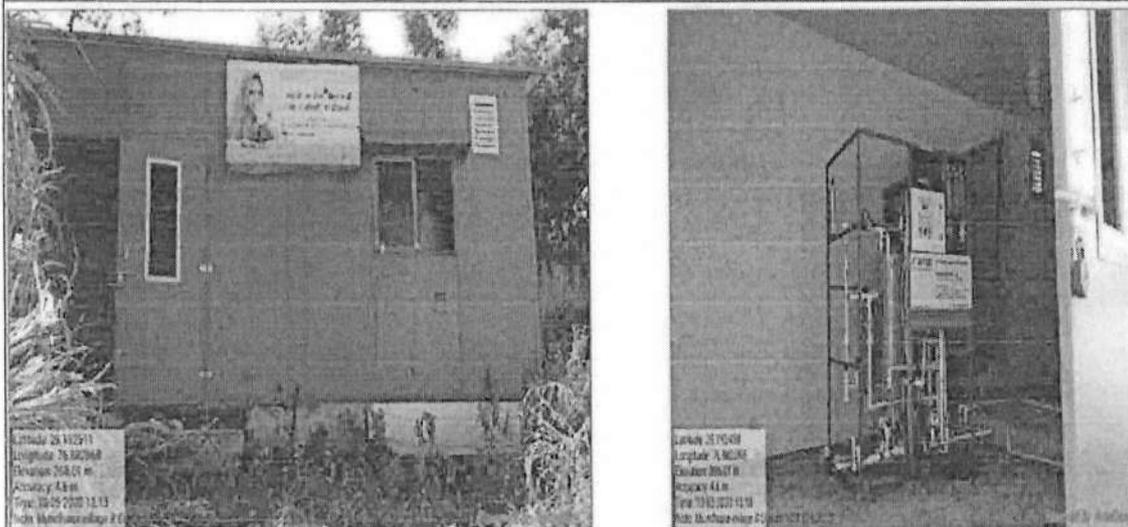
Date of Joint Inspection : 05-06/10/2020

### R O Plant at Rampura Village



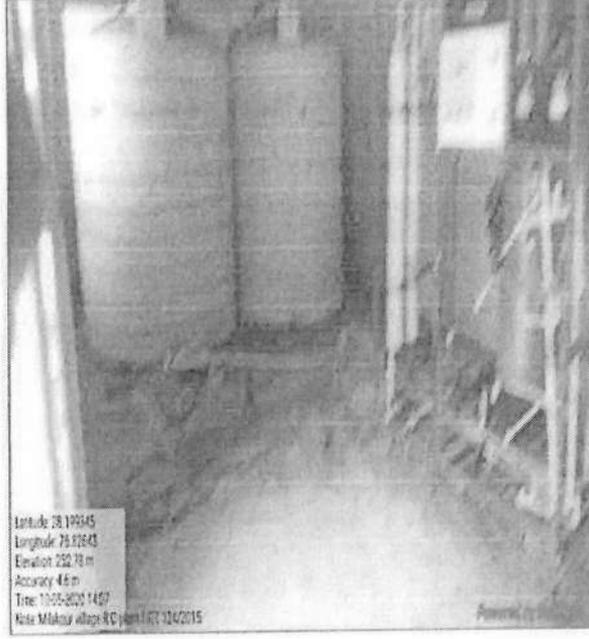
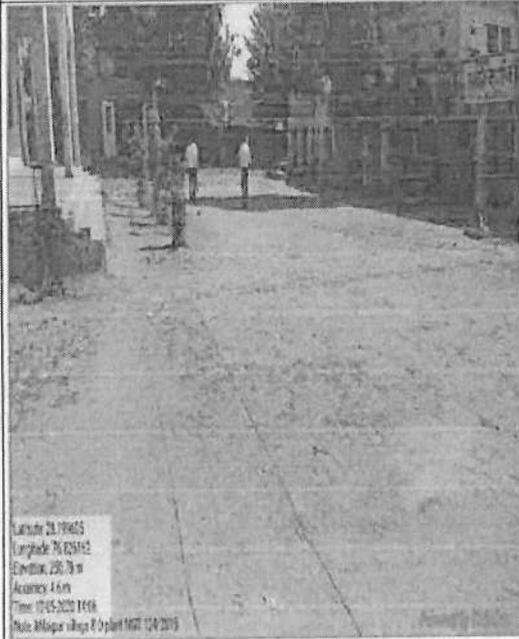
Coordinates: N-28.202568, E- 76.877944

### R O Plant at Mundana Mev



Coordinates: N-28.196211, E- 76.880564

**R O Plant at Milakpur- Gurjar**



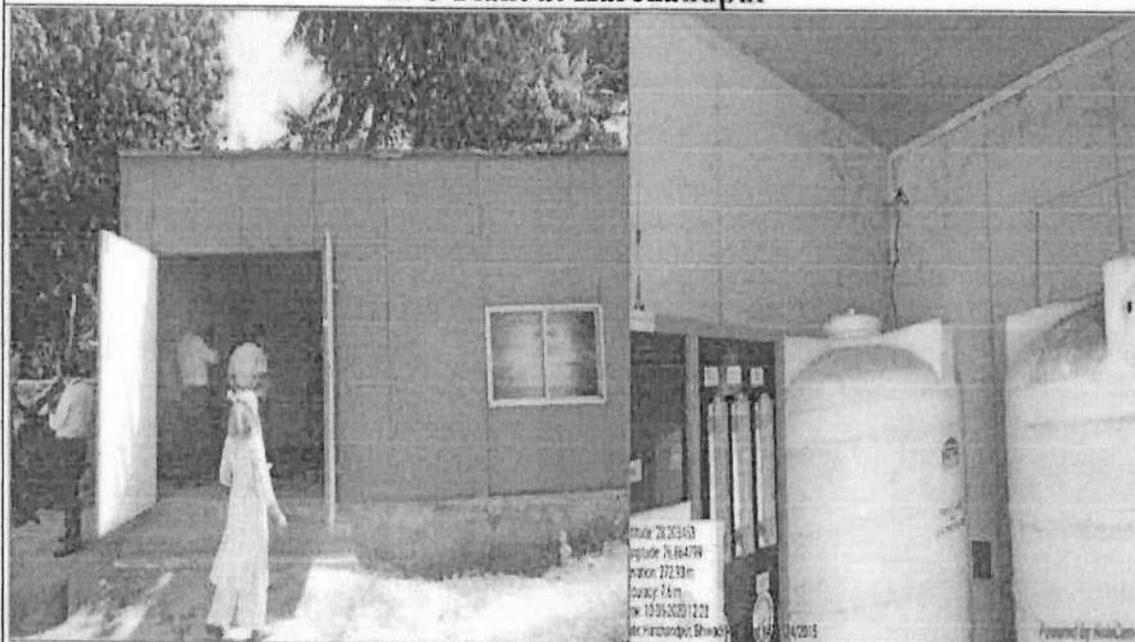
Coordinates: N-28.199345, E- 76.826430

**R O Plant at Sahdod**



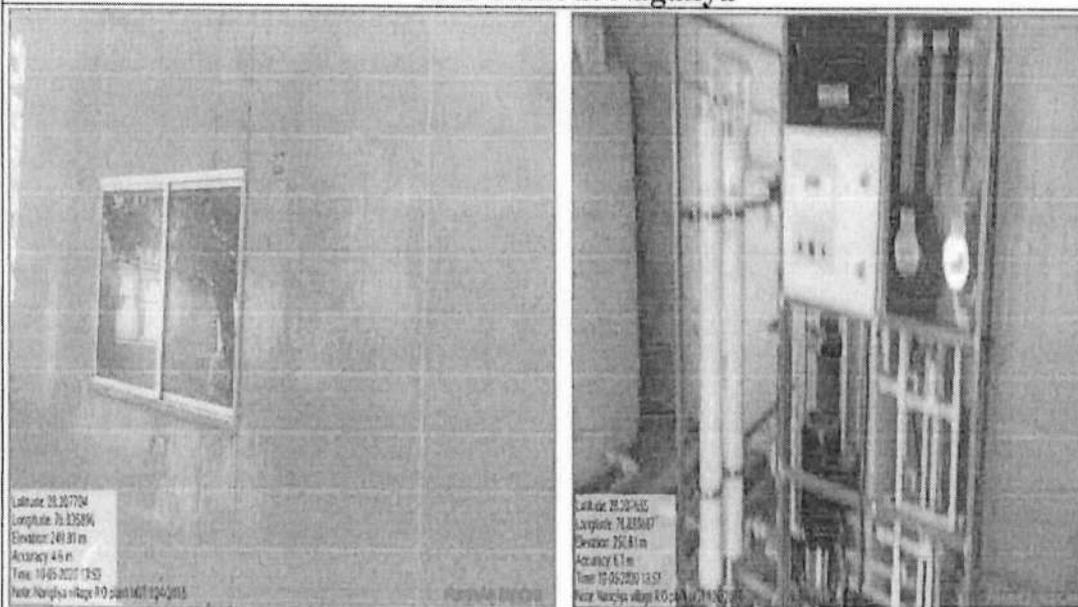
Coordinates: N-28.207317, E- 76.883204

### R O Plant at Harchandpur



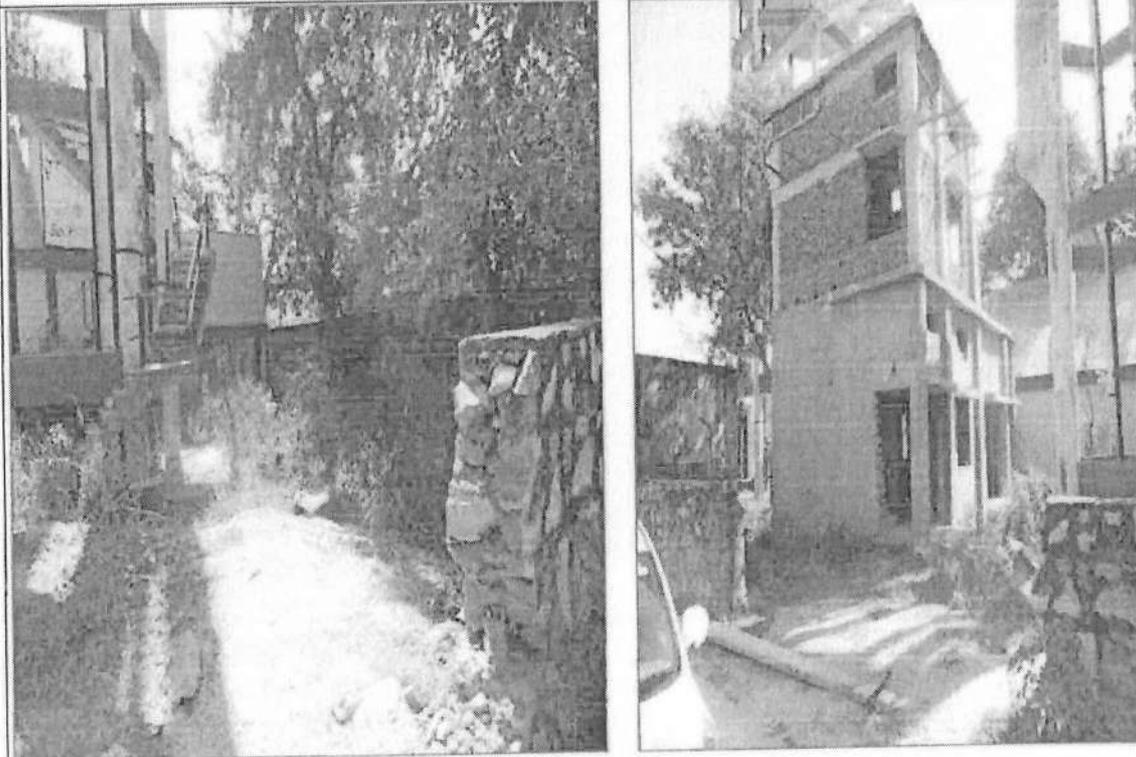
Coordinates: N-28.203453, E- 76.864799

### R O Plant at Nagaliya



Coordinates: N- 28.207655, E- 76.82703

**R O Plant at Khijuribas ( Proposed)**



**Coordinates: N- 28.18281, E- 76.82703 Proposed site location of RO Plant Khajuribas**

**OFFICE OF MUNICIPAL COUNCIL BHIWADI**

Project Town: Bhiwadi

**STP STATUS UNDER AMRUT PROJECT**

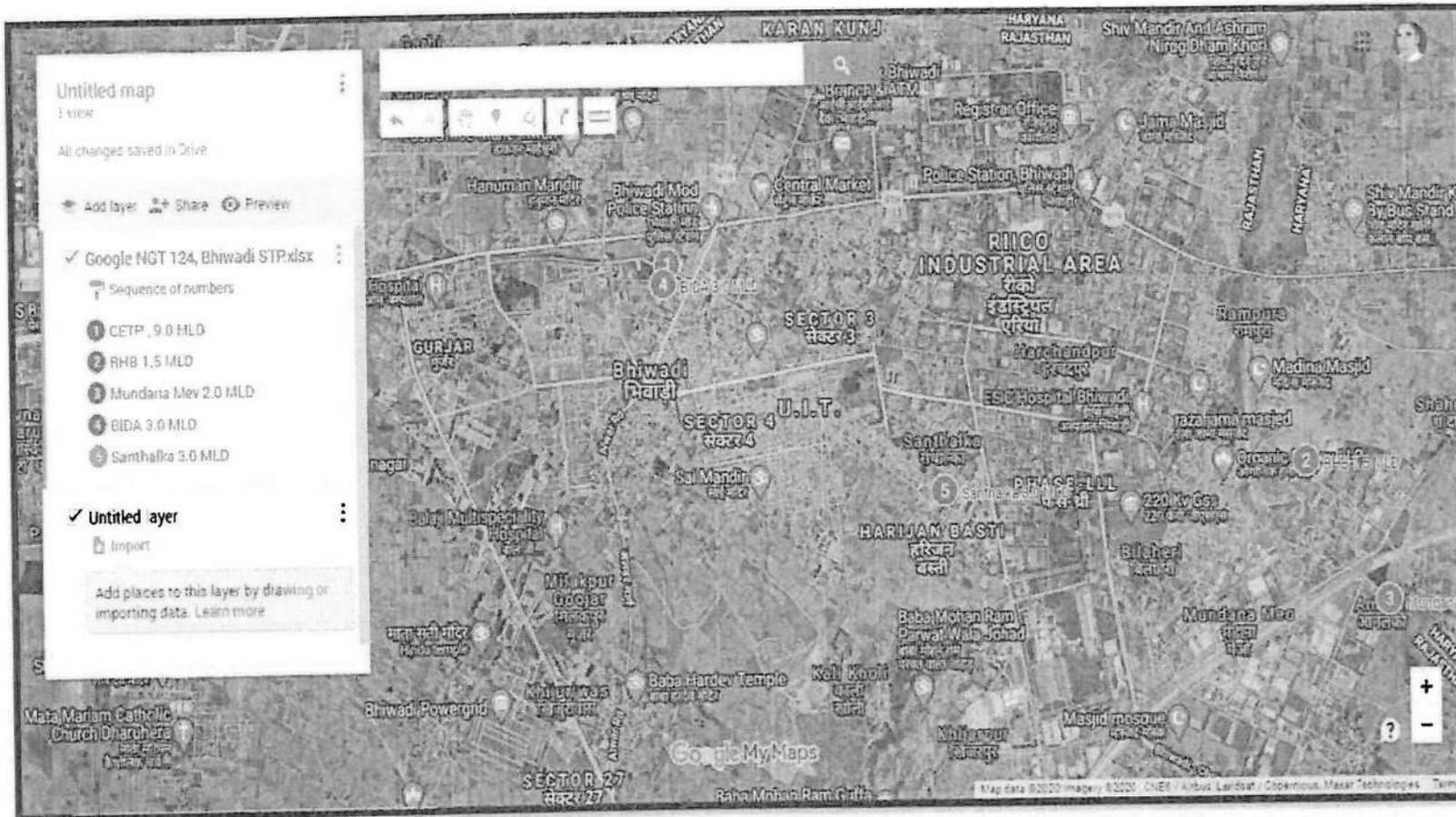
Date: 06.10.2020

Scope of Work and Status of Project:

Component	Scope of Work	Progress Status	
		Executed	
Sewer Network (Kms)	109.15	90.44	
HSC	25875	4793	

STP	Location	Villages Serving	Plant Capacity	STP Work			HSC as per tender	HSC Achived	Expected Date of Completion	Remarks	Re-use of treated sewage
				Scope (%)	Completed(%)	Balance(%)					
STP 1	Santhaikha Govt. Land	Santhaikha	3 MLD	100%	100.00%	0.00%	4545	1642	Commissioned	Plant Commissioned on Date 17.09.2020. HSC work is ongoing. Some civil works like compound wall, Entrance gate etc. is in progress	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.
		Khijerpur									
		Container Depot									
		Ghatal									
		Marchandpura									
STP 2	Housing Board	B.S. Colony	1.5 MLD	100%	100.00%	0.00%	763	763	Commissioned	Commissioning Completed on 28.09.2018. RHB existing line connected which is serving 1395 Nos houses. From 03.10.2020 it is under break down condition due to silt/soil accumulation in MPS sump through sewer line. It will resume operation on 07.10.2020	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.
		Saidpur									
STP 3	Khanpur	Khanpur	2 MLD	100%	47.00%	53.00%	500	0	Under High Court Stay Since Jan'18		
STP 4	Mundana Mev	Kehrani	2 MLD	100%	100.00%	0.00%	1565	1207	Commissioned	HSC delayed as box culvert construction is balance for crossing of sewer pipe line from DFC. MC Bhiwadi deposited 3.0 crore in DFCC by RTGS to due work start and we touch continue with DGM DFC and we told them start working soon.	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.
		Bilalheri									
		Rampura									
		Nayagaon									
		Mundana Mev									
STP 5	Near Ext. STP	Khijoorwas	3 MLD	100%	100.00%	0.00%	7747	823	Commissioned	Plant Commissioned on 28.09.2020	Horticulture, Greenspaces and sprinkling of carriageway berm portion. We are looking for an NGO to spread awareness among local farmers to accept treated water for seasonal crops as per T&C of State Sewerage and waste water Policy.
		Vasundrasagar									

  
**COMMISSIONER**  
**MUNICIPAL COUNCIL BHIWADI**

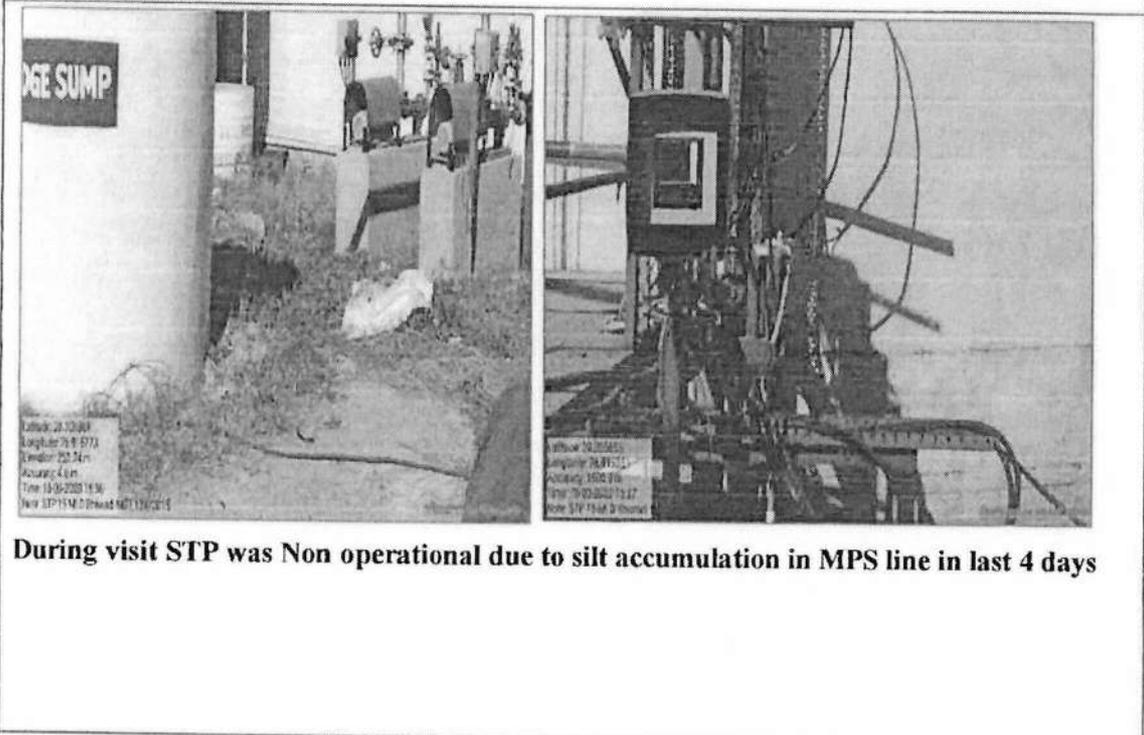


Google View of CETP & STP location NGT Case OA 124/2015 Bhiwadi

Photograph of  
STP in Bhiwadi



**STP 1.5 MLD RHB**



**During visit STP was Non operational due to silt accumulation in MPS line in last 4 days**

**नगर परिषद भिवाडी  
अमृत योजना**

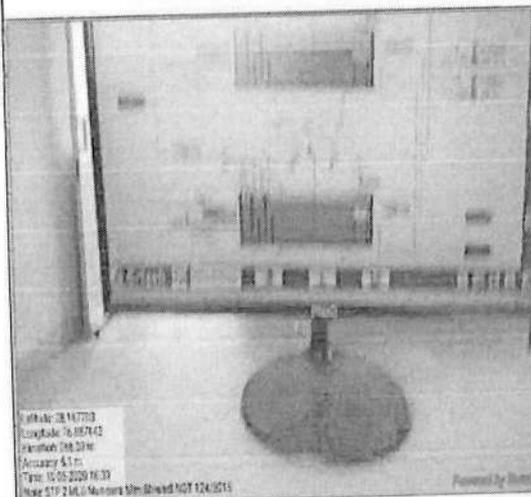
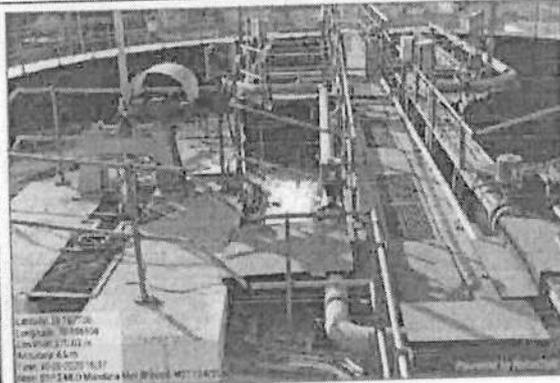
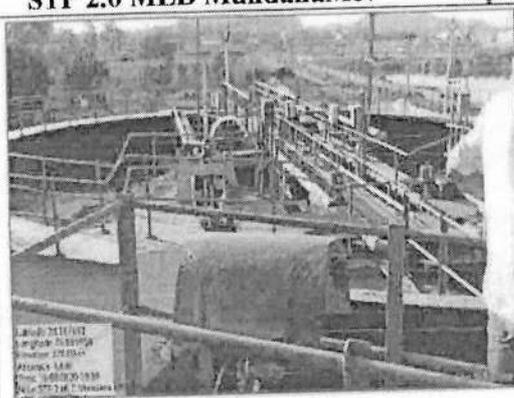
कार्य का नाम : 2MLD S.T.P MUNDANA MEV (नगर परिषद क्षेत्र में सीवर एवं STP का कार्य)  
 एजेंसी का नाम : एल एण्ड टी कन्सल्टेंट्स  
 कार्यादेश तिथि : 10-5-2016 कार्य प्रारम्भ तिथि 6-2-2016  
 हमारा ध्येय : गुणवत्ता, उपयोगिता, सुरक्षा, पारदर्शिता व समयबद्धता

**सदीय दायमा सभापति न. पा. भिवाडी आपके रचनात्मक विचार आमंत्रित है।**

धर्मपाल जाट आयुक्त न. पा. भिवाडी आमंत्रित है।

Latitude: 28.188076  
 Longitude: 76.885655  
 Elevation: 270.03 m  
 Accuracy: 4.6 m  
 Time: 10-05-2020 16:33  
 Note: STP 2 MLD Mundana

**STP 2.0 MLD MundanaMev Operational**



**STP operational status & treated sample collection in Sump tank**

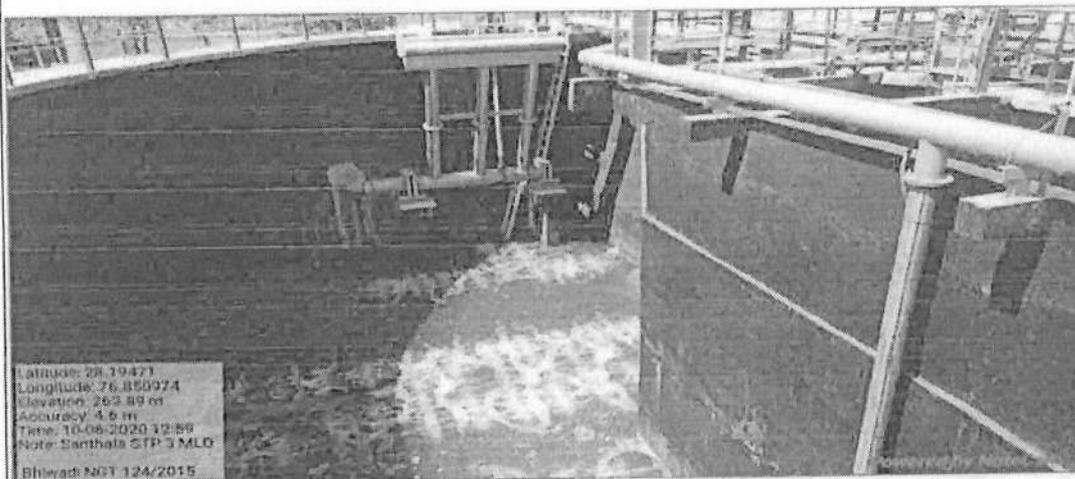
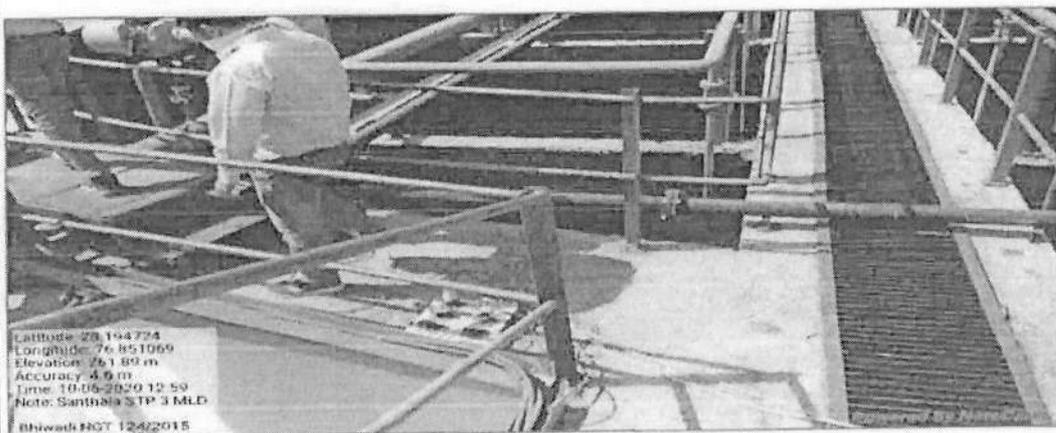
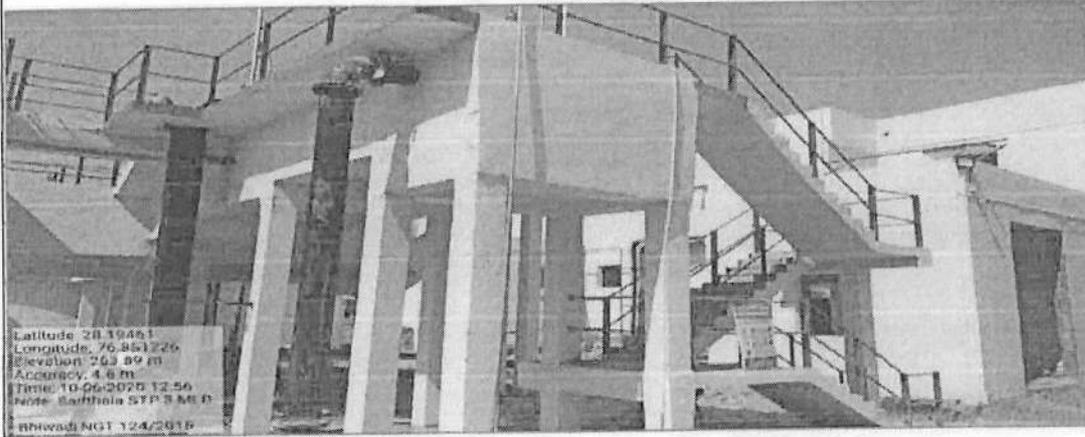
**STP 3.0 MLD BIDA un stabilized condition no flow commissioning on 28.09.2020**



**STP 3.0 MLD at BIDA, Bhiwadi**



**STP 3.0 MLD at Santhalak non-operational due to silt accumulation in MPS**





CB/RDB/175.6/TC/  
CUSTOMER COPY .....  
462016  
MASTER COPY .....  
COPY FOR LAB IIC.....

LIQUID SAMPLE ANALYSIS REPORT

Sample from		NGT Case No. 124/2015			Test report no.		20-21/32		
Sample description		STP (2 MLD) Outlet, Mundanamev, Bhiwadi (Raj)			Date		21.10.2020		
Date of sample collection		05.10.2020			Type of sample		Grab		
Date of sample receipt		12.10.2020			Sample collected by		Sh. M B Nimje, Sh. P K Jain		
Date of analysis		12.10.2020 to 19.10.2020							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	-	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	-	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	-	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	-	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	-	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	-	APHA 3111 B
7	pH	pH unit	7.28	APHA, 4500H+B	42	Iron (as Fe)	mg/L	-	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	-	APHA 3111 B
9	Suspended Solids	mg/L	18	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	873	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	-	APHA 3112-B
13	COD	mg/L	61	APHA, 5220 B	48	Mercury (as Hg)	µg/L	-	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	14	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	-	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/L	339	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	1.8	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	0.3416	APHA 4500-P-D	58	pp-DDE	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	11.95	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammo. Nitrogen (as NH <sub>3</sub> )	mg/L	0.1863	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> B	62	pp-DDT	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	-	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>+6</sup> )	mg/L	-	APHA 3500-Cr B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	43	APHA 9221-E	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	240	APHA 9221-B	69		mg/L	-	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70		mg/L	-	

Prepared by

Milind Kumar Nimje  
Lab Incharge  
Laboratory Authorized Signatory



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LIQUID SAMPLE ANALYSIS REPORT

Sample from		NGT Case No. 124/2015			Test report no.		20-21/35		
Sample description		Drain at Nagina Garden near road side, Bhiwadi (Raj)			Date		21.10.2020		
Date of sample collection		05.10.2020			Type of sample		Grab		
Date of sample receipt		12.10.2020			Sample collected by		Sh. M B Nimje, Sh. P K Jain		
Date of analysis		12.10.2020 to 19.10.2020							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	-	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	-	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	-	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	-	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	-	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	-	APHA 3111 B
7	pH	pH unit	7.3	APHA, 4500H+B	42	Iron (as Fe)	mg/L	-	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	-	APHA 3111 B
9	Suspended Solids	mg/L	29	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	1350	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	-	APHA 3112-B
13	COD	mg/L	143	APHA, 5220 B	48	Mercury (as Hg)	µg/L	-	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	21	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	385	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/L	940	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	-	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	2.1199	APHA 4500-P-D	58	pp-DDE	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	55.77	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammo. Nitrogen (as NH <sub>3</sub> )	mg/L	-	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDT	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	0.42	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>+6</sup> )	mg/L	-	APHA 3500-Cr B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	-	APHA 9221-B	69		mg/L	-	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70		mg/L	-	

Prepared by

Milind Kumar Nimje  
Authorized Signatory  
Laboratory Head





Central Pollution Control Board  
Regional Directorate (Central)  
"Parivesh Bhawan"  
Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016

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LIQUID SAMPLE ANALYSIS REPORT

Sample from		NGT Case No. 124/2015			Test report no.		20-21/37		
Sample description		Open Pond at Bestek Centre, Dharukheda, Haryana			Date		21.10.2020		
Date of sample collection		07.10.2020			Type of sample		Grab		
Date of sample receipt		12.10.2020			Sample collected by		Sh. M B Nimje, Sh. P K Jain		
Date of analysis		12.10.2020 to 19.10.2020							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	-	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	-	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	-	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	-	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	-	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	-	APHA 3111 B
7	pH	pH unit	7.25	APHA, 4500H+B	42	Iron (as Fe)	mg/L	-	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	-	APHA 3111 B
9	Suspended Solids	mg/L	28	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	1393	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	-	APHA 3112-B
13	COD	mg/L	200	APHA, 5220 B	48	Mercury (as Hg)	µg/L	-	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	60	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	337	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/L	492	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	-	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjehdal Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	2.308	APHA 4500-P-D	58	pp-DDE	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	98.59	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammo. Nitrogen (as NH <sub>3</sub> )	mg/L	-	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDT	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	0.52	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>+6</sup> )	mg/L	-	APHA 3500-Cr B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	-	APHA 9221-B	69		mg/L	-	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70		mg/L	-	

Prepared by

Milind Kumar Nimje  
Laboratory Head



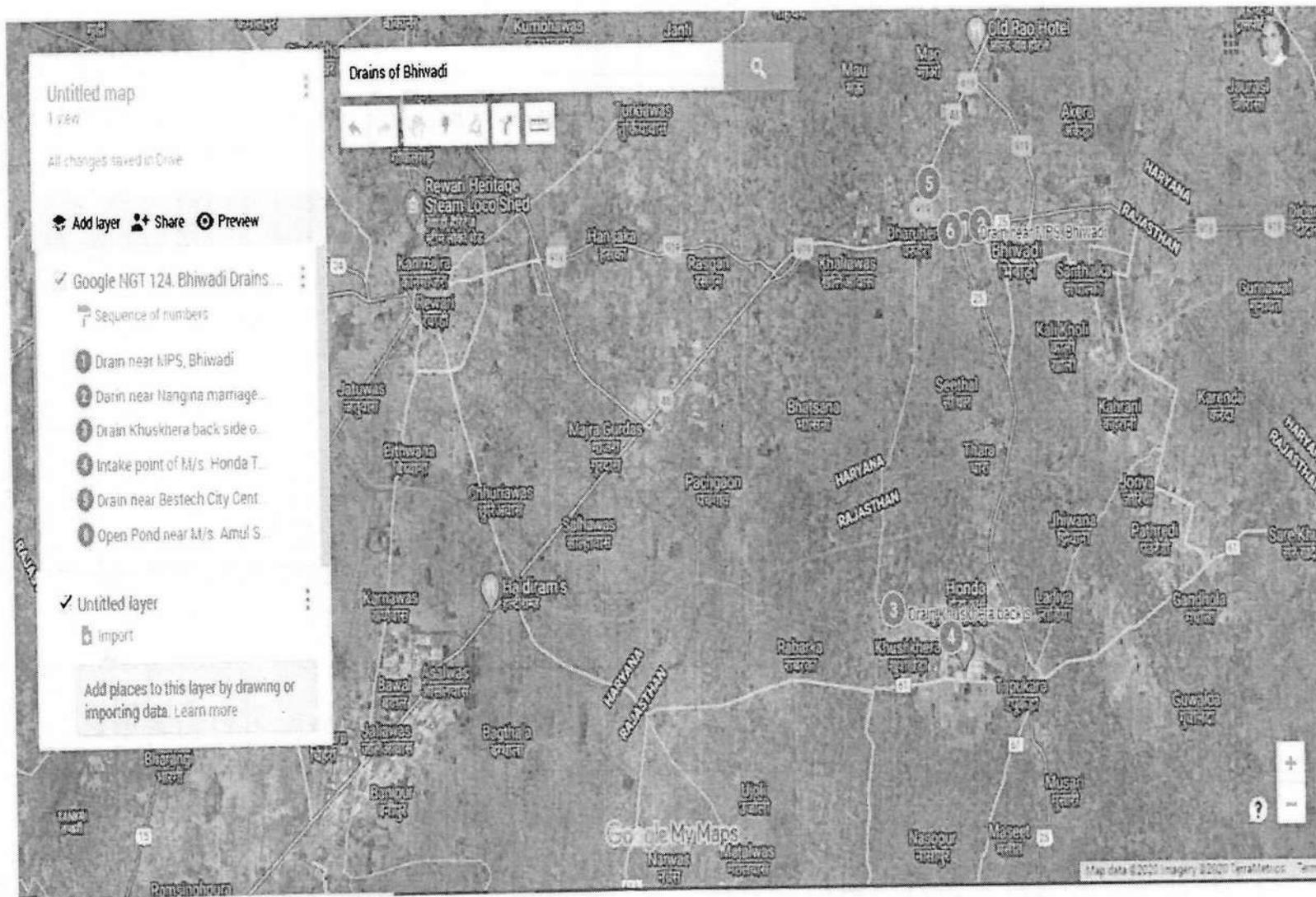
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**LIQUID SAMPLE ANALYSIS REPORT**

Sample from		NGT Case No. 124/2015			Test report no.		20-21738		
Sample description		Open Pond at Dharukheda Industrial Area at Amul Sagar, Haryana			Date		21.10.2020		
Date of sample collection		07.10.2020			Type of sample		Grab		
Date of sample receipt		12.10.2020			Sample collected by		Sh. M B Nimje, Sh. P K Jain		
Date of analysis		12.10.2020 to 19.10.2020							
S.No.	Parameters	Unit	Result	Method	S.No.	Parameters	Unit	Result	Method
1	Temperature	°C	-	-	36	Cadmium (as Cd)	mg/L	-	APHA 3111 B
2	Odour	-	-	-	37	Chromium Total	mg/L	-	APHA 3111 B
3	Appearance	-	-	-	38	Copper (as Cu)	mg/L	-	APHA 3111 B
4	Colour	Pt-Co Scale	-	APHA, 2120-B	39	Lead (as Pb)	mg/L	-	APHA 3111 B
5	Residual Chlorine	mg/L	-	APHA 4500-Cl-B	40	Nickel (as Ni)	mg/L	-	APHA 3111 B
6	Dissolved Oxygen	mg/L	-	APHA 4500-O-C	41	Zinc (as Zn)	mg/L	-	APHA 3111 B
7	pH	pH unit	4.77	APHA, 4500H+B	42	Iron (as Fe)	mg/L	-	APHA 3111 B
8	Specific Conductivity	µmho/cm	-	APHA 2510 B	43	Manganese (as Mn)	mg/L	-	APHA 3111 B
9	Suspended Solids	mg/L	357	APHA 2540 D	44	Cobalt (as Co)	mg/L	-	APHA 3111 B
10	Total Dissolved Solids	mg/L	3077	APHA 2540 C	45	Boron (as B)	mg/L	-	APHA 3111 B
11	Total Solids	mg/L	-	APHA 2540 B	46	Vanadium (as V)	mg/L	-	APHA 3111 B
12	Fixed Dissolved Solid	mg/L	-	APHA 2540 E	47	Arsenic (as As)	µg/L	-	APHA 3112-B
13	COD	mg/L	2858	APHA, 5220 B	48	Mercury (as Hg)	µg/L	-	APHA 3112-B
14	BOD (3 days, 27°C)	mg/L	1420	IS 3025, 1993	49	Selenium (as Se)	µg/L	-	APHA 3112-B
15	Chloride	mg/L	689	APHA, 4500-CL-B	50	Tin (as Sn)	µg/L	-	APHA 3112-B
16	Total Alkalinity	mg/L	-	APHA 2320-B	51	Antimony (as Sb)	µg/L	-	APHA 3112-B
17	T. Hardness (as CaCO <sub>3</sub> )	mg/L	232	APHA 2340-C	52	α-BHC	µg/L	-	APHA 6630 B
18	Ca Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Ca-B	53	β-BHC	µg/L	-	APHA 6630 B
19	Mg Hardness (as CaCO <sub>3</sub> )	mg/L	-	APHA 3500-Mg-B	54	γ-BHC (Lindane)	µg/L	-	APHA 6630 B
20	Oil & Grease	mg/L	-	APHA 5520-D	55	δ-BHC	µg/L	-	APHA 6630 B
21	Total Kjeldal Nitrogen	mg/L	-	APHA 4500-Norg-C	56	Aldrin	µg/L	-	APHA 6630 B
22	Turbidity	N.T.U.	-	APHA, 2130-B	57	α-Endos.	µg/L	-	APHA 6630 B
23	Phosphate (as P)	mg/L	1.3352	APHA 4500-P-D	58	pp-DDE	µg/L	-	APHA 6630 B
24	Sulphate (as SO <sub>4</sub> )	mg/L	95.6	APHA 4500-SO <sub>4</sub> -E	59	Dieldrin	µg/L	-	APHA 6630 B
25	Ammono. Nitrogen (as NH <sub>3</sub> )	mg/L	-	APHA 4500-NH <sub>3</sub> -F	60	β-Endos.	µg/L	-	APHA 6630 B
26	Nitrite Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>2</sub> -B	61	op-DDT	µg/L	-	APHA 6630 B
27	Nitrate Nitrogen (as N)	mg/L	-	APHA 4500-NO <sub>3</sub> -B	62	pp-DDT	µg/L	-	APHA 6630 B
28	Fluoride (as F)	mg/L	0.56	APHA 4500-F-D	63	Monocrotophos (MCP)	µg/L	-	APHA 6630 B
29	Sodium (as Na)	mg/L	-	APHA 3500-Na-B	64	Dimethoate (DMT)	µg/L	-	APHA 6630 B
30	Potassium (as K)	mg/L	-	APHA 3500-K-B	65	M-Parathion (MPT)	µg/L	-	APHA 6630 B
31	Chromium (as Cr <sup>+6</sup> )	mg/L	-	APHA 3500-Cr B	66	Malathion (MLT)	µg/L	-	APHA 6630 B
32	Boron (as B)	mg/L	-	APHA 4500-B-C	67	Chloropyriphos (CPP)	µg/L	-	APHA 6630 B
33	Faecal Coliform	FC/100ml	-	APHA 9221-E	68	Ethion	µg/L	-	APHA 6630 B
34	Total Coliform	TC/100ml	-	APHA 9221-B	69		mg/L	-	
35	Bioassay Test	% Survival	-	APHA 8910 A-C	70		mg/L	-	

Prepared by

Milind Kumar Nimje  
Authorized Signatory  
Laboratory Head



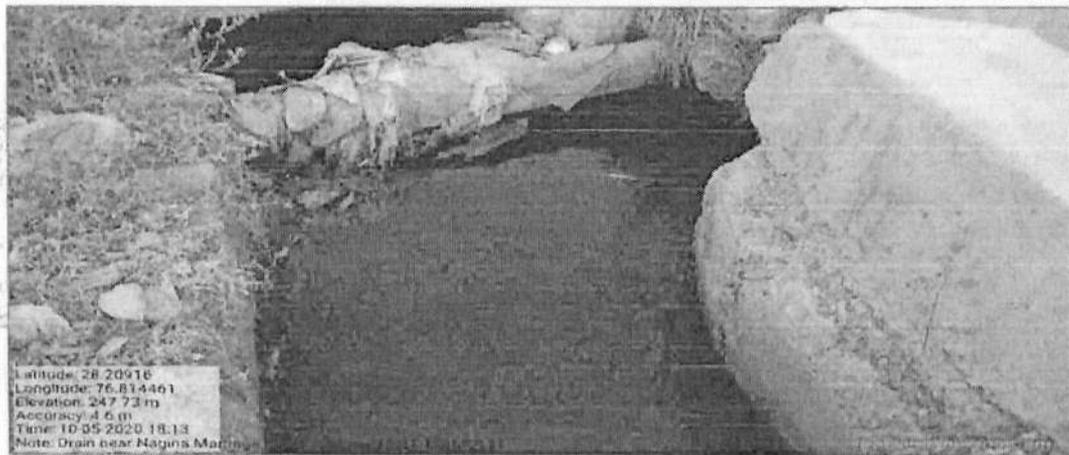
Google View of Drains location NGT Case OA 124/2015 Bhiwadi

**Drains in Bhiwadi**



Latitude: 28.208515  
Longitude: 76.808398  
Elevation: 252.71 m  
Accuracy: 2.6 m  
Time: 10-05-2020 18:04  
Note: Drain near Modern Public School

**Drain in Modern Public School gate sample collected**

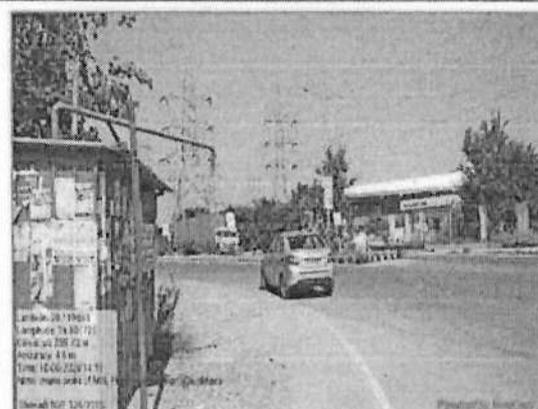


Latitude: 28.20916  
Longitude: 76.814461  
Elevation: 247.73 m  
Accuracy: 4.6 m  
Time: 10-05-2020 18:13  
Note: Drain near Nagina Marriage Garden

**Drain near Nangina marriage garden, Bhiwadi sample was collected**

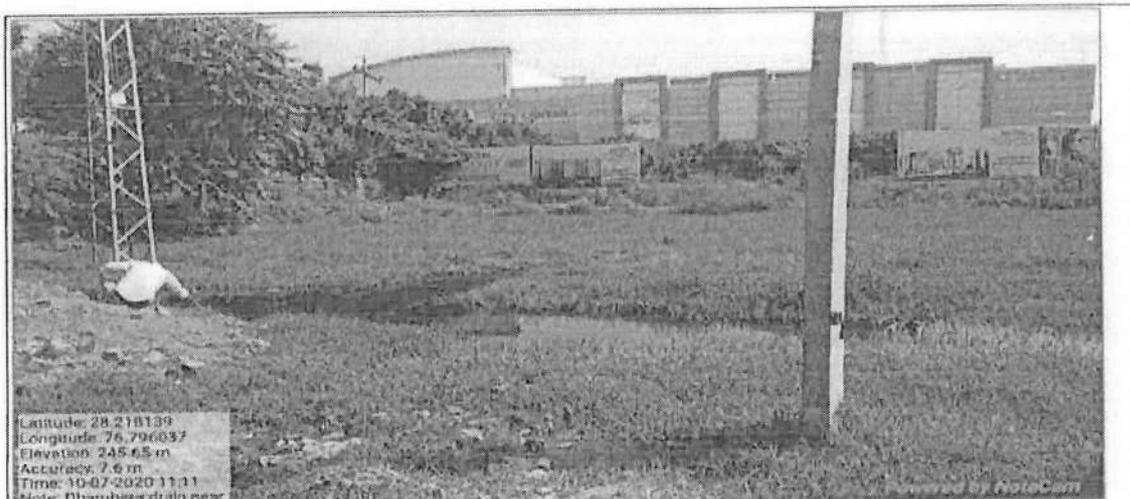


Latitude: 28.17202  
Longitude: 76.81146  
Elevation: 142.55 m  
Accuracy: 4.6 m  
Time: 10-05-2020 18:14  
Note: Open drain in Khuskhera industrial area



Latitude: 28.17961  
Longitude: 76.80771  
Elevation: 208.22 m  
Accuracy: 4.6 m  
Time: 10-05-2020 18:15  
Note: Intake point of M/s. Honda vehicle at Khuskhera

**Open drains in Khuskhera industrial area back side of Shree Cement & Intake point of M/s. Honda two vehicle at Khuskhera**



**Drain near in Best tech Center Dharuhera road side**



**Darin open pond at Dharuhera industrial area near M/s. Amul Sagar Industry**



Rajasthan State Industrial Development &  
Investment Corporation Limited  
(A Rajasthan Govt. Undertaking)  
RIICO Chowk, Udyog Bhawan, Bhiwadi-I  
Ph. No. : 01493 - 221186, 220070  
Fax No. : 01493 - 220169  
E-mail: bhiwadi1@riico.co.in  
No. : 2399

6-10-2020

Regional Officer  
Rajasthan State Pollution Control Board  
Bhiwadi.

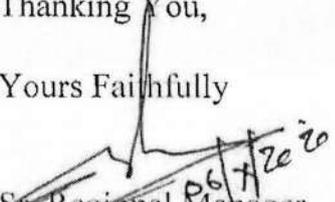
Sub. :- Status report regarding progress made by RIICO in compliance of  
directions of Hon'ble NGT in OA no. 124/2015 .

Dear Sir,

In continuation to conversation held yesterday and today with your goodself and  
representatives of CPCB Bhopal and Ministry of Environment Forest & Climate  
Change, kindly find enclosed herewith the progress made by RIICO on various  
direction of Hon'ble NGT in aforesaid OA no. 124/2015.

Thanking You,

Yours Faithfully

  
Sr. Regional Manager  
Unit Head, Bhiwadi-1  
Encl. : As above

Updated progress report on various Environmental issues

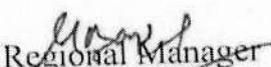
S. No.	Directions of Hon'ble NGT	Updated Compliance by RIICO
1	Up-gradation of industrial Effluent Management System at Industrial Area Bhiwadi, District Alwar	<p>Industrial Area Bhiwadi was setup around 40 years ago. At that time a system of open drainage system in a length around 90 km was developed for industrial effluent/ storm water flow. Later on CETP of capacity 9.0 MLD was developed to treat industrial effluent along with domestic sewage coming from industries as well as village Bhiwadi, Ghatal, Harchandpur, Santhalka and Nayagaon, which are located well with in / adjacent to Industrial Area Bhiwadi. After inception of CETP, a system has been developed consisting of :-</p> <ol style="list-style-type: none"> <li>1. All the liquid discharge, which flows from the open drains under gravity, is collected in the chambers at two locations near Shyam Vatika opposite Plot No B-481 Bhiwadi and near Parasvanath Mall.</li> <li>2. From these chambers, effluent is carried to CETP through a network of closed GRP lines.</li> <li>3. After treatment from CETP, treated effluent is carried, through closed conduit pipe lines to Village Matila and then upto Khuskhera. Reuse of some of the treated water in gardening etc by industries is carried out from this location only.</li> </ol> <p><u>It is therefore very evident that neither Industrial Effluent nor the treated water from RIICO Industrial area Bhiwadi can go to Dharuheda or any other area in state of Haryana.</u></p> <p>A preliminary Project Report amounting to Rs 146 crore for the up gradation of existing CETP up to ZLD level was prepared by BJPNA, Bhiwadi. Chief Secretary, GoR requested Ministry of Finance, Gol, vide its DO letter dated 08.06.2018 for sanctioning a grant of Rs. 146.00 Cr. for the project of up-gradation of existing CETP at IA Bhiwadi, District Alwar. On the request of State Government, Ministry of Finance, Gol, New Delhi issued the financial sanction (grant) amounting to Rs 146.00 cr. vide its sanction order dated 11.12.2018.</p> <p>For the preparation of tender/bid document, Supervision and overall Management of Project, an agency (Project Management Consultant) was to be appointed. Bids were invited on 23.10.2019 for appointment of Project Management Consultant (PMC) but could not be succeeded due to exorbitantly higher rates and also a single bidder. Accordingly bid was rejected on 13.11.2019. After re-tender,</p>

D:/Off. Work/Official Letter/English/English Letter

		<p>M/s Excel Tech Consultancy and Projects Pvt. Ltd. was appointed as Project management Consultant on 10.01.2020 for an amount of Rs. 161.31 lakh.</p> <p><b>Progress of work</b></p> <p>So far, the PMC has completed the work of field survey (topographical survey) of Industrial Area, Bhiwadi and scientific data collection regarding quality &amp; quantity from individual industrial units has also been completed. Some delay in the process occurred due to Corona lockdown. Consultant has deposited in following Details in unit office</p> <ul style="list-style-type: none"> <li>➤ Detailed estimated cost for conveyance system</li> <li>➤ Detailed estimated cost for treated water reuses system.</li> <li>➤ Hydraulic design for conveyance system.</li> <li>➤ Network drawings for conveyance system.</li> <li>➤ Network drawings for treated water reuse system.</li> <li>➤ Draft Bid Document</li> <li>➤ Detailed project report for "Upgradation of existing CETP Plant by installing 6.0 MLD ZLD plant with Reject Management System including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi Industrial area, District Alwar, Rajasthan-Project Cost"</li> <li>➤ Detailed project report for "Upgradation of existing CETP Plant by installing 6.0 MLD ZLD plant with Reject Management System including conveyance system to collect effluent from industries and reuse of treated water system at Bhiwadi Industrial area, District Alwar, Rajasthan-main report"</li> </ul> <p>The DPR has been submitted to RIICO Head Office in Sep. 2020 for approval of the report. The vetting of the report is also proposed from experts of MNIT Jaipur. After approval from RIICO Head Office and after vetting from the experts of MNIT Tender for said work will be invited. Time line for completion of project is January 2022 and it is expected that project will be completed within this period. Till date, an expenditure amounting to Rs. 11.70 lakh has been incurred.</p>
2.	Construction of Boundary wall of dumping yard at I/A Bhiwadi.	The work order for dumping yard Boundary wall has been awarded on dated 30.01.2020 in favour of M/s Kapoor Singh & Company & the work has been completed on dated 10.09.2020. There was some delay in execution of the work, which was due to Corona lockdown & shortage of laborers. The work has been completed at site. Letter to Chairman, BJPNA for handing over taken over of dumping yard has been

D:/OH Work/Official Letter/English/English Letter

		issued on dated 07.09.2020.
3.	Plantation work	Work order of 1300 Nos plants has already been issued and this plans are already planted at site. Tender amounting Rs. 54.00 Lacs was invited twice earlier in month of May 2020 and July 2020 and due to non reasonability of rates the tender was cancelled and tender will be re-invited soon. Industrialists are also encouraged to go for plantation in their premises as per condition of allotment, transfer, sub-division letter. RIICO has also provided 4000 nos of plants to BMA for distribution to entrepreneurs.
4	Cleaning of Drains and repairing of Drains	RIICO is taking up the work of cleaning of drains regularly of industrial areas. After December the total quantity 5264.87 cum has been cleaned from industrial area kaharani. Similarly total quantity 42838.13 cum has been cleaned from all phases Bhiwadi industrial area. At present work of cleaning of drain is in full swing. For annual cleaning of drains in industrial area Bhiwadi phase 1,2,3 and 4, the tender has already invited on dated 29.09.2020. The drain repairing work has been executed in length 750mtr by brick masonry. The maintenance of drain by replacing old drain to RCC drain has been executed 935 mtr and the work is in progress. The delay is due to the Corona lockdown & shortage of laborers.
5	Other steps taken by RIICO to prevent Air pollution at Industrial Area, Bhiwadi & Kaharani.	To minimize air pollution by traffic within I.A Bhiwadi, following efforts is made by RIICO. For improving the road condition, work orders for repairing the road & carpeting of roads has been issued by RIICO and presently work are under progress. For widening the roads/footpath, work order for 15000 sqmt. Interlocking tiles has also issued. New Tender for interlocking tiles has also been invited amounting Rs. For 4000 sqm area of interlocking tiles. To minimize dust nuisance, RIICO has engaged two Fire Tenders of capacity 12000 ltrs. and 4500 ltrs. for watering along roads. About 12-15 KM. road length covered per day for watering. Work order for 1300 no. of Plant with five years maintenance has also been issued and Plants has been planted. Further NIT for 4000 plants has been invited twice and was rejected due to higher rates. The tenders will be re-invited shortly.

  
Regional Manager  
RIICO Ltd. Bhiwadi-I

  
Sr. Regional Manager  
RIICO Ltd. Bhiwadi-I



\* - 211 (105)  
Rajasthan State Industrial Development &  
Investment Corporation Limited  
(A Rajasthan Govt. Undertaking)  
RIICO Chowk, Udyog Bhawan, Bhiwadi-I  
Ph. No. : 01493 - 221186, 220070  
Fax No. : 01493 - 220169  
E-mail: bhiwadi1@riico.co.in

No. : 5224-5230

24/1/18

Chairman,  
Bhiwadi Jal Pradushan Nivaran Trust (BJPNT),  
Bhiwadi, Alwar.

Sub: Permission to use earmarked land on license for dumping site of  
Non-Hazardous Industrial wastes at Industrial Area, Kaharani.  
Ref.: Minutes of meeting dated 03.01.2018 in the Chairmanship of ACS  
(Industries).

Dear Sir,

As per decision taken in the above referred meeting vide item no. 15 regarding  
Solid Waste Dumping Site for scientific disposal of non-hazardous industrial  
wastes generated from Industrial Area, Bhiwadi, permission is hereby accorded to  
handover earmarked land measuring 34729.00 sqm. at I/A Kaharani for the  
purpose of development facilities of non-hazardous Solid Waste Dumping yard.

The land being so earmarked is being given on license basis to the Bhiwadi Jal  
Pradushan Nivaran Trust (in short "the Trust/SPV") for developing Non-Hazardous  
Solid Waste Disposal Site initially for a period of 10 years on the following terms  
& Conditions :-

- (i) That the title of land shall remain with RIICO. RIICO will not levy any  
charges on the land being used for such facilities, however any statutory  
taxes, charges, fees, cess etc. if applicable by virtue of operation of law,  
shall be paid by Trust/SPV for that purpose.
- (ii) The land will be used exclusively for disposal/dumping of non-hazardous  
solid industrial wastes generated from the I/A Bhiwadi and cluster o  
surrounding Industrial Areas. The expenses so incurred on development.

7(1), as such Municipal Waste from the industrial areas, residential areas should not be allowed to dispose/dump in the yard/site.

- (xix) The Solid Waste Dumping Site shall be developed in such a manner that the entry should be through specified location/gates with proper arrangement of watch and ward. The Agency/Authority engaged for operation and maintenance of site should deployed guard/security person at the entry to check vehicles coming with non-hazardous wastes. Proper receipt/parchi system should be developed and daily record of waste disposal at the site be maintained.
- (xx) The dumping of wastes should be made in systematic and scientific manner and in phased manner with reclamation of exhausted parts of area by levelling and plantation as simultaneous measures in guidance with RSPCB.
- (xxi) The Trust/SPV for taking up development and maintenances of site shall prepare plans/maps and obtain approval/consent/of RSPCB before taking up the work.
- (xxii) The Trust/SPV shall ensure that after development of dumping ground, no industrial wastes should be dumped/disposal along the road sides and in ROW of road. If such activity is observed, the Trust shall take measuring to stop such tendency and shall be responsible for taking action against such entrepreneurs.
- (xxiii) The /SPV shall execute license deed with the Corporation within 90 days of issuing this letter and get registered with concerned authorities. The expenses to be registration and stamp duty shall be borne by Trust.
- (xxiv) This permission for license is granted by the Corporation on non transferable basis.
- (xxv) This permission for license shall be treated as withdrawn for any breach of above terms of condition of this permission.

(107)

The key plan showing designated space/sites for developing facility of Solid Waste Disposal Site is enclosed.

Thanking you,

Yours faithfully,

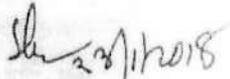


(S. P. Shardul)  
Sr. Regional Manager  
Bhiwadi-I

Encl. : Site Plan as above.

Copy to :

1. CGM (EM), RIICO Ltd., Jaipur.
2. R.O., RSPCB, Bhiwadi.
3. GM, DIC, Bhiwadi.
4. President, BMA, Bhiwadi.
5. RM(B)/ARM Bhiwadi for information and necessary action.



Sr. Regional Manager  
Bhiwadi-I

Copy also to :

1. PS to Collector, Alwar for kind information.

166



Rajasthan State Industrial Development  
& Investment Corporation Ltd.  
(A Rajasthan Government Undertaking)  
CIN : U13100RJ1969SGC001263  
Bhiwadi Dist. Alwar Rajasthan (INDIA)  
PIN : 301019  
Telephone/Fax : 01493-220070 / 220169  
Email : bhiwadi1@riico.co.in

No : U(5)1/2020-21/..... 1673-1676

Date :

4-9-2020

Managing Director,  
Bhiwadi Jal Pradushan Nivaran Association,  
Opposite New Bus Stand,  
Tijara Road,  
Bhiwadi (Raj.)

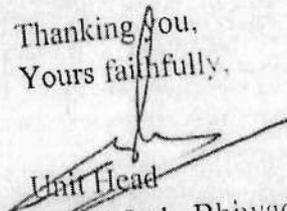
**Sub: Regarding handing over / taken over Dumping Yard at Industrial Area  
Kaharani.**

Dear Sir,

In reference to the above cited subject, it is to inform you that land has been allotted to you vide letter no. 5224 dated 24.01.2018 for scientific disposal of non hazardous industries waste at Industrial Area Kaharani. As per your request Boundary Wall of this site has almost been constructed at site.

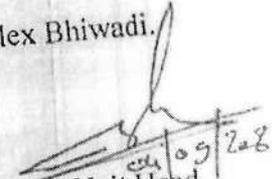
You are requested to take over possession of Dumping Yard site for scientific disposal at the earliest.

Thanking you,  
Yours faithfully,

  
Unit Head  
RIICO Ltd., Bhiwadi-I

Copy to :-

- 1 GM (EM) RIICO Limited Udyog Bhawan Tilak Marg Jaipur for kind information please.
- 2 Regional Officer Rajasthan State Pollution Control Board Bhiwadi for kind information please.
- 3 President Bhiwadi Manufacturers Association S 56 Dhaba Complex Bhiwadi.
- 4 Office Copy

  
Unit Head

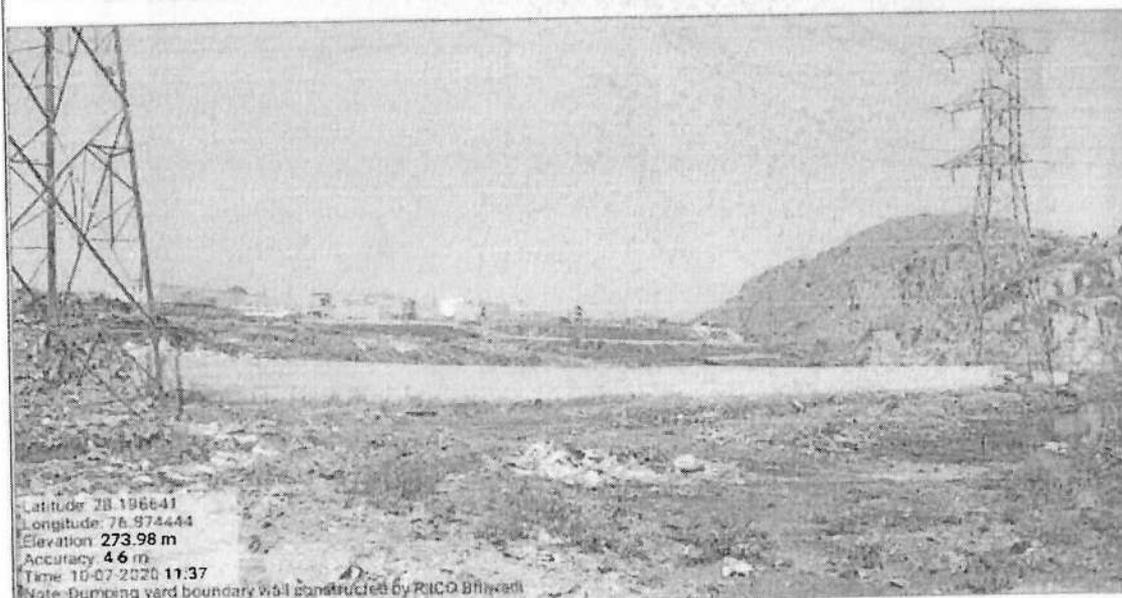
of c



**Google View of RIICO Constructed Dumping site boundary wall location NGT Case OA 124/2015 Bhiwadi**

**Photograph**  
NGT case OA 124/2015  
Date of Joint Inspection : 05-06/10/2020

**RIICO constructed boundary wall in dumping site**



Boundary Wall Dumping site      Coordinates: N- 28.196636, E- 76.874471

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 42/2019

IN

Original Application No. 124/2015

(With report dated 13.12.2019)

Sumitra Devi

Applicant(s)

Versus

CPCB

Respondent(s)

Date of hearing: 28.01.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Respondent(s):

Mr. Rahul Khurana, Advocate and Mr. Kamaljit, RO  
with Mr. Mohit Mudgil, AEE, HSPCB  
Mr. Anuj Bhandair and Mr. Aman Bhalla, Advocates  
for RIICO

**ORDER**

1. The issue for consideration is remedial action against violation of environmental norms in pursuance of order dated 12.12.2017 passed by this Tribunal, directing that discharge from the CETP in question should be as per parameters which is the responsibility of the Rajasthan State Industrial Development and Investment Corporation (RIICO) and the CETP operating society.
2. Grievance of the applicant is that the authorities failed to perform their duties and order of this Tribunal dated

12.12.2017 has not been complied with, resulting in stagnation of untreated effluents and domestic sewage affecting the inhabitants in and around border town of Dharuhera in the States of Rajasthan and Haryana.

3. A factual and action taken report was sought from a joint Committee of MoEF&CC, CPCB and Rajasthan State PCB.
4. A report has been filed by the CPCB on 13.12.2019, giving the status of compliance of directions as on 04.12.2019. The status of compliance of some of the direction are as follows:-

**Compliance Status of Hon'ble NGT order dated 12.12.2017, in O.A. No. 124 of 2015 in the matter of "Sumitra Devi Vs. CPCB & Ors" before P.B., New Delhi**

<b>S. No.</b>	<b>Directions</b>	<b>Compliance as on 04.12.2019 as per the joint inspection team (RSPCB, CPCB and MoEF&amp;CC</b>			
13.	The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex. To maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall expedite its long-terms scheme for providing potable water to every house through pipelines and it should be given at utmost priority.	Out of 8 proposed villages, RO plants are installed in 7 villages. In Khijuribas village RO plant is not installed due to dispute onsite. The details including operational status of RO plants is as given below:			
		<b>Name of village</b>	<b>RO plant capacity</b>	<b>Installation</b>	<b>Commissioned</b>
		Rampura	500 lit/hr	Completed on 11.02.2018	Not commissioned
		Mundana Meo	500 lit/hr	Completed on 12.02.2018	Not commissioned
		Milakpur-Gurjar	500 lit/hr	Completed	Not commissioned
		Sahadod	500 lit/hr	Completed	Not commissioned
		Khijuribas	Work not started by contractor		
		Harchand pur		Completed	Not commissioned
		Nagaliya	500 lit/hr	Completed	Not commissioned
		Kharani	500 lit/hr	Completed	Not commissioned

		<p>Although RO plants in 7 villages have been installed but none of them made operational. As per the Executive Engineer, PHED-Bhiwadi, the firm has not started work for O &amp; M period, therefore contact has been rescind by Add. Chief Engineer, NCR Alwar vide letter dated 7.8.2019 and retendering process under progress which will be completed within 2-3 months. The status report as on 03.12.2019 collected from PHED is enclosed at <b>Annexure-IX</b>.</p>																																										
14.	<p>Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.</p>	<p>As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMRUT Yojana of 11.5 MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5 MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) &amp; near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is enclosed at <b>Annexure-X</b>.</p> <table border="1"> <thead> <tr> <th>Name</th> <th>Capacity in MLD</th> <th>Completion</th> <th>Present Status</th> <th>Present Hindrance</th> <th>Expected Completion</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>STP1 at RHB</td> <td>1.5</td> <td>100%</td> <td>Operational</td> <td>Permission for disposal point is pending</td> <td>Completed</td> <td>Present flow: 0.5 MLD</td> </tr> <tr> <td>STP2 at Mundana Meo</td> <td>2</td> <td>100%</td> <td>Operational</td> <td>-</td> <td>Completed</td> <td>Present flow: 0.05 MLD</td> </tr> <tr> <td>STP3 at Khanpur</td> <td>2</td> <td>47%</td> <td colspan="4">High Court stay from 17.01.2018 to till date</td> </tr> <tr> <td>STP4 at Housing Board (near existing)</td> <td>3</td> <td>100%</td> <td>Operational</td> <td>Awaiting permanent power connection</td> <td>31.01.2019</td> <td></td> </tr> <tr> <td>STP5 at Santhalka</td> <td>3</td> <td>88%</td> <td>Equipment installation is under progress</td> <td>Disposal point not fixed</td> <td>28.02.2020</td> <td>Inlet connection is pending</td> </tr> </tbody> </table>	Name	Capacity in MLD	Completion	Present Status	Present Hindrance	Expected Completion	Remarks	STP1 at RHB	1.5	100%	Operational	Permission for disposal point is pending	Completed	Present flow: 0.5 MLD	STP2 at Mundana Meo	2	100%	Operational	-	Completed	Present flow: 0.05 MLD	STP3 at Khanpur	2	47%	High Court stay from 17.01.2018 to till date				STP4 at Housing Board (near existing)	3	100%	Operational	Awaiting permanent power connection	31.01.2019		STP5 at Santhalka	3	88%	Equipment installation is under progress	Disposal point not fixed	28.02.2020	Inlet connection is pending
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**1.5 MLD STP at RHB:-** The SBR technology based STP was in operational with inlet flow of 46m<sup>3</sup>/hr. as per the operator 0.5 MLD flow coming against the 1.5 MLD designed capacity. The treated wastewater has been discharged on the open area at the back side of STP without any chlorination which created cesspool of stagnated wastewater in between the STP and nearby residential areas. Samples of STP outlet has been collected and the analysis results reveals that the treated STP outlet values of pH:-6.86, O&G:1.2mg/l, TSS:-54mg/l, COD:-184mg/l and BOD:30.33mg/l. The detailed analysis report is enclosed at Annexure-XI.

**2.0 MLD STP at Mundana Meo:-** The 2 MLD capacity SBR technology based STP was in operation with a inlet flow of 0.05 MLD against the 2MLD designed capacity, it is because of out of 4 villages (Mundana Meo, Rampura, Nayagoam, and Kairani) only Mundana Meo village domestic wastewater is coming to STP and other 3 villages sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is discharged on open plot just in front of STP, however Nagar Parishad has constructed a storage tank for reuse of this treated water. At the time of visit STP outlet samples collected and analysed for pH-7.29, TSS-15mg/l, COD-85mg/l, BOD-6mg/l and O & G:1.4mg/l. the detailed analysis report is enclosed at **Annexure-XII.**

**2MLD STP at Khanpur:-** 47% construction work has been completed and further no progress done by the construction agency i.e. M/s L & T due to stay order from Rajasthan High Court, Jaipur from May 2018. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.

**3MLD STOP at Housing Board Colony:-** The STP is located near existing old 4.0 MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction work completed and connection to sewer line is pending which will be completed by end of February 2020. Presently the untreated sewage is going towards Dharuheda

industrial area along with the untreated domestic wastewater of Maheshwari (village situated in Haryana) and Dharuhera and accumulated near Bestech shopping Centre and Dharuhehera industrial area. During visit collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of Maheshwari village and accumulated wastewater at Dharuheda industrial area for analysis of general parameters, bacteriological parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. During visit it was observed the untreated effluent from M/s Amul Dairy (Dudhmoti Sargar), a industry situated in Dharuhera Industrial area was, being discharged in to the accumulated waste water at Dharuhera Industrial Area. The combined effluent (domestic and industrial) generated from Bhiwadi Industrial Area is being treated in a 9MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot. The details of drain samples collected is as given below:

S. NO	Drain Sampling Locations	pH	TSS	COD	BOD	Heavy Metals			
						Fe	ZN	Mn	Cu
01	Nagina Garden	7.16	36	188	49.61	0.318	0.0469	0.1644	0.008
02	Modern Public School	7.75	45	208	21.2	0.273	0.0385	0.1749	0.009
03	Domestic & Industrial effluent accumulated at Dharuheda Industrial Area	7.81	155	432	74.96	0.948	0.0915	0.1432	BDL

Note: 1. all values are in mg/l except pH.

2. Other metals values reported as BDL.

**3.0 MLD STP at Santhalka:-**As informed by Nagar Parishad Bhiwadi the STP is under construction and about 88% work has been completed and the entire work will be completed by

		<p>28/02/2020.</p> <p>In addition to above 5 STP"s and one 4MLD existing STP, Nagar Parishad Bhiwadi is also constructing 3 septage systems with 1.2 MLD sewage treatment capacity.</p>
15.	<p>The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.</p>	<p>RIICO has allotted land measuring 34729m<sup>2</sup> near Rampura Mundana, Kharani for dumping of non-hazardous industrial solid waste to Bhiwadi Jal Pradushan Niwaran Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land. Due to non-availability of boundary wall. BJPNT has requested RIICO for construction of boundary wall of this site. Proposal for construction of boundary wall has been forwarded to RIICO head office, Jaipur for approval by RIICO Bhiwadi office on 4.11.2019. After construction of boundary wall BJPNT will take possession of the site for scientific development and operation of dumping yard. The land allotment and SPVC formation letter is enclosed at <b>Annexure-XIII</b>.</p>
16.	<p>The RICCO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.</p>	<p>As informed by SRM, RIICO project report of amounting Rs. 146.00 cr. for the up gradation of existing CETP upto ZLD level was prepared by BJPNA, Bhiwadi (consultant M/s IL&amp;FS). On the request if State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of R F.No.44(1)PF.S/2018-19-1377dated 11.12.2018. RIICO has invited proposal for selection of Project Management Consultant for this work in September 2019, but the tender got rejected in November 2019 due to participation of only one firm i.e. M/s IL&amp;FS Company. Senior Regional Manger, RIICO informed that new tender for consultancy work will be floated soon.</p>
17.	<p>Needless to say that Pollution control Board</p>	<p>RSPCB, Bhiwadi is collecting samples from outlet of CETP on fortnightly basis and are being tested in</p>

	<i>and Department of Environment shall maintain due surveillance and collect samples on regular intervals.</i>	<i>their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area.</i>
18.	<i>The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with utmost expeditiously.</i>	<i>It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 crore for the work of upgradation of industrial effluent management system at industrial area Bhiwadi.</i>

5. From the above it is clear that even after two years of the order of this Tribunal, all necessary steps have not taken in right earnest. ROs installed as far back as 11.02.2018 have still not being commissioned, without any valid reason. Work of STPs also remains incomplete even though financial assistance has been duly received from the Central Government for upgradation of the industrial effluent management. The industries which are violating the norms have not been closed, though it is stated that inspection was carried out and the report was sent to the head of the State PCB. Thus, the action taken by the concerned authorities is not consistent with the concern required for remedying the environment and for rule of law. There is no justification for not even adopting interim measures by way of phyto-remediation/ bio-remediation/

tapping of drains carrying pollutants and remedying the same. Since basic responsibility is of the RIICO, the said Corporation and its key office bearers must be made accountable and they may be liable to be prosecuted if there is continuous negligence and failures. This Tribunal may have no other option except to take appropriate coercive measures, including stopping of salary of the Managing Director and other senior officers of the Corporation. The Tribunal may also consider compensation to be recovered for the damage to the environment from the salaries of the said officers.

Let a further report of monitoring as on 31.03.2020 be filed before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) by the Committee already constituted.

List for further consideration on 21.04.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 28, 2020  
E.A. No. 42/2019 in O.A. No. 124/2015  
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